LOK SABHA DEBATES

(Twelfth Session)



(Vol. XLIV contains Nos. 1 - 10)

LOK SABHA SECRETARIAT NEW DELHI

Price: Rs. 1.00

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LOK SABHA

Monday, August 23, 1965/Bhadra, 1, 1887 (Saka)

The Lok Sabha met at Eleven of the Clock.

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

Situation in Vietnam

Shri Hari Vishnu Kamath;

Shri Warlor:

Shri Vasudevan Nair:

Shri Prabhat Kar: Shri Hem Barua:

Shri H. N. Mukerjee:

Shri Shree Narayan Das:

Shri P. R. Chakraverti:

Shri P. C. Borooah:

Shri Rameshwar Tantia:

Shri Bibhuti Mishra: Shri K. N. Tiwary:

Shri D. C. Sharma:

*121. ≺ Shri Surendra Pal Singh:

Shri Yashpal Singh: Shri R. S. Pandey:

Shrimati Tarkeshwari

Sinha:

Shri D. D. Puri:

Shri C. K. Bhattacharyya

Shri Raghunath Singh:

Shri Bagri:

Shri R. Barua:

Shri Kajrolkar:

Shri Madhu Limaye:

Shri D. D. Mantri:

Shri Basumatari:

Will the Minister of External

Affairs be pleased to refer to the reply given to Starred Question No.

1250 on the 10th May, 1965 regarding situation in Vietnam and state:

- (a) the names of countries with whom Government are in touch on the issue: and
- (b) what further progress has been achieved towards ending the hostilities?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh); (a) The Government of India are in continuous touch with all friendly countries who are concerned with the situation in Vietnam.

(b) It is a matter of regret that in spite of efforts made by the Government of India and other peace-loving countries, there has been little progress towards finding a solution to the problem.

Shri Hari Vishnu Kamath: Is it not a fact that every peace proposal mooted or formulated whether by India, Russia, Britain, France, United States or the Secretary-General of the United Nations, has been accepted by the South Vietnam Government but contemptuously spurned by China and her satellite North Vietnam and, if so, will it not be correct to infer that as far as peace-making in Vietnam is concerned,-China is the higgest stumbling-block or, so to say, the villain of the peace, and was the Prime Minister-he has just come in, I am glad to say-able to convince the Soviet Premier, Mr. Kosygin, of this stark reality when he talked to him in summer in Moscow?

Mr. Speaker: Not inferences: he may ask whether it was a fact etc.

Shri Hari Vishnu Kamath: "Will it not be correct to state" I said.

Mr. Speaker: Only facts.

Shri Hari Vishnu Kamath: I am asking for the facts.

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Mr. Speaker: No. no. 1 cannot allow.

Shri Dinesh Singh: It would not be correct to say, as categorically as the hon. Member has put, that all proposals have been accepted by South Vietnam and rejected by North Vietnam.

Shri Hari Vishnu Kamath: The second part of my question was not answered. Sir. Was the Prime Minister able to convince the Soviet Premier of these realities when he talked to him in summer in Moscow, that China

Mr. Speaker: Order, order. These "realities" also cannot form part of the question. (Interruption).

Shri Hari Vishnu Kamath: He has not answered that part of the question; it is his fault. He said only "South Vietnam". About China, I wanted to know. How do you rule it out, Sir, As a matter of fact, if I may be permitted to read out the answer to the question given on the last occasion in this House, the Government itself said finat China, unfortunately, has not been helpful in this matter.

Mr. Speaker: He might put the second part of the question.

Shri Hari Vishnu Kamath: This was the other part, Sir. How can you rule out this? I asked, whether this House would not be correct, rather, would it not be correct to state that China is the biggest stumbling-block in Vietnam; if that is so or not.

Shri Dinesh Singh: The House is fully aware that China is against any peaceful settlement anywhere.

Shri Hari Vishnu Kamath: Is it a fact that China is secretly infiltrating soldiers, euphemistically called volunteers,—like our frontier guards in the Himalayan frontier who are jawans—infiltrating these volunteers as well as equipment and arms and technicians into South Vietnam and, if so.

how is it that while Government is criticising, and rightly so, some American actions in Vietnam, it is so reluctant—why is the Government so reluctant or so timid as not to criticise the China intervention in Vietnam?

Mr. Speaker: He is arguing the matter.

Shri Hari Vishnu Kamath: The reasons. May I know the reasons, Sir?

Mr. Speaker: Arguments cannot be allowed now.

Shri Hari Vishnu Kamath: I shall put another question in that case, if you do not in your wisdom allow that question; I am sorry I cannot agree with that.

Mr. Speaker: Whatever that be, the ultimate decision is the one given by me.

Shri Hari Vishnu Kamath: Yes, then I will put another question.

Mr. Speaker: Three have been put.

Shri Hari Vishnu Kamath: I will put the same question differently.

Shri Raghunath Singh: The limit to a question is five minutes and he is allowed four questions. Sir.

Shri Hari Vishnu Kamath: You do not know how to count; you should go to school. (Interruption).

Mr. Speaker: Shri Warior.

Shri Hari Vishnu Kamath: The first part of my question has not been answered whether China is sending volunteers.

Mr. Speaker: Please sit down. I will see if I can call him again.

Shri Hari Vishnu Kamath: The first part of my question has not been unswered.

Mr. Speaker: I will see if I can call him again. Shri Warior.

Shri Warior: May I know whether Government's attention is drawn to

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say there is any contradiction ween these joint communiques either in Moscow or in Yugoslavia. It de-

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a North Vietnam dam and is flooding the country? I want to know whether the Government has noted that, and what is the reaction of the Govern-

ment to this expedition.

Shri Dinesh Singh: We have seen the newspaper reports. We are not officially aware of this fact, but if it is so, it is a most regrettable situation.

the fact that is reported in the press

that American bombers have bombed

Shri Prabhat Kar: The Prime Minister earlier has asked for the stoppage of bombing and withdrawal of the US forces. In view of this news that bombing is taking place in North Vietnam, may I know the reaction of the Government and whether they stick to the stand taken by them carlier calling for withdrawal of the forces and asking them to stop bombing?

Shri Dinesh Singh: The Government of India have already made it clear that they have requested the United States Government again and again to stop the bombing of North Vietnam.

Shri S. M. Banerjee: What is the response?

Mr. Speaker: Response everybody knows.

Shri Hem Barua: May I know if it is a fact that the attitude on the Vietnam issue as adumbrated in the joint communique that was issued after our Prime Minister's visit to Moscow is different in tone and temper from the one that was issued after our Prime Minister visited Belgrade; if so, what are the reasons on account of which there has been a perceptible softening of attitude so far as Vietnam is concerned? Is it because of the realisation by our Prime Minister of Chinese intransigence?

Shri Dinesh Singh: The joint communiques reflect the results of discussions between two people when these visits take place, I would not

pends on the discussions that take place between the leaders of the two countries

Shri Hem Barua: Sir, my question has not been answered.

Mr. Speaker: It would be a matter of opinion whether there has been any softening in the attitude or not.

Shri Hem Barua: There is a softening of attitude. If you compare the two communiques you will come across the softening of attitude. I wanted to know the reasons, whether our Prime Minister has realised the Chinese intransigence in Vietnam and therefore we have softened down our atitude.

Shri Ranga: Would it not be more proper, Sir, for the Prime Minister himself to comment upon his statement instead of his Deputy to interpret it as a Tika Tatparya?

Mr. Speaker: When the question is addressed to a particular Minister normally it is for that Minister answer. If the Prime Minister there and he wants to answer it, I will certainly give him an opportunity.

Shri Ranga: It is his duty.

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): Sir, that is our positive stand on Vietnam and there is absolutely no change in that stand, whether it was in Moscow where I went some time ago or in Yugoslavia. But it is true that we find at the present moment a good deal of rigidity on both sides and therefore we felt in Yugoslavia that there was not much point in pressing the same thing when the atmosphere is not at all satisfactory.

Shri Shree Narayan Das: May know whether it is a fact that North-Vietnam has relaxed one of the conditions put forward, to withdraw American forces from South Vietnam?

Shri Dinesh Singh: We are not aware of the conditions that have been laid down for the talks, but North Vietnam has asked for withdrawal of American troops.

Shri P. R. Chakraverti: Is it not a fact that the Government of India preferred to withdraw itself from the Commonwealth Team that was set up to discuss Vietnam affairs in the Far East because of the intransigent attitude of China; if so, may I know how far it has eased tension and Chinese feelings so far as this question is concerned?

Shri Dinesh Singh: As I mentioned earlier, China remains opposed to any peaceful solution.

Shri P. C. Borooah: May I know whether the Prime Minister in his television interview on 27th June this year stated that it would not be impossible to bring the Communist countries to the negotiating table; if so, whether he has got any definite assurance from the Communist countries to this effect?

Shri Dinesh Singh: That is our assessment.

Shri D. C. Sharma: May I know if the Ministry of External Affairs has studied the terms and conditions for peace in Vietnam which were offered by President Lyndon Johnson; if so, what is the reaction of the Government thereto and what are the things that stand in the way of the Government so far as those conditions are concerned?

Shri Dinesh Singh: It is for the North Vietnam Government to look at these conditions and to accept or reject them. We have certainly had a look at them and we have even discussed them. It would not be desirable for me here to go into the details.

को विभूति मिका: क्या यह सही है कि वियटनाम में धमरीका, रूस भीर चीन घलन घलन पक्षों की मदद कर रहे हैं। घनर यह सही है तो जैसे हमारे प्रधान मंत्री ने धमरीका से कहा है कि वह लड़ाई बन्द करे, उनी तरह से रूस धीर चीन से भी कहा है, या ध्रमर चीन से नहीं कहा है तो क्या रूस से कहा है कि वह इस लड़ाई में मदद न करे।

श्री बिनेश सिंह : हमारी कठिनाई यह है कि वियटनाम में जो सुपरवाइजरी किमशन है हम उस के चेश्ररमैन हैं। इस लिये जब ऐसी बातें वहां होती है जो कि जेनेवा ऐसिमेन्ट के खिलाफ हैं तो जब वह हमारे सामने लाई जाती हैं तमी हम उन के बारे में कुछ कहते हैं। माननीय सदस्य ने जो बात कही है उस के सम्बन्ध में कुछ कहना हमारे लिये मुमकिन नहीं है।

Shri D. D. Puri: Has Government's attention been drawn to the recent statement made by a British Peer, Lord Brockway, that after his discussion in Moscow he does see hope of common ground being found between the two parties; if so, has the Government taken any action on it?

Shri Dinesh Singh: Reports appeared in the newspapers. We have not taken any action.

Dr. Swell: I want to refer to same question which was put by Shri Puri. Lord Brockway has said that the North Vietnam Government prepared to agree to a token American force in South Vietnam also prepared to the continuance of South Vietnamese Government provided it would not align itself with any power bloc. I wish to know from the Government whether it has sought confirmation of that either from the North Vietnamese Government directly or from their representative here?

Shri Dinesh Singh: Some of these points have already been indicated in the four-point proposal which the North Vietnamese Prime Minister has made.

Dr. Swell: I want to know whether they have sought confirmation of this either from the North Vietnamese Government or from their representative here in Delhi?

Shri Dinesh Singh: No, it is not for us to do so.

Shri Kapur Singh: May I know whether in the light of any new insights that might have been gained by this Government through the new developments in Kashmir, they are still persisting that USA should withdraw from Vietnam and Vietcong should be permitted to settle with South Vietnam directly?

Shri Dinesh Singh: The policy of the Government remains unchanged.

Shri Kapur Singh: Have they gained any new insights . . .

Mr. Speaker: The policy remains the same.

Shri Kapur Singh: Have they gained any new insights in view of the new developments in Kashmir?

Mr. Speaker: Everybody does no! get new insights.

Shri Hari Vishnu Kamath: Have Government received reports to the effect that China is secretly infiltrating its soldiers, euphemistically called volunteers, and also technicians and arms and equipments into South Vietnam in aid of Vietcong, and are there reasons to believe that Pakistan under Chinese tutelage is trying out a similar pattern in Kashmir?

Shri Dinesh Singh: As regards the first part of the question, we are not aware of Chinese infiltrators in South Vietnam.

Shri Hari Vishnu Kamath; No? What about arms and equipment at least?

Shri Dinesh Singh: Whatever is brought to our notice by the South Vietnamese Government, the Commission gives a report on it.

Shri Hari Vishnu Kamath: He has not answered the point. Sir, this is the way the Government functions. Either they do not make any note of the question or they deliberately say that they do not know. If you are not able to help us, I do not know how the House can function. You are helpful normally, and I would request you to be so always. He has not answered the second part of the question. Whether there are the reasons to believe etc.? If e he does not wish to answer, let him say so. The Prime Minister and the senior Minister are quite silent, tonguettied. Why should they be so?

Shri Dinesh Singh: Sir, if the question is read back and you kindly tell me which portion I have not replied, I will do so.

Mr. Speaker: Are there any reasons to believe that what Pakistan is doing in Kashmir is under the tutelage of the Chinese?

Shri Dinesh Singh: May I request for a clarification as to whether this arises out of the main question? (Interruptions).

Mr. Speaker: Order, order. There ought to be some limit to this.

Shri Hari Vishnu Kamath: Sir, On a point of order. There is a limit for them also. You are not pulling them up as you are pulling us up.

Mr. Speaker: That is not fair.

Shri Hari Vishnu Kamath: May I request you to say what is not fair?

Mr. Speaker: I was going to ask the Minister to answer that question.

Shri Ranga: But you see the tenor of the answers... (Interruptions).

Shri I.al Bahadur Shastri: We have no such information. If I have understood him aright, doe: the hon. Member mean to suggest that Pakistanis are pursuing that kind of tactics...

Shri Hari Vishnu Kamath: . under their master or ally, China.

Shri Lai Bahadur Shastri: I would not use those words, but it seems that the technique is more or less the same. 1143

Mr. Speaker: Next question. Shri Hem Barua.

भी बागडी : अध्यक्ष महादय, इस प्रश्न के लिये मेरानाम भी था, कम से कम मझे तो प्रश्न करने का भ्रवसर भिलना ही चाहिये था ।

ध्यक्ष महोदय : बहुत ग्रन्छा, लेकिन श्रव हम दूसरे प्रश्न पर चले गये हैं।

Removal of Boundary Pillars by Pakistan

+

Shri Hem Barua: Shrimati Tarkeshwari Sinha: Shri Rameshwar Tantia: Shri S. C. Samanta: Shri Subodh Hansda: Shri R. S. Pandey: Shri Yashpal Singh: Shri Bagri: Shri D. C. Sharma: Shri Hukam Chand

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Shri C. K. Bhattacharyya: Kachhavaiva: Shri Bade: Shri Brij Raj Singh: Shri Sarjoo Pandey: Shri Kapur Singh: Shri Gulshan: Shri Solanki: Shri Narasimha Reddy: Shri P. K. Deo: Shri Madhu Limaye: Shri Ram Sewak Yaday:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that Pakistan had removed all the pucca boundary pillars between India and Pakistan in Meghana and Nasirapara vil-'ages in Nadia district of West Bengal:
- (b) whether Government have also any other information of Pakistan removing or trying to remove boundary pillars between the two countries, particularly in the Assam-East Pakistan sector of our frontier; and

(c) if so, the steps Government have taken to ensure security border pillars?

Oral Answers

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). A statement is placed on the Table of the House.

STATEMENT

On the night of the 12th May, 1965. a large number of Pakistanis removed 3 international boundary pillars bet-ween East Pakistan and West Bengal along the Mouzas Sheikpara Meghana No. 112) and Andharkota (J.L. No. 111) under P.S. Karimpur, District Nadia On the 26th 1965, the Government of West Bengal lodged a protest with the Government of East Pakistan.

Tripura-East Pakistan Border:

46 boundary pillars were removed and 58 boundary pillars were damaged on different dates.

Assam-East Pakistan Border:

Occasional reports of damage destruction of boundary pillars have been received by the State Government. But there has been no largescale destruction in this border except by river action in the Brahamputra sector.

West Bengal-East Pakistan Border:

A few cases of removal of boundary pillars from some other parts of West Bengal border have also been received Border Forces have been instructed to intensify patrolling to prevent removal or damage of pillars. In the case of the West Bengal-East Pakistan border. Directors of Land Records and Surveys West Bengal and East Pakistan have taken certain agreed decisions for the care and maintenance of boundary pillars.

Shri Hem Barua: May I know if our Government have notified UNO of this Pakistani vandalism and, if so, what is the reaction of the UN Secretary-General to this incident? Is he excited over this incident as he was excited over our occupation of two posts in Kargil last time?

Shri Swaran Singh: The removal of certain pillars in the East Pakistan border has got nothing to do with the United Nations.

Shri Hem Barua: May I draw the attention of the Government to a recent broadcast by Radio Pakistan which says:

"Every young brave man of Pakistan is Mahmood the idolbreaker. He is ever-prepared to jump into the battle ground, fight the invader and crush him to the ground."

I do not know who this Mahmood is. Possibly, this is the Mahmood of Gazni who caused devastation in India during the 10th or 11th century.

Mr. Speaker: No comments on history or historical facts. That is why the trouble arises and I am forced to interfere. Then arguments are entered into and much of the time is wasted.

Shri Hem Barua: In the context of that, may I know whether our Government propose to deal with these Mahmoods as sternly as possible, or are they proposing or contemplating to negotiate with these Mahmoods for a so-called peaceful settlement?

Shri Swaran Singh: The Government is aware, and I am sure the country is aware, that broadcasts of Radio Pakistan have been couched in very offensive and very aggressive language, and that is not at ell consistent with the outward expressions that have been made by the Pakistani leaders when they talk of peaceful settlement. Their actions and their statements belie their professions.

श्री बड़े: ग्राप के स्टेटमेंट में लिखा गया है कि विपुरा पूर्वी पाकिस्तान सीमा पर भलग ग्रालग जगहों पर 46 स्तम्भ तोड़े गये ग्रीर 58 सीमा स्तम्भी की नुस्सान पहुंबाया गया। मैं जानना चाहता हूं कि धनग प्रत्या जगहीं पर कितने महीनों तक यह नुस्सान पहुंबाया जाता रहा, भीर क्या भाग ने फिर वह स्तम्भ लगा दिये हैं या जमीन वैसे ही पड़ी हुई है।

Shri Swaran Singh: 46 boundary pillars were removed and 5 boundary pillars were damaged on different dates—I have not got these dates—and out of the removed pillars, 11 pillars have been re-fixed. The question of re-fixing all the removed pillars and the repairing of the damaged pillars is being taken up by the District Magistrate, Tripura with his Pakistani counter-part.

श्री बड़े : यह बताया गया है कि ये पिलर डिफरेंट डेट्स पर उलाड़े गए । मैं जाननः चाहता हूं कि ये कितने पीरियड में उलाड़े गये एक महीने में, दो महीने में. चार महीने में ?

सध्यक्ष महोदयः साप बैठ जाडल, इसका जबाब श्रा गया है ।

भी रामसेषक यादक ये जो स्वस्थ हटाए गए हैं क्या इस के बारे में भारत सरकार ने पाकिस्तान सरकार को लिखा है? यदि हां, तो क्या पाकिस्तान सरकार ने स्वीकार किया है इनको उन्होंने या उनके भादमियों ने हटाया है?

Shri Swaran Singh: The pillars fixed as a result of the joint consultation and agreement between the representatives of the two Governments. The act of damaging the pillars is not accepted by the Pakistan Government. They always say that some miscreants may have done it and some of them, as I have already indicated, have already been re-fixed. The local authorities either side, according to the procedure, are trying to restore the other pillars also.

ची बढ़े: शब्यक्ष महोदय, मेरा एक व्याइंट भाफ भाईर है। **ग्रध्यक्ष महोदय**ः ग्रज्ञतो दूसरा सर्वासः ग्रागयाः।

श्री बड़े : मेरी सूचना है कि ये 48 पिलर एक साल तक उन्हाई जाते रहे हैं, पर गवर्नमेंट को मालूम नहीं था । क्या 6 महीने या साल भर तक णासन सोया हुमा था । मैं जानना चाहता हूं कि उनको कब मालूम हुमा इस के बारे में । इस गामले में मैं भ्रापकी गाइडेंस चाहता हूं । हाउम को भ्रंधेरे में क्यों रखा जाता है?

स्रध्यक्ष सहोदय: अगर आप मेरी गाइडेंस मानते हैं, तो इस वस्त यही गाइडेंस है कि आप बैठ जाइए।

श्री बड़े: हमें इनफारमेशन हैं कि एक साल से ऊरखाड़े जा रहे हैं।

द्याध्यक्त महोदयः फिर गाइडेंस की क्या बात है।

Shri P. C. Borocah: May I know whether the demarcation of the boundary between East Pakistan and West Bengal|Assam border has been completed and whether the new posts which have been removed are those that were put recently?

Shri Swaran Singh: The demarcation over the entire area is not yet complete. The places from where the pillars have been removed are the places where the pillars had been put up as a result of joint demarcation.

Mr. Speaker: Mr. Bade is insisting again and again as to how long was it that the Pakistani; took to remove or interfere with those pillars. The dates might not be known but the period, if it can be given, might be given to him.

Shri Swaran Singh: These are not recent things. They were not all destroyed as a result of one action. Over a period of one year and a half, there have been occasional removals of one pillar or the other.

Mr. Speaker: What was the Government doing? That is what he wants to know.

Shri Swaran Singh: As I have mentioned already, this action is not claimed or admitted to have been done by the Pakistan Government. Sometimes, when there are removals, there are counter-claims also that some miscreants, either Pakistanis or maybe others, may have caused damage to these pillars. Then, we get together and restore these pillars.

भी यक्षपाल सिंह: क्या मैं यह जान सकता हूं कि धर्मी कितनी जगहें ऐसी हैं जहां हम री इस पावरफुल सरकार को फिर पिलर लगाने वाकी हैं, और कब तक यह क.म कम्पलीट हो जायेगा ?

ध्ययक्ष महोदयः यह तं। उन्होंने कह**ा**

श्र**ीयक्षपाल सिह**ः को डेट बरलाएँ।

ग्रध्यक्ष महोदयः देट बतलाना तो बहुत मध्किल है ।

Shri U. M. Trivedi: In view of the statement that has been made by the hon. Minister that these pillars are removed and then re-fixed, has the Government not considered it proper to have these pillars constructed of concrete with foundations?

Shri Swaran Singh: These are concrete pillars with foundations. But even those can be damaged.

Shri Basumatari: In view of the fact that there is constant mass infiltration into Assam and also aggressive activity, may I know whether the Government of Assam has put in a suggestion to make a de-populated belt or to construct a wall along the border? If so, what is the reaction of the Government?

Shri Swaran Singh. This does not arise out of that.

Mr. Speaker: Yes, it does not.

बी हुकम बन्द कछ्याय : मैं यह जानना चाहता हूं कि ये जो पिलर उखाड़े गए हैं ये कि ने लम्बे चीड़े एरिया भें से उखा: गए हैं ? मंत्री महोदय ने बताया कि 11 लगाए जा र र्हें, मैं जानना चाहता हूं कि बाकी कब लगाए जाएंगे, भीर जो नहीं उखाड़े जाते हैं इस के लिए बया कोई खास ब्यवस्था की गयी

Oral Answers

है. कि मागे न उखाडे जाएं?

Shri Swaran Singh: There is no area as such because generally pillars are fixed on straightline; then the distance between the two pillars can be quite considerable. When there are bunds, then the larger number of pillars are generally found in smaller areas. I have already given the number of pillars. Therefore, on this point, the action that has to be taken is this: this is generally handled by the two District Magistrates the adjoining districts in India and Pakistan. Where these pillars are removed, if there is any dispute, then the two Surveyors-General them. There is no dispute as such. He should not take it in that light.

भी हुकम चन्द्र कल्लबाय: प्रध्यक्ष महोदय, मैं ने पूछा कि कितनी जमीन है, सरकार को प्रपनी जमीन की मायती नहीं है।

प्रश्यक्ष महोदय : उन्होंने कहा कि इस का रकदा नहीं बता सकते ।

भी हकम चन्द्र कछवायः जो वकी वर्षे हें केद तक लग जायेंगे।

ग्राप्यक्ष महोदयः यह जनाब उन्होंने पहले दे दिया है।

Shri Ranga: In view of the fact that there must be some ground rules to guide the District Magistrates of both sides to decide these matters whenever there is any dispute, may I know how often they meet and whether they have met during the last one year and six months, and why is it

that it has not been possible for them to replace these posts there?

Swaran Singh: In matters, unless there is goodwill and there is also their agreement to meet, we cannot do much unilaterally. is a fact that the co-operation is normally expected from the officers from Pakistan side has not unfortunately been forthcoming. Notwithstanding our efforts, there have been delays. But in a matter like this, it is very difficult for us to take action unilaterally. All this boundary at the places is fully admitted and agreed to by both the sides and the removal of pillars is no doubt a maiter of irritation and we do not like it, but it does not vitally affect our interests in any matter.

Shri Ranga: My question was how often these District Magistrates have met.

Shri Swaran Singh: I could not give that information straightway.

श्री बागड़ी: जो यह पम्ब बीच में से हटाए गए हैं, तो क्या सरकार यह महसूस करती है कि इन के हटने के कारण पाकिस्तान सरकार यह सोच रही हो कि झगर ये बीच के निशान मिट ज एंतो वह भारत की जमीन हिपदा ले ? क्या इस खतरे को महसूस करते हुए सरकार हिफाजत के लिए कोई कदम उठाने पर विचार कर रही है ?

भी स्वर्ण सिंह: जी हां, हिफ.जत का पुरा इन्तिजाम है।

श्रभ्यक महोबय: क्या यह खतरा है कि ेमा करने से पाकिस्तान मरकार की यह नीयत है कि यह हमारी कुछ अभीन पर कब्जा कर ने या उसे हथिया ने ?

श्री स्वार्ण सिंह: धगर उनके मन में ऐसा है, तो यह उनकी बड़ी भारी भूल होगी। वह समझ सकते हैं कि ऐसा करने में उनका हुआ क्या होगा। जहां मानी हुई हद है उस के बारे में झगड़ा करने की कोई गुजाइण नही है।

Minorities in Border Districts of East Pakistan

+ *123. Shri D. C. Sharma: *IRameshwar Tantia:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government are aware that Pakistan is planning to drive the minorities out of the border districts of East Pakistan.
- (b) if so, whether those minorities have been driven out of East Pakistan or have been settled in other parts of Pakistan;
- (c) whether it is also a fact that those minorities have approached the Indian High Commission for permits to come over to India; and
- (d) if so, Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Government have received some reports to this effect

- (b) It is a fact that a large number of persons of the minority .communities have come over to India from the border districts of East Pakistan.
- (c) The minorities in border areas have applied for migration certificates in numbers broadly proportionate to the minorities in East Pakistan as a whole.
- (d) Migration certificates are granted to all members of the minority community in East Pakistan in cases of hard-hip.

Shri D. C. Sharma: May I know how many members of the minority community who had been displaced in this way from the border of Pekistan had applied for permits and how many of them were given permits? May I also know the definition of hardship given by Government?

Shri Swaran Singh: I have not got the figures area-wise in the sense that so many are from the border districts and so many are from the other districts, but as I have indicated already, their number as practically the same as from other areas.

Shri D. C. Sharma: By driving these minorities out of the border areas of East Pakistan, evidently the Pakistan Government have settled their retired military officers, mujahids, razakars and other para-troop people there. May I know what effective action our Government nave taken on our side of the border to counteract this concentration of military and para-military forces on the border of East Pakistan?

Shri Swaran Singh: It is a fact that the movement of minorities particularly from the areas near the international border is a matter of grave concern, and this is constantly kept in view by the authorities, both civil and defence, whose responsibility it is to ensure the integrity of our forders.

Dr. L. M. Singhvi: May I know whether Government consider that the calculated move on the part of East Pakistan to drive out the inino-rities from their territory is or amounts to an act of genocide on their part, and if so, what action the Government of India propose to take in order to bring them to book before international opinion and international conscience.

Shri Swaran Singh: It is unfortunate that for several years now the minorities in East Pakistan have been subjected to constant pressures and there has been a migration or minorities into India. That is a matter which is of grave concern to us, and I think that the international jurists' body also went into it and they have produced also a report on that, and the hon. Member might have seen that.

Dr. L. M. Singhvi: My question was whether the Government of India viewed this as an act of genocide on the part of East Pakistan authorities,

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and if so, what action was proposed to be taken. I am aware of the report of the international commission of jurists.

Shri Swaran Singh: It is a very reprehensible thing that this constant pressure and the sense of insecurity amongst the minorities should prevail. I do not exactly know what the exact implication of that expression is.

Dr. L. M. Singhvi: The hon. Minister must be knowing it.

Shri Hari Vishnu Kamath: He can look up the dictionary and find it out.

Shrimati Renu Chakravartty: answer to some questions, the Minister has said that he is not very clear as to the number of applications which have come to the High Commission from people who have been asked to move away from the border districts. Further, he has said that in case of hardships, passports or visas etc. are given. May I know whether the High Commission has any information with regard to the specific number of people who have asked to move out from the border districts, and if so, whether in view of the rather heartless attitude of the Rehabilitation Minister, in case they are permitted to come here, they will also be given all the benefits which are now being given to those who are in Kashmir as refugees?

Shri Swaran Singh: With regard to the first part of the question, it a separate question is tabled I shall be able to collect the information in regard to the numbers. With regard to the second part of the question, I do not think that the Rehabilitation Minister has at all been heartless. I think he has been very kind and he has been doing his best to help the refugees.

Shri S. M. Banerjee: May I know whether it is a fact that after the firm action by the Government of

India in the matter of driving out the Pakistani infiltrators from Kashmii there is a reign of terror in East Pakistan, and repressive measures have been adopted by the Pakistan Government on the minorities, and as 7 result of that many members of the minority communities are trying come over to India but they are being refused or not granted migration certificate, and if so, whether suitable instructions have been issued to our High Commission there to grant migration certificates and whether every facility will be given to them when they come over to India.

Shrl Swaran Singh: It is a fact—reports have come to our notice—that there is a greater sense of insecurity, and the attitude of the majority community in East Pakistan has become in certain areas more aggressive. There is no need of issuing any fresh instructions to our mission in Decca because the existing instructions cover all these cares. I have no doubt that in all deserving cases the requisite certificates and the formalities are complied with.

Shri S. M. Banerjee: What is the answer to the last part?

Mr. Speaker: It would be done.

Shri S, M. Banerjee: I asked whether those who migrate and come will be given facilities to settle down here. Reply has not come to that.

Shri Swaran Singh: Such rehabilitation benefit; as are available in such cases will certainly be available.

Shri S. M. Banerjee: He is evading.

Mr. Speaker: He cannot list all inc benefits that would be given.

Shri S, M. Banerjee: I rise to a point of order. This particular question has been tabled to the External Affairs Ministry for two reasons. One is because they have information about Pakistan's attitude towards the minorities. Secondly, it was thought that in connection with certain supplementaries arising out of the

rehabilitation of those who have crossed over or are likely to cross over to India, he will consult the Renabilitation Ministry and give the proper reply. According to the Cabinet, they function collectively. But here we find that none of the questions pertaining to rehabilitation facilities to persons who cross over is being answered. I seek your protection.

Mr. Speaker: Dr. Sarojini Mahishi.

Dr. Sarojini Mahishi: The hon. Minister was pleased to state that misorities in East Pakistan are being permitted by the Indian High Commission to come over here in cases, of hardship. May 1 know the delimition of 'hardship' as applied to them?

Shri Swaran Singh: This matter has been dealt with here before Certain categories are there. position is very insecure or there are relatives who have been separated. For the information of the House, I would like to say that the number of application; already there runs into thousands, I think about 8,000 or 9000. A fairly large number of them have already been granted migration certificates. We have already got from East Pakistan lakhs and lunhs of refugees. Everyday they are coming in. So it will not be correct to suggest that we are not trying to be helpful to these who stand in need of this help.

Shri S. M. Banerjee: What help and you giving them when they come here?

Shrimati Renu Chakravartty: Nothing.

Shri P. R. Chakraverti: Is it a fact that Chinese pockets are springing up in Khulna and Jessore in the border districts of E. Pakistan? If so, is it a fact that the minorities are feeling scared on that score?

Shri Swaran Singh: I have already said that minorities in different parts there are feeling insecure. . . .

Shri P. R. Chakraverti: I am teferring to Chancse pockets there. Shri Swaren Singh: Even without the Chinese pockets, I think they are sufficiently harassed, unfortunately, both by the administration as also by the local population

Chinese Intimidation of Indian Patrol Near Mana Pass

f Shri Yashpal Singh:
Shri Surendra Pal Singh:
Shri Shree Narayan Dass:
Shri Vishwa Nath Pandey:
*124. { Shri D. D. Purl:
Shrimati Savitri Nigam:
Shri Rameshwar Tantia:
Shri Onkar Lal Berwa:
Shri Gulshan:
Shrimati Jyotsna Chanda:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that the Chinese tried and are trying to intimidate Indian patrols near the Mana Pass which is one of the border passes between Uttar Pradesh and Tibet; and
- (b) if so, the action taken in the matter?

The Deputy Minister in the Ministry of Defence (Dr. D. S. Raju):
(a) On the 9th May 1965, a Chinese military party intruded approximately half a mile into Indian territory from across the Mana Pass in the middle sector of the India-Tibet border. On seeing an Indian Police patrol at a distance on the Indian side of the border, the Chinese intruders fired three shots and withdrew into Tibet through the Mana Pass. There has been no other incident or intrusion in this area.

(b) A protest was lodged with the Chinese Government against this deliberate violation of our territory. Precautionary measures for the security of our border have been taken.

भी यद्यापाल सिंह : क्या मैं जान सकता हं कि माना पास के निकट घव कितनी फौजें बीन की जमा हैं ? The Minister of Defence (Shri Y. B. Chavan): On the other side of the Mana Pass, there are some troops of the Chinese, in small numbers, but certainly their troops come on their side to the Mana Pass.

Oral Answers

श्री बक्षपाल सिंह : क्या सरकार कोई ऐसा समय बता सकती है जब उन फौजों को पीछे हटने के लिए कहा जायेगा भीर धगर वे पीछे नहीं हटेंगी, तो गोली का जबाब गोली से दिया जायेगा ?

भी यशयम्तराव चन्हाण : विल्कुल गोली का जवाब गोली से दिया जायेगा ।

Shri Surendra Pai Singh: In view of the fact that road communications to the Mana Pass sector are still not what they should be, may I know if any fresh attempts have been made to make improvements in that regard, particularly in view of the fact that the threat of a Chinese intrusion through the Mana Pass is becoming more imminent every day?

Shri Y. B. Chavan: As I have said, our patrols go up to the Mana Pass. After that, there have been no incidents of that type.

Shri Sureadra Pai Singh: My question is in regard to road communications.

Shri Y. B. Chavan: About road communications, certainly there are other considerations also. It is not good in some difficult areas to develop communications, which possibly may be useful to the other side.

Shri Shree Narayan Das: May I know whether all along our border with China there have been occasions in the last three months in which Indian patrols have come into contact with Chinese patrols, and if so, what happened on such occasions?

Shri Y. B. Chavan: There are no contacts. There have been no incidents after that.

Shri D. D. Puri: May I know if, according to the so-called unilateral

cease-fire arrangement of China, the Chinese are entitled to maintain their troops right up to the Mana Pass?

Shri Y. B. Chavan: On our side, there are our troops; on their side, they have their own troops.

Shrimati Savitri Nigam: In view of the action taken by the Chinese patrols, may I know what particular steps have been taken to see that they do not repeat such incidents, and whether enough reinforcements have been sent there to avoid any such happening in future?

Shri Y. B. Chavan: Yes. I should reply in the affirmative to the latter part of the question, but the only way of preventing them is for our patrols to go to that point continuously and persistently.

भी झोंकार लाल बेरबाः श्रीमन, मैं यह जानना चाहता हूं कि जब पाकिस्तान ने कच्छ पर हमला किया, तो उस के दौरान में चीनियों की तरफ से कितनी दक्षा ऐसी छुटपुट कार्यवाहियां की गई ?

Shri Y. B. Chavan: In the last few weeks when Pakistan has become active, we have not seen any difficulty on our side of the border.

श्री गुलशन : क्या मैं जान सकता हूं कि मारा दरें के नजदीक रहने वाले भारतीयों की मुरक्षा के लिए क्या सरकार ने कोई इन्तजाम किया है ?

भी यशयन्तराव चण्हाजः मैं ने कहा है कि कुछ इन्तजाग किया है ।

Shrimati Jyotsna Chanda: Has the Government received any reply to the protest note, if not, what steps do they want to take?

Shri Y. B. Chavan: No reply 19 that protest no'e has come.

अध वृजराज सिहं: मध्यक महोद : मैं यह जानना चाहता हूं कि क्या बरेनी में जहां एरिया कमांड का हैड मः फिस है. जहां इतना बड़ा एयरोड्डोम बताया गया है, मि को बन प्राफ दि बिगेस्ट इन दि बरुड कहा जाता है, माना पास जाने के लिए बरेनी— बिसालपुर धीर फरीदपुर—बिसालपुर की सड़कें बनाने के सम्बन्ध में मंत्री महोदय हाउस को प्राध्वासन देने को तैयार है।

Shri Y. B. Chavan: Last time the hon. Member raised the same question. Certain plans for developing the communications to the border areas have been undertaken. He had mentioned some particular roads, and I have sent some replies about that also. Some steps have been taken.

Shri Hem Barua: In a recent protest note, the Chinese have alleged that our boys crossed into their territory and picked up two young Chinese women.

Shri U. M. Trivedi: Why are Chinese women brought there?

Shri Hem Barua: I want to know how far it is a fact. Has he tried to trace them and hand them back?

Shri Y. B. Chavan: What has happened is this. Nobody has gone and picked up any Chinese women. Two Tibetan girls, because their families were persecuted, left Tibet and entered those areas, and they sought the protection of our patrols who went that side.

Shri Sham Lai Saraf: With reference to the intimidation of our patrols by the Chinese may I know whether our intelligence has been asked to go into the matter to find out what actually is happening on the other side of the border?

Shri Y. B. Chavan: Probably there is some sort of a misconception about the intelligence in this matter. Patrols really speaking go to that area; that is part of the intelligence work.

New Ordnance Factories

125. Shri S. M. Baneriee: Will the Minister of Defence be pleased to

refer to the reply given to Starred Question No. 157 on the 23rd November, 1964 and state:

- (a) the progress made regarding the establishment of the new Ordnance Factories; and
- (b) the number of factorics which have started production?

The Minister of Defence tion in the Ministry of Defence (Shri A. M. Thomas): (a) and (b). A statement giving the information is laid on the Table of the House.

STATEMENT

The progress made in establishing the New Ordnance Factories is indicated below:—

Ordnance Factory, Varangaon.

Batch production of 7.62 mm ammunition is in progress. Full shift production is dependent upon completion of certain buildings and services as well as residential quarters for housing the employees. It is expected that full capacity production will be attained by the middle of 1966.

Engineering Factory, Ambajhari.

The Engineering Study of this project by a team of US consultants which commenced early in 1965 is expected to be completed by the end of this month. Construction of residential quarters and civil works to the extent cleared by the consultants is in progress according to schedule. The scheme for supply of 2 million gallons filtered water per day have been completed. The factory is expected to go into production in phases from June 1967 to the end of 1968.

Filling Factory, Chanda.

The construction of industrial and residential buildings is in progress according to schedule. A team of officers of DGOF's Organisation is in UK to finalise with the UK authorities the specific plant and machinery coming under UK aid and the bulancing plant for the complete

complex. According to the present indications, the factory is expected to commence production in about 2 years.

Small Arms Factory, Tiruchirapalli.

The construction of industrial and residential buildings and services is progressing according to schedule and part of the plant and machinery has arrived on site. According to the present indications production in the factory will commence by the middle of 1986.

Shri S. M. Banerjee: Is it a fact that the expansion of certain factories is being delayed for want of foreign exchange because new machinery could not be imported and if so, how do the Government propose to overcome this difficulty that has come in the way of production?

Shri A. M. Thomas: The question refers to new ordnance factories; the hon. Member has now put a question regarding the existing factories. I may assure the House that the expansion schemes go according to the plan; they are not being delayed.

Shri S. M. Banerjee: It was stated in this House that one of the new ordnance factories proposed to be established was being dropped because of certain reasons. I want to know whether all these ordnance factories which were promised are going to be established or one or two of them may be dropped?

Shri A. M. Thomas: It has often been informed that out of the six new ordnance factories planned, we are going ahead with four. One has already gone into production and the others are in various stages of construction; they will go into production as scheduled. I have already stated in reply to the hon. Member that what would have been produced in Panvel and Burla factories which had been dropped would be imported and stockpiled.

भी जगदेव सिंह सिद्धान्ती: क्या सरकार इस बात का ध्यान रखेगी—मौर पहली भूलों से कुछ सबक लेगी—कि जो बिदेशी गृप्त कर यहां पर भारतीयों के रूप में रहते हैं, उनको भस्तागारों में काम करने के लिए न रखा जाये ?

Mr. Speaker: It is a suggestion for action.

Shri Hari Vishnu Kamath: The statement laid on the Table refers to four new ordnance factories three in Maharashtra and one in Madras State. The statement says that production in one factory will start from 1966, in another from 1967, in a third from 1968 and so on. May I ask if the Government is fully conscious of the Emergency that is still on and, if so, what are the reasons for not expediting production?

Shri A. M. Thomas: In fact production is being expedited; construction is being expedited. There is constant chasing also. We are taking it on an emergency basis.

Shri Iqbal Singh: Some factories had been a bandoned and some had been delayed. What is the position of allotment of foreign exchange to the ordnance factories? Is it given the first, second or the third place?

Shri A. M. Thomas: There is no difficulty with regard to the allocation of foreign exchange; For Varangaon, Ambajhari and Chanda factories, foreign exchange had been arranged and with regard to the Trichy factory, we have free foreign exchange and that will go into production by the middle of 1966.

Shri Daji: What would be the employment potential of this factory, and would the surplus labour in the existing factories be transferred to this factory?

Shri A. M. Thomas: At present there is no surplus. We are rationalising the existing labour in the various ordnance factories and some are being transferred to new ordnance factories. The varangoan factory now employ about a thousand people. As the factories pass through the various stages, the employment potential in each factory will go up to 3,000, or 4,000 or 5,00.

श्री हुकम चन्द्र कछ्नवाय: मैं यह जानना चाहता हूं कि क्या सरकार को ऐसा विश्वास है कि जो उत्पादन होगा, उस में हमारी आवश्यकता पूरी हो जायेगी।

Shri A. M. Thomas: With regard to arms and ammunition, we are on the road to self-sufficiency; we import very little.

Vehicles Factory, Jabalpur

Shri P. R. Chakraverti:
Shrimati Savitri Nigam;
Shri Yashpal Singh:
Shri Bibhuti Mishra:
Shri K. N. Tiwary;
Shri A. V. Raghavan;
Shri Pottekkatt:
Shri Kappen;
Shri Ram Harkh Yadav;

•12**6**. {

Shri D. N. Tiwary: Shrimati Sharda Mukerjee: Shri D. C. Sharma: Shri Kapur Singh: Shri Solanki: Shri Gulshan:

Will the Minister of Defence be pleased to state:

| Shri Bagri:

- (a) whether Government have decided to set up a new Vehicle Factory in Jabalpur for manufacturing Shaktiman trucks and Nishan motor vehicles;
- (b) whether the new factory will absorb the vehicle department of the Gun Carriage Factory;
- (c) whether the civil works schemes for the factory have been sanctioned and the project report scrutinised; and
- (d) the estimated production of vehicles by the proposed factory?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas); (a) Yes, Sir.

- (b) The plant and machinery and personnel at present engaged in the production of Shaktiman and Nishan vehicles at the Gun Carriage Factory, Jabalpur will be transferred to the new Vehicle Factory.
- (c) A small portion of civil works relating to preliminary works has been sanctioned and the estimates in respect of the remaining items of civil works and the Project Report are under scrutiny.
- (d) it is estimated that the production capacity would be 13,200 vehicles annually in two eight hour shifts out of which 6,000 would be Shaktiman 3 Ton Trucks and the balance 7,200 Nissan Vehicles. A proposal to increase the capacity for production of Nishan Vehicles from 7,200 to 12,000 annually is under consideration.
- Shri P. R. Chakraverti: May we know what will be the total financial involvement and whether there will be any foreign collaboration also?
- Shri A. M. Thomas: With regard to the manufacture of Shaktiman trucks the collaboration would be with MAN, Germany; with regard to the Nishan, the collaboration would be with Japan. With regard to the expenditure, the total expenditure would be about Rs. 32 crores, and the foreign exchange element would be about Rs. 9 crores.
- Shri P. R. Chakravarti: May I know whether, in the light of our earlier experiences in the manufacture of these trucks, the Government has assured itself that the strength and efficiency of these trucks will be commensurate with the valiant name of "Shaktiman"?
- Shri A. M. Thomas: Shaktiman has proved its mettle and its name has been justified by the performance also.

श्री विभूति किश्र : ग्रभी मंत्री महोदय ने बताया है कि 32,200 शक्तिमान ट्रक भीर नौ हजार के करीब निशान मोटर बनाई बायेंगी । मैं अतना चाहता हूं कि हमारे देश की जो भावश्यकतायें हैं, उन भाश्यकताओं का इससे कौन सा हिस्सा पूरा हो आएगा ? मैं यह भी जानना चाहता हूं कि शक्तिमान भीर निशान कब तक बन कर चाल हो आयेंगी।

Shri A. M. Thomas: With regard to Shaktiman truck, the present rate of our production is about 1,200; Mishan would be 3,600 in respect of 1-ton vehicles and 1,200 Nishan petrol vehicles per annum. That is our present capacity. Our assessed requirements of three-ton vehicles would be round about 44,000.

Shri Kapur Singh: What steps, if any, have been taken by the Government to ensure that this factory as well as other defence workshops are never in future switched over to the manufacture of coffee percolators?

Shri A. M. Thomas: There is no question of switching over to civil production. Perhaps it may be necessary in certain sectors; it would be welcome to switch over to civil production in certain sectors when the manufacture is surplus, but that can be easily switched over to army production. (!nterruption).

Mr. Speaker: He only wants to be assured that it will not be switched over to coffee percolators.

Shri A. M. Thomas: It is not necesesary; it is an old story.

Shrimati Savitri Nigam: What will be the approximate cost of these two wehicles and I want to know whether they would be available for the use of civilians besides the military use.

Shri A. M. Thomas: In fact, several wehicles are now given to civilian use. Even Members of Parliament are liberally taking advantage of that. (Interruption). Mr. Speaker: Order, order. They are asking whether Parliament Members would be given Shaktiman!

Shri A. M. Thomas; With regard to the cost of production, per vehicle, in the new factory, it would be Rs. 37,000 for Shaktiman and Rs. 18,000 for 1-ton Nishan. The existing cost is about Rs. 44,000 for Shaktiman and Rs. 20,000 for Nishan.

श्री बागड़ी: मेरा नाम तो रह गया, मध्यक्ष महोदय ।

सम्यक्ष महोवय : मुनं दाकई में एक्स-प्लेनेशन देना है । बागड़ी साहब की शिकायत बिल्कुल दुरस्त है । मेरी गलती है । मेरे दफ्तर को उम्मीद नहीं थी कि बागड़ी साहब साज सा जायेंगे (इंटरफांक्स) मैं मखाक में नहीं कह रहा हूं, मीरियसली कह रहा हूं। फेहरिस्त से नाम बागड़ी साहब का कटा हुआ है मुने इसलिए दूसरी बार गलती हुई है। मैं इस बात का सागे खयाल रखंगा।

भी सक्तपाल सिंह: जिन लोगों का नाम भी है भीर जो भागकी भाक्यों के सामने भी बैन्ते हैं, वे भी रह जाते हैं।

ग्रध्यक्ष महोदयः मैं सारे नाम नहीं पुकार रहा हूं।

भी र निसंचक याज्य: जिनका नाम कटा हुन्ना भी नहीं है भीर यह सदस्य नी मौजूद है, उसको नो बुनाया जाना चाहिये।

क्रम्यक महें बय: जिन का नाम था उनकी भी नहीं बुलाया गया है। उनकी शिकायन थी कि उनका नाम देग में भी था लेकिन उनकी बुलाया नहीं गया है। मैंने उसका एक्याले-नेशन दिया है। जिन का नाम है उन मब बो भी मैं बल, नहीं रहा है। Appointments to Diplomatic Posts

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*127. { Shri Vidya Charan Shukla:
Shri R. S. Pandey:

Oral Answers

Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 325 on the 8th March, 1965 and state:

(a) whether Government have completed consideration of the representation of the Indian Foreign Service Association regarding the appointment of politicians and retired military personnel etc. to the diplomatic posts; and

(b) if so, Government's decision thereon?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) and (b). No, Sir. This question as well as other matters relating to service conditions raised by the Association are under consideration by the Committee appointed recently by the Government headed by Shri N. R. Pillai (formerly Secretary General in the Ministry of External Affairs) to examine the working and organisation of the Indian Foreign Service.

Shri Vidya Charan Shukla: Have Government considered the appropriateness of entrusting this examination to a committee composed mostly of civilians, about the appointment of non-civilians to diplomatic posts? Do they expect any fair recommendation from this committee about the question which relates to their own benefits?

Shri Dinesh Singh: The question of having people from public life has never been questioned by the Association.

Shri Vidya Charan Shukla: May I know if the Government have fixed any criteria or percentage upto which people in public life would be appointed to diplomatic posts?

Shri Dinesh Singh: The criterions is the suitability. So far as percentage is concerned, I do not think it would be desirable to fix any percentage. We have generally in mind that a number should be there.

Shri R. S. Pandey: Taking into consideration the performance of these people in the Foreign Service, may I know whether Government is thinking of taking into the Foreign Service more and more people from public life?

Shri Dinesh Singh; There are quite a number already.

Shri Harish Chandra Mathur:
During the last session in answer to questions on the floor of the House and also in the course of debates the Foreign Minister told us that they do not propose to go into this matter of the reorganisation of the Foreign Service. May I know what has happened since then to persuade them to have this committee, and when appointing this committee why is it that they have not thought it fit to-baroadbase it?

The Minister of External Affairs (Shri Swaran Singh): The question about service conditions, length of training, sources of recruitment, etc. had been raised by the Association and also on the floor of the House. So, it was considered necessary that the whole question should be examined on a more or less expert basis and Government can take a decision after having the report of that committee, they will only report to Government and we will take the decision after examining the report.

Shri Harish Chandra Mathur, My question was this it was categorica!ly stated on the floor of the flouse, ta spite of the criticism made in this House, and the representation from the Association being in the hands of Government. Is it that Parliament was taken so lightly that It was stated by the Minister that they do not

propose to examine this question of reorganisation of the Foreign Service? If, afterwards certain further facts have come to their notice, which made them appoint this committee, why did they ignore the criticism on the floor of the House and did not broad-base this committee, but made it so exclusive?

Shri Swaran Singh: In one sense, it is not exclusive, because although Mr. Pillai was once in service, he is no longer in service; he is a retired person. The other people on the committee are the Commerce Secretary, the Home Secretary and two Secretaries from the External Affairs Ministry. The types of matters about which they are asked to report are mratters which are more or less of a service nature-their scales, period of training, etc. So, it was considered necessary that there should be an examination at the export level. It was mentioned, I remember, by some hon. members that something like the Plowden Commission must be there. We thought it was not neessary to have a commission of that type, but if was necessary to examine certain aspects by an expert committee.

WRITTEN ANSWERS TO QUES-TIONS

पाकिस्तान द्वारा भारत विरोधी प्रचार

भी म० ला० द्विवेदी : श्री स० वं० सामन्त : *128. < भी मुबोच हंतदा : | श्री विकाचरण शुक्त : | श्रीमती सावित्री निगम :

क्या वंदेक्तिक-कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) कच्छ पर धाकमण करने के पश्चात पाकिस्तान द्वारा किये जा रहे निराधार तथा मिथ्या प्रचार का खण्डन करने के लिये खाकार ने क्या कार्यवाही की है: धीर (श्वा) क्या विदेशों में भारतीय दृष्टि-कोण का भी प्रचार किया गया है?

बंदेशिक-कार्य मंत्रालय में उपमंत्री(भी दिनेश सिंह): (क) भीर (ख). कच्छ के रन पर भ्राकमण करने के बाद पाकिस्तान ने जो भूठा भीर निराधार प्रचार किया, न केवल उसका निराकरण करने के लिए ही बल्कि विदेशों में भारत के पक्ष को सही रूप में प्रस्तुत करने के लिए भी प्रचार के सम्भव माध्यमों का उपयोग किया गया था।

Atomic Power Station at Kalpakkam (Madras)

Shri S. C. Samanta:

Shri Rameshwar Tantia: Shri Harish Chandra Mathur: Shrimati Tarkeshwari Sinha: Shri P. C. Borooah: Shri Basappa:

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Shri P. C. Borooan:
Shri Basappa:
Shri D. C. Sharma:
Shri M. N. Swamy:
Shri Laxmi Das:
Dr. Mahadeva Prasad:
Shri Raghunath Singh;
Shri P. Venkatasubbatah:
Shri Ram Harkh Yadav:

Will the Prime Minister be pleased to refer to the reply given to Unstarred Question No. 1690 on the 29th March, 1965 and state:

- (a) whether the proposal to set up an atomic power station at Kalpakkam near Madras has since been considered; and
- (b) if so, when it is likely to be set up?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) The proposal to set up an atomic power station at Kalpak-kam near Madras has been approved by Government subject to foreign exchange being arranged for the project to cover the cost of equipment which has to be imported.

(b) The Station is expected to be put into operation by the end of the Fourth Plan period.

Construction of Frigates in Mazagaon Docks

•130. Shri Surendra Pal Singh: Shri Madhu Limaye: Shri Ram Sewak Yadav: Shri Sidheshwar Prasad:

Will the Minister of Defence be pleased to state:

- (a) whether the construction of Frigates in the Mazagaon Docks is proceeding according to the schedule;
 and
- (b) when the keel of the first Frigate will be laid?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Yes, Sir.

(b) The keel of the first Frigate is expected to be laid about the middle of 1966.

Price Index

*131. Shrimati Savitri Nigam: Shri Naval Prabhakar:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether there has been a steep rise in the price index during the months of April, May and June, 1965; and
- (b) if so, the steps taken to provide interim relief to the labourers?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a)
The All-India (Interim) Working
Class Consumer Price Index Numbers with base 1949=100 for the months of April, May and June, 1965
are as under:—

April, 1965=160

May, 1965 = 161

June, 1965=163

The rise of one point in May over April and two points in June over May cannot be considered a steeprise.

(b) Wherever dearness allowance is linked to the Consumer Price Index Number, the workers get increased dearness allowance due to rise in Index in accordance with the relevant settlement or award. In other cases, the question of getting relief is a matter of mutual agreement and collective bargaining between employers and workers.

Head Hunting by Pak Razakars.

Shrimati Tarkeshwari Sinha: Shri Hem Raj: Shri Bibhuti Mishra: Shri Brij Raj Singh: Shri Bade: Shri Koujalgi: Shri Hukam Chand

Shri Roulalgi:

*132. Shri Hukam Chand

Kachhavalya:

Shri Naval Prabhakar:

Shri K. N. Tiwary:

Shri C. K. Bhattacharyya:

Shri V. B. Gandhi:

Shri Bag ::

Will the Minister of Defence bepleased to state:

- (a) whether Government areaware that Pakistan is employing Razakars for head-hunting of Indians in Kashmir;
- (b) whether specific price has been fixed for every Indian head, killed by the Razakars: and
- (c) whether Government have drawn the attention of friendly countries to such atrocities being committed by Pakistan?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Some instances have come to the notice of the Government of India in which the armed personnel from Pakistan Occupied Kashmir area, after committing raids across the cease-fire linelinternational border in J. & K. and killing unarmed innocent Indian civilians, have taken away their

heads to the Pakistan Occupied Kashmir area. These incidents lend credence to the reports that the authorities in Pakistan Occupied Kashmir area have offered rewards to their armed personnel who take away heads of Indian civilians as a proof of their prowess. The perpetration of barbarious and ghastly acts of this nature would other-wise be meaningless.

(c) No. Sir.

Development of Atomic Energy for Peaceful Purposes

Shri Harish Chandra
Mathur:
Shrimati Savitri Nigam.
*123. Shri S. C. Samanta:
Shri M. L. Dwivedi:
Shri Navai Prabhakar.
Shri A. N. Vidyalankar.

Will the Prime Minister be pleased to state:

- (a) whether any proposals have been drawn up for the accelerated development of atomic energy for peaceful purposes; and
- (b) if so, the broad outlines thereof?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b): A statement is laid on the Table of the House.

STATEMENT

Government have in hand a substantial programme for the development of Atomic Energy for peaceful purposes. Salient features of this programme are given below.

A uranium mine is being developed at Jaduguda to produce a thousand tonnes of ore a day, which should be in operation towards the latter half of 1966. A uranium mill is also under construction there and this is scheduled to go on stream early next year.

It has also been decided to proceed with the second unit of the Rajasthan Atomic Power Station and the Madras Atomic Power Station with two identical units of 200 MWe each subject to foreign exchange being available to cover the cost of equipment which has to be imported. A proposal to set up a heavy water plant to produce 200 tonnes of heavy water per annum is under consideration.

A zirconium plant is being set up to produce zircalloy from the zircon sands and fabricate it into the calandria tubes, pressure tubes, cladding material and other parts required for the reactors of these power stations.

A uranium oxide plant and ceramic fuel fabrication plant are being set up with the ziraconium plant to produce the fuel required for the Rajasthan and Madras Atomic Power Stations.

An enriched fuel fabrication facility is also proposed to be set up for fabricating the future charges of the Tarapur Atomic Power Station.

The Electronics Production Division at Trombay will be moved out of Trombay and set up as a selfcontained plant for the production of nuclear electronics instrumentation and components and will be able to supply equipment for other civilian and defence needs also.

Other proposals for further development in this field during the Fourth and Fifth Plans are also under consideration.

मंत्रियों द्वारा यूरोपीय देशों की यात्रा

क्या संबार मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि वे विदेशों की प्रपनी हाल की याजा के दौरान बेल्जियम,

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फांस तथा पश्चिमी जर्मनी में स्वचालित टेलीफोन तथा डाक-तार कार्यालयों को देखने गये थे : ग्रीर

(ख) यदि हां, तो उपर्यक्त देशों में कौन कौन सी उपयोगी तकनीकी विशेषताएं उनके ध्यान में घाई हैं जिनको भारत में लाग करना जरूरी समझा जाता है?

संचार तथा संसद-कार्य मंत्री (श्री सत्य नारायण सिंह): (क) जी हां।

(ख) बेल्जियम में मैंने कास-बार टेली-फोन उपस्कर का वास्तविक कार्यचालन देखा, जिसे कि हम भारत में भी स्थापित करने वाले हैं। फांस में मैंने, पत्नों भीर पैकेटों की स्वचालित-छंटाई देखी तथा छंटाई के समय पार्सलों भीर पैकटों को ले जाने की वहन-पटटा (कन्बेयर बेल्ट) प्रणाली का भी निरीक्षण किया। इस प्रणाली को भारत में भी शरू करने के प्रश्न पर विचार किया जा रहा है। पश्चिमी जर्मनी में. म्यनिख में मैंने विशेष प्रकार से तैयार की गयी एक छंटाई-मशीन देखी जो ब्योरेवार छंटाई से पहले विभिन्न ग्राकार के पत्नों को, ग्रलग भ्रत्नग गडडियों में छांट देती है। भारतीय टेनीफोन उद्योग के प्रबन्ध निदेशक, जो मेरे साथ गये थे. ग्रब देशी सामग्री से इस विशेष प्रकार की खंटाई-मणीन के निर्माण की संभावना की जांच कर रहे हैं। वहीं मैंने ऐसी टिकट-मशीन भी देखी जा चार-रंगों वाले टिकट काफी बड़ी माला में छाप देती है। हम प्रपने टिकट तैयार करने के लिये इस प्रकार की एक मशीन का प्रायात करने के प्रश्न पर विचार कर रहे हैं।

Use of Indian Territorial Waters by Pakistan

Shri Subodh Hansda: Shri S. C. Samanta:

Will the Minister of Defence pleased to state:

(a) whether Pakistan has used the Territorial Waters of India for trans-

hipment of their army from West to East Pakistan:

- (b) if so, the reasons for allowing them to do so; and
- (c) whether any check is exercised over the Pakistani ships passing the Indian Territorial through Waters?

The Minister of Defence (Shri Y. B. Chavan): (a) to (c). Pakistan has not used territorial waters of India for transhipment of their Army from West to East Pakistan by War-ships, since no Pakistani War-ship has entered any Indian port, nor has any Pakistani War-ship been sighted within our Territorial Waters. Pakistani merchant ships are not subjected to checking when they enter our territorial waters while in Indian ports, in accordance with International Maritime practice. This practice is also reciprocated .

India-China Border Dispute

Shri Shree Narayan Das: Shri S. M. Banerjee: Shri Prakash Vir Shastri: Shri Yashpal Singh: Dr. L. M. Singhvi: Shrimati Tarkeshwari

•136.

Sinha: ⟨ Shri P. C. Borooah: Shri Basappa: Shri Sarjoo Pandey: Shri R. S. Pandey: Shri R. Barua: Shri Kajrolkar: Shri Onkar Lal Berwa: Shri Bagri:

Minister of External Will the Affairs be pleased to state:

- (a) whether any friendly country has shown interest or attempted mediation in the India-China border dispute;
 - (b) if so, the nature and the result thereof:
 - (c) whether any suggestion was made that the Prime Ministers of both the countries should meet at Algiers; and

(d) if so, the outcome thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) to (d). The only recent suggestion of the nature referred to came from President Nasser who mentioned to the Prime Minister last June the possibility of an informal meeting between the Prime Minister and Mr. Chou-En-lai. It was, however, not quite clear what there would be to talk about considering that China was not prepared to accept the Colombo proposals or even the further modification of them regarding withdrawal of all posts in the demilitarised areas in Ladakh.

Invitation to Prime Minister to Visit U.S.A.

Shri P. C. Borooah:
Shri Bibhuti Mishra:
Shri K. N. Tiwary:
Shri M. L. Dwivedi:
Shri S. C. Samanta:
Shri Subodh Hansda:
Shri Subodh Hansda:
Shri Mashpal Singh:
Shri Basappa:
Shri Mohammed Koya:
Dr. Mahadeva Prasad:
Shri R. S. Pandey:
Shri B. Barua:
Shri Bagri:

Will the Minister of External Affairs be pleased to state:

- (a) whether the U. S. President has invited the Prime Minister of India to visit U.S.A. this autumn; and
 - (b) if so, what is his reply thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Last April, the President of the United States of America, when suggesting that the Prime Minister of India might defer his visit to the U.S.A. had also suggested that he might come there early in the autumn. The Prime Minister in his reply had expressed his doubt whether parliamentary and other commitments would permit him to visit the U.S.A. in autumn. In subsequent correspon-

dence, the U.S. President, while regretting that an autumn visit might not be possible, has assured the Prime Minister that he would be welcome at any future date convenient to the Prime Minister. A mutually convenient date will be fixed through diplomatic channels later on.

Atomic Reactor in Rajasthan Dr. L. M. Singhvi:

Shri Harish Chandra
Mathur:
Shrimati Tarkeshwari
Sinha:
Shri Basappa:
Dr. Mahadeva Prasad:
Shri Rameshwar Tantia:
Shri Bibhuti Mishra:
Shri Yashpal Singh:
Shri Bagri:
Shri Bagri:
Shri Bar.
Shri Maheswar Naik:
Shri A. N. Vidyalankar:

Will the Prime Minister be pleased to state:

- (a) whether the progress in the setting up of the atomic reactor in Rajasthan has been satisfactory;
- (b) whether its setting up has been done principally by Indians and with a large component of Indian materials and machines; and
- (c) whether any foreign assistance has been utilised and if so, to what extent and from what country?

The Prime Minister and Minister of Atomic Energy (Shri Lai Bahadur Shastri): (a) Presumably the hon. Members are referring to the first unit of the Rajasthan Atomic Power Station, the progress on the setting up of which has been satisfactory. The setting up of the Second Unit has been recently authorized, subject to suitable financing arrangements for the foreign exchange component of the expenditure being made.

(b) The Station is being set up by Indians, with the assistance of Canadian Consultants and with as large a component of Indian materials and equipment as possible, consistent with

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the need to complete the project according to schedule.

(c) Yes. Expenditure amounting to Canadian dollars 1,06,143.66 has been incurred till the end of June 1965 out of the loan of Canadian dollars 37 million provided by Canada.

Withdrawal of Indonesia from U.N.O.

- •139. Shri D. C. Sharma: Will the Minister of External Affairs be pleased to state:
- (a) the latest position with regard to Government's appeal to Indonesia to reconsider its decision to withdraw from U.N.O.; and
- (b) whether Government are still making some efforts in this connection?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) There has been no reply to our communication to the Government of Indonesia about their decision to withdraw from the U.N.O.

(b) No. Sir.

Cost of Living Index

•141. { Shri Dinen Bhattacharya: Dr. Ranen Sen:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether it is a fact that some of the State Governments have sent representations for the immediate constitution of expert committees to go into the faulty calculation of cost of living index; and
- (b) if so, the steps taken by Government in the matter?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Only the Government of West Bengal have suggested appointment of an Expert Committee to examine alleged faulty compilation of Calcutta Consumer Price Index Numbers, both on old base (1939=100) and (1944—100) compiled by the State Government

and the New base (1960=100) constructed by the Labour Bureau, Simla.

(b) The Government of West Bengal have been informed that so far as the old index of Calcutta is concerned, it is for that Government to set up an Expert Committee. As for the New Series of Calcutta Index (base 1960=100) the State Government have been informed that the method of compilation is based on the recommendations of the Technical Advisory Committee and as per international practice which do not need examination at this stage.

Torture of Hindus in Dahagram

*142. Shri Rameshwar Tantia: Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that Pakistan Police entered Dahagram enclave inside the Indian territory and were found indulging in systematic harassment and torture of Hindu residents;
- (b) if so, whether it is also a fact that the Union Government lodged a strong protest against this;
- (c) if so, the reaction of the Pakistan Government thereto; and
- (d) the steps taken to counter such tortures and harassments by the Pakistan Police?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir Dahagram is one of the Pakistani enclaves in India. The Government of West Bengal received reports towards the end of April, 1965 that Pakistan Police in Dahagram had been torturing the Hindu residents of that Pakistan enclave.

- (b) The Government lodged a protest with the Pakistan High Commissioner in India, New Delhi, on 21st May, 1965, when it was felt that State level contacts were not producing satisfactory results.
- (c) No reply from the Pakistan-Government has yet been received.

(d) The local authorities concerned have protested more than once to their Pakistani counterparts over such incidents of the oppression of minori-As Dahagram is at present a Pakistani enclave, the question of treatment of the Hindu minority in Dahagram falls into the general pattern of ill-treatment of minorities 'm East Pakistan.

M.I.G. Project

Shri Hari Vishnu Kamath: Shri Warior: Shri Prabhat Kar: Shri R. S. Pandey: Shri P. C. Borocah: Shri D. C. Sharma: Shri Yashpal Singh: Shri M. L. Dwivedi: Shrimati Savitri Nigam: Shri S. C. Samanta: Shri Subodh Hansda: Shri D. D. Puri: Shri Indrajit Gupta:

Shri Hukam Chand: ·143. Kachhavaiya: Shrimati Tarkeshwari

Sinha: Shri M. L. Jadhav:

Shri Jedhe: Maharajkumar Vijaya Ananda:

Shri R. Barua: 3bri Himatsingka: Shri Madhu Limaye: Shri Ram Sewak Yadav: Shri Onkar Lai Berwa:

Shri Gulshan: Will the Minister of Defence be

pleased to state:

- (a) the up-to-date progress made regarding the execution of the M.I.G. project with the Soviet collaboration:
- (b) whether any phased programme for the completion of the project has been drawn un
 - (c) if so, the details thereof; and
- (d) when it is expected to go into production?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) The Civil Works Construction programme is progressing satisfactorily. Training of techni-

cians, preparation of detailed production plans (working project reports) and translation of documentation etc. are now in progress with the assistance of the Soviet experts.

- (b) and (c). Yes, Sir. The Phased programme envisages production of aircraft at the MIG factories in four phases, viz from major assemblies, from sub-assemblies, from detailed parts and from raw material. It also involves the training of technicians, completion of various phases of Civil Works and deliveries of plant and machinery, assemblies and components etc. related to the different phases of production.
- (d) The first phase is expected to commence next year and planes: under the last phase would start coming out of the production line in about 4 years.

Entry of Immigrants in U.K.

Shri Surendra Pal Singh: Shri R. S. Pandey: Shri D. C. Sharma: Shrimati Savitri Nigam: Shrimati Tarkeshwari

Shri S. M. Banerjee: Shrimati Renuka Ray: Shri Raghunath Singh: ≺ Shri P. C. Borooah:

Shri P. R. Chakraverti: Shri R. S. Pandey: Shri R. Barua: Shri Ram Sewak:

Shri P. G. Sen: Shri S. N. Chaturvedi: Shei Ram Harkh Yadav: Shri Yashpal Singh:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Government of U.K. is considering to enact new legislation to curb the entry of immigrants from Commonwealth countries; and
- (b) if so, whether Government are taking any steps to see that the nationals of this country are not meted out any discriminatory treatment under the proposed new legislation?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) New measures introduced by the Government of U.K. on August 2, 1965, have further restricted entry of immigrants from Commonwealth countries into Britain. It has also been announced by the British Government that additional legislation will be enacted to prevent evasion of their immigration laws.

(b) Yes, Sir; views of Government of India have been brought to the notice of U.K. Government.

Community Listening sets in . Rural Areas

•145. Shri S.C. Samanta:
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shrimati Savitri Nigam:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Queston No. 310 on the 8th March, 1965 and state the remedial measures taken to maintain and repair the 40 per cent idle community listening sets in the villages?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): The reports from the States indicate that the maintenance organisations in many of the States for the maintenance of community sets are inadequate. The major difficulty in expanding these organisations has been paucity of funds.

During the last Conference of the State Directors of information held in May, 1965, the Centre was again requested to give financial assistance for the purpose, as the allottees of the sets were unable to pay for the high replacement cost of batteries and components. Planning Commission subsequently considered the entire matter in detail at a meeting held in June, 1965. However, these discussions brought out the fact that such a subsidy would not serve much useful purpose. The problem is essentially that of setting up an efficient organisation in the States to look after maintenance of the sets. A few of the State Governments have already set up efficient organisations for this purpose. The Ministry of Information and Broadcasting is discussing ways and means of strengthening such organisations and making them more efficient in the other States.

Indo-Pak. Home Ministers' Conference

- *146. Shri Hem Barua: Will the Minister of External Affairs be pleased to state:
- (a) whether the Indo-Pakistan Home Ministers' Conference postponed months back is proposed to be reconvened; and
- (b) if not, the reasons advanced by Pakistan against another round of talks between the Home Ministers of the two countries?

The Minister of External Affairs (Shri Swaran Singh): (a) No, Sir.

(b) The Conference was postponed at the last moment at Pakistan's request. Thereafter, no move has been made to reconvene it.

Withdrawal from Kargil Posts

Shri P. C. Borooah:
Shri Hem Raj:
Shri Surendra Pal Singh:
Shri Prakash Vir Shastri;
Shri Yashpal Singh:
Shri Kindar Lal:
Shri Vishwa Nath Pandey:
Shri A. N. Vidyalankar:
Shri Harish Chandra Mathur:
Shri D. C. Sharma:
Shrimati Tarkeshwari Sinha:
Shri Hukam Chand

•147.

Kachhavalya: Shri Indrajit Gupta: Shri Gulshan: Shri P. H. Bheel: Shri Onkar Lal Berwa: Shri S. N. Chaturvedi: Dr. Mahadeva Frasad:

Shri Madhu Limaye: Shri Ram Sewak Yadav:

Shri Ram Sewak: Shri Bagri:

Will the Minister of External Affairs be pleased to state:

(a) whether there were some talks between U.S.A. and India about the maintenance of Indian posts in the Kargil area for the protection of the means of border communications in the middle of June, 1965;

- (b) if so, whether India has since agreed to withd aw from these posts; and
- (c) if so, in what circumstances and on what assurances regarding the security of the said means of communications?

The Minister of External Affairs (Shri Swaran Singh): (a) The State Department officials mentioned the subject in passing to our Ambassador in Washington, when the latter happened to call on the said officials in some other connection.

(b) and (c). The position has already been explained by the Defence Minister in his statement before the House on 16 August, 1965.

Nuclear Shield for Afro-Asian Countries

Shri Hari Vishnu Kamath:
Shri Shree Narayan Das:
Shri D. C. Sharma:
Shri Yashpal Singh:
*148. Shri R. S. Pandey:
Shri Vishwa Nath Pandey:
Shri Bagri:
Shri R. Barua:
Shri P. C. Borooah:

Will the Minister of External
Affairs be pleased to refer to the
reply given to Starred Question No.
72 on the 22nd February, 1965 and
state:

- (a) whether considering the vital importance of the matter to security and peace, the Governments of other non-nuclear countries of Asia and Africa have been approached in regard to the proposal for joint guarantee of nuclear shield;
 - (b) if so, which; and
 - (c) if not, the reasons therefor?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). As already mentioned while answering

Question No. 72 the Prime Minister had only posed the problem in a general way and it was principally for the major nuclear powers to consider what steps they should take to assure the security of non-nuclear states. The matter is of concern to all states and it can most appropriately be considered by the United Nations and the Eighteen-Nation Disarmament Committee. In the circumstances, it was not considered necessary for any specific approach to be made to non-nuclear states of Asia and Africa.

Indian Ambassador in Jakarta

Shri P. C. Borooah:
Shri Surendra Pal Singh:
Shri Ram Harkh Yadav:
Shri R. Barua:
Shri D. D. Mantri:
Shri Basumatari:
Shri Narendra Singh
Mahida:

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that the Indian Ambassador in Jakarta was surrounded on the 20th July, 1965 by a violent mob in the Central Java City of Surekarta, protesting against India's policy on Malaysia;
- (b) if so, the Indonesian Government's reaction thereto; and
- (c) the Government's reaction to this incident?

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): (a) The Indian Ambassador to Indonesia, in the course of a tour of Java, was invited to pay a private visit to Surckarta to meet the Indian nationals there. On arrival at his host's house, a group of demonstrators came to protest against India's policy on Malaysia. The Ambassador explained India's policy on Malaysia but the crowd became restive and aggressive. On the advice of the local Police the Ambassador left Surekarta.

(b) and (c). The Ambassador has taken up the matter with the Indo-

nesian Foreign Minister. The latter's reaction is awaited.

Development of Television Service

414. Shri Ram Harkh Yadav: Shri Narendra Singh Mahida:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether the Government have constituted a Committee of experts to advise the All India Radio on developing T.V. Service in the country; and
- (b) if so, the constitution of the Committee and its functions?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) and (b). A Committee of Experts has been constituted to advise Government on—

- (i) the technical aspects of TV development; and
- (ii) the new methods and techniques for providing Television Service according to the highest international standards.

The composition of the Committee is as follows:—

- Dr. S. Bhagavantam, Scientific Adviser, Ministry of Defence, New Delhi.—Chairman.
- Shri B. V. Baliga, Managing Director, Bharat Electronics Ltd., Jalahalli P.O., Bangalore 13.—Member.
- Dr. H. Rakshit, Head of the Department of Electronics and Electrical Communication Engineering, Indian Institute of Technology, Kharagpur.— Member.
- Dr. A. S. Rao, Director, Electronics Group, Atomic Energy Establishment, Trombay, Chembur P.O., Bombay.— Member.
- Dr. Amarjit Singh, Director, Central Electronics Engineer-

- ing Research Institute, Pilani.
 —Member.
- Shri P. N. Deobhakta, Development Officer (Light Electricals), Directorate of Technical Development, Ministry of Industry & Supply, New Delhi.—Member.
- Shri Chaman Lal, Wireless Advisor to the Government of India, Department of Communications, New Delhi.— Member.
- Shri S. S. Aiyar, Chief Engineer, All India Radio, New Delhi, Member.—Convenor.

Kerala Electricity Board

- 415. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:
- (a) the number of employees employed by the Electricity Board of Kerala;
- (b) whether Government are aware of the settlement effected between the Board and its employees in 1958;
- (c) whether the Board has implemented this settlement;
 - (d) if not, why;
- (e) whether it is a fact that the workmen had submitted a charter of demands to the Board in 1964; and
- (f) if so, the steps taken to redress their grievances?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) About 10,000.

- (b) No settlement was effected between the Board and its employees in 1958.
 - (c) and (d). Do not arise.
- (e) The ministerial employees represented by the Kerala State Electricity Board Employees' Union submitted a charter of domands to the Board in December, 1964.
- (f) The issues have been referred for arbitration by a Retired Judge of the Kerala High Court.

Satyagraha by Malaria Eradication Employees in Kerala

- 416. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:
- (a) whether there was a Satyagraha before the residence of the Advisor to the Government of Kerala by the retrenched employees of Malaria Eradication;
- (b) if so, what were their grievances;
- (c) whether any settlement was reached; and
 - (d) if so, on what terms?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes.

- (b) The demand was that 74 retrenched employees should be given alternative appointments.
- (c) and (d). The Satyagraha was withdrawn on an assurance from the Government of Kerala that all efforts would be made to absorb the retrenched employees in the arising vacancies.

Cashew Factories in Kerala

- 417. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:
- (a) the number of Cashew Factories in Kerala State;
- (b) the number of workers employed in the Industry;
- (c) whether the Cashew factories work on a seasonal basis;
- (d) whether the workers are getting work daily; and
- (e) if not, whether Government have formulated any scheme to provide daily work to these workers?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) 225.

(b) 95,423.

- (c) Yes.
- (d) No.
- (e) No.

Prawn Factories in Kerala

- 418. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:
- (a) the number of Prawn Factories in the Kerala State and workers employed therein;
- (b) whether Minimum Wages and Dearness Allowance exist in this Industry;
 - (c) if not, the reasons therefor;
- (d) whether the Government have received complaints against the nonimplementation of the provisions of the Factories Act; and
- (e) if so, the action taken in the matter?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) 16 and 1298 respectively

- (b) and (c). As employment in prawn factories is not a scheduled employment under the Minimum Wages Act, 1948 as applicable in the State of Kerala at present the question of fixing minimum rates of wages does not arise.
- (d) Yes. 7 complaints have been received.
- (e) One case is before the Industrial Tribunal, Alleppy. The other complaints are being enquired into by the Government of Kerala.

P.W.D. Engineering Workshop, Trivandrum

- 419. Shri A. K. Gopalan: Will the Minister of Labour and Employment be pleased to state:
- (a) the number of workmen employed in the Public Works Department Engineering Workshop, Trivandrum;

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- (b) the number of staff members employed in the workshop;
- (c) whether Government have received a memorandum from the workers:
- (d) if so, the demands put forward by the workers; and
- (e) whether Government have taken steps to redress their grievances?

The Minister of Labour and ployment (Shri D. Sanjivayya): (a) 85

- (b) 64 (Out of these, Kerala Government has ordered retrenchment of 17 as an economy measure).
- (c) Yes. Government of have received several memoranda from the workers' unions.
- (d) A list of the main demands is Laid on the Table of the House. [Placed in Library. See LT. 4587/65].
- (e) Several demands in the memoranda are under the consideration of the Government of Kerala.

New Age Rules for Recruitments to Army

- 420. Shri Ram Harkh Yadav: Will the Minister of Defence be pleased to state:
- (a) whether Government have introduced new age rules for the recruitment of matriculates and literates in the Army; and
 - (b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes Sir.

- (b) The new ages of recruitment are fixed in relation to the trade category in which a person is recruited. For this purpose the various trades and categories in the have been divided into four different Groups. The ages of recruitment for these groups are as under:-
 - (i) Group I and II-17 to 21 years;

- (ii) Group III-17 to 24 years:
- (iii) Group IV-17 to 27 years.

Film Fair in Berlin

- 421. Shri Ram Harkh Yadav: Wil. the Minister of Information and Broadcasting be pleased to state:
- (a) the number and details of the Indian Films which competed in the International Film Fair held Berlin recently; and
- (b) the result of the competition and the general achievement of the said films and actors?

The Minister of Information and Broadcasting (Shrimati Gandhi): (a) The following two feature films were officially entered in the Berlin International Film Festival held from 25th June to 6th July, 1965:

- (1) Charulata (Bengal) produced by R. D. B. & Company, Calcutta.
- (2) Shakespearwala (English) produced by Mis Ivory Merchant Productions, Bombay.
- (b) The film "Charulata" got the Catholic Jury Award having been adjudged as the Best Film Presented at the Berlin Festival. Shri Satyajit Rav won the "Best Director Award" of the Festival for the same film. Shrimati Madhur Jaffri got the Best Actress Award for her role in the film "Shakespearwala".

Mobile Post Office in Delhi

- 422. Shri Ram Harkh Yadav: Will the Minister of Communications pleased to state:
 - (a) the number of Mobile Post Offices in the Capital;
 - (b) whether Government propose to commission more such Post Offices: ⊭nd
 - (c) if so, their field of operation?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Two.

- (b) Yes.
- (c) The third mobile post office has been sanctioned. The mobile post office van is under construction and is likely to be commissioned by October. 1965. The schedule of the 3rd mobile post office has not yet been finalised. However, the following localities areas might be served by that mobile post office:
 - (1) Sunder Nagar
 - (2) Friends Colony,
 - (3) Shan Nagar.
 - (4) Shankar Market.
 - (5) Central Dairy Milk Colony.
 - (6) Railway Colony.
 - (7) Dhaula Kuan.
 - (8) Bhairon Mandir Labour Camp
 - (9) South Motibagh Market.

Pricing of Money Order and other Postal Forms

423. Shri Hem Raj: Will the Minister of Communications be pleased to state:

- (a) the amount of income that has accrued to the Postal Department on the pricing of the money order forms, Circle-wise, for the whole country;
- (b) whether Government propose to price some other forms; and
- (c) if so, which of them and the proposed price for each form?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) There is no additional income since the sale price of the money order form is set off against the consmission when the money order booked. However, the total amount of advance commission realised from 1-3-1964 to 15-7-1965 was 35,26.638.61. The circle-wise break up is given in the statement. Laid on the Table of the House. [Placed in Library. See No. LT-4581/65].

924(Ai) LSD-3.

- (b) No. Sir.
- (c) Does not arise.

Use of U.S. arms by Pakistan in Kashmir

- 425. Shri Harl Vishnu Kamath: Will the Minister of External Affairs be pleased to refer to the reply given to Starred Question No. 638 on the 29th March, 1965, and state:
- (a) whether the discussion with the United States regarding the use of U. S. arms by Pakistan troops in Kashmir has been concluded; and
 - (b) if so, with what result?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The U. S. Government have informed our Embassy in Washington that the torce weapons of U. S. manufacture which were captured in the Tithwal and Uri sectors of the cease-fire line last year did not form a part of the U.S. Military Assistance to Pakiston.

Arab League Mission in India

Shri Yashpal Singh; Shri Rameshwar Tantia: Shri R. S. Pandey; Shri D. C. Sharma; Shri Kapur Singh;

Shri P. K. Deo:

Shri Solanki: Shri Narasimha Reddy:

Shri R. Barua: Shri D. D. Mantri:

Shri Basumatari:

Will the Minister of External Affairs be pleased to state:

- (a) whether it has been decided to accord diplomatic status to the League of Arab States; and
- (b) if so, the decision taken in the matter?

The Minister of External Affairs (Shri Swaran Singh); (a) and (b). Letters were exchanged with the Secretary General of the Arab League on July 12, 1965 for the establishment of an independent office in India of the Arab Leugue and to accord certain immunities and privileges to the representative of the Arab League in this country. These privileges and immunities are similar to the ones granted to representatives of International Organizations such as United Nations and allied agencies.

Test Flights of Indian made Aircrafts

427. Shri Yashpal Singh: Shri D. C. Sharma:

Will the Minister of Defence be pleased to state:

- (a) whether the Supersonic Jet Aircraft HF-24 Mach 1 and HJT-16, basic jet trainer (Kiron), both manufactured at the Hindustan Aircraft, Bangalore have been test-flown; and
 - (b) if so, with what results?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) Yes, Sir.

(b) The results of the flight tests have been satisfactory.

Textile Wage Board

428. Shri S. M. Ranerjee: Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Textile Wage Board has started its work;
- (b) whether Government have asked the Wage Board to submit an interim report;
- (c) if so, when the report is likely to be submitted?

The Minister of Labour and Employment (Shri D. Sanjivayya); (a) Yes.

(b) and (c). Government have not specifically asked the Wage Board to submit an interim report. However, the workers representatives on the Board have raised the question of grant of interim relief and the matter is being considered by the Board.

Negotiating Machinery in Defence Establishments

- 429. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:
- (a) whether the negotiating machinery has started functioning in the Defence Establishments;
 - (b) if not, the reason therefor; and
- (c) the steps taken to expedite the final decision thereon?

The Minister of Defence (Shri Y B. Chavan): (a) Not yet, Sir.

(b) and (c). The matter is linked up with the Scheme of setting up a Joint Consultative Machinery for all Central Government employees and is under the consideration of the Government. High level official discussions and also discussions with Defence Workers' Federations are being held frequently to resolve the pending issues involved.

Demarcation of West Bengal-East Pakistan Border

430. Shri Rameshwar Tantia: Shri P. C. Borooah;

Will the Minister of External Affairs be pleased to state:

- (a) whether it is a fact that a conference of the Indo-Pak Survey Officials was held in May, 1965 to complete the demorcation of the pending sections of the East Pakistan and West Bengal border;
- (b) if so, the subjects discussed and the decisions arrived at in the Conference;
- (c) whether it is also a fact that the next meeting was held in July, 1965 at Dacca; and
- (d) if so, the decisions taken at that meeting?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

- (b) Various technical matters regarding demarcation of boundary were discussed and decisions were taken on a number of items.
 - (c) Yes, Sir.
- (d) Decisions were taken on a number of technical matters such as joint checking of strip maps, finalisation of certain 4" sketch maps etc.

Festival Directorate

431. Shri Marandi: Shri Utiya; Shri S. C. Samanta: Shri Rameshwar Tantia:

Will the Minister of Information and Broadcasting be pleased to refer to the reply given to Starred Question No. 632 on the 29th March, 1965 and state:

- (a) whether the question of setting up of a permanent Festivel Directorate has since been finalised;
- (b) if not, the reasons for the delay;and
- (c) the time by which it will be finalized?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) to (c). The question of setting up a permanent Festival Directorate is still under consideration of Government, because of the present difficult resource position.

Compensation for loss of life and limbs of Armed Forces Personnel

432. Shri P. C. Borooah: Will the Minister of Defence be pleased to state:

(u) whether any rules regarding the payment of compensation for the loss of life and limbs of the Armed Forces Personnel for providing them security against such risks on the lines of Workmen's Compensation Act, 1923 have been framed; and (b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) No, Sir. It is not necessary to frame rules on the lines of the Workmen's Compensation Act for the payment of any compensation for loss of life and limbs of Armed Forces personnel, because pensionary awards (viz., disability pension, invalid pension/gratuity, special family pensionary awards and ordinary family pensionary awards) are admissible at the rates and under the conditions laid down, in cases of death or invalidment from service of these personnel.

(b) Does not arise.

Clothing Factories

- 433. Shri Surendra Pal Singh: Will the Minister of Defence be pleased to state:
- (a) whether it is a fact that there is a surplus capacity in the clothing factories under the Department of Defence Production; and
- (b) if so, whether there is any proposal under consideration to meet the requirements of other Government Departments through these clothing factories?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) No, Sir. not just now but there would be after some time.

(b) To keep the capacity in Ordnance Clothing Factories fully utilized, efforts are being made to obtain orders for stitching of garment from Central Government Departments, State Governments and Public Sector Undertakings.

Inadequate staff in the Indian Embassies/Missions

- 434 Shrimati Savitri Nigam: Will the Minister of External Affairs be pleased to state:
- (a) whether it is a fact that some of our Embassies/Missions have been constantly representing that due to

the lack of adequate staff, work is suffering and the staff should be increased; and

(b) the number of such Embassies which have made such demand?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). 29 Missions in all have requested additional posts. 15 concern the Ministry of External Affairs including two for external publicity, and 17 concern Ministry of Commerce. These requests are under examination. It has been difficult to readily agree to the creation of all the posts asked for because of financial stringency and particularly because of the need to conserve foreign exchange.

Employment of S.C. and S.T. Candidates

| Shri Subodh Hansda: | Shri S. C. Samanta: | 435. | Dr. P. N. Khan: | Shri M. L. Dwivedi: | Shrimati Savitri Nigam:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether a study was made regarding the employment of Scheduled Castes and Scheduled Tribes candidates registered with the Employment Exchanges in 1964;
- (b) if so, the nature thereof and its outcome:
- (c) whether all the reserved posts advertised through the Employment Exchange were filled up during the above period; and
 - (d) if not, the reasons therefor?

The Minister of Labour and Employment (Shri D. Sanjivayya); (a) Yes.

(b) The study wa₃ mainly based on the experience of the Employment Exchanges in the placement of Scheduled Castes and Scheduled Tribes during the period July, 1962 to June. 1963. The main findings of the study are as follows:

- (i) The percentage of p'acements to registrations was 12.7 per cent and 14.4 per cent for Scheduled Castes and Scheduled Tribes respectively as against a corresponding percentage of 12.0 per cent in respect of all categories of employment seekers.
- (ii) An overwhelming majority of applicants belonging to these communities registered with the Employment Exchanges had a low educational standard while most of those who had passed matriculation or a higher examination had a poor academic record.
- (iii) The bulk of these applicants were registered for unskilled jobs and comparatively a small proportion of them were seeking employment as skilled craftsmen.
- (iv) An insignificant proportion of the Scheduled Castes and Scheduled Tribes had received technical training at recognised institutions.
 - (v) Their degree of mobility was low.
- (vi) Of the reserved vacancies under the Central Government noticed for these communities which were subsequently cancelled due to non-availability of suitable applicants a substantial proportion pertained to professional workers and craftsmen.
- (c) No.
- (d) All reserved vancies could not be filled due to various factors such as lack of mobility among the candidates, applicants not fulfilling the minimum qualifications prescribed etc. Besides there was a dearth of adequately trained candidates for being considered against vacancies relating to professional and technical categories.

Indonesia-Malaysia Dispute

Shri D. C. Sharma:

Shri R. S. Pandey:
Shri Yashpal Singh:
Shri R. Barua:

Will the Minister of External Affairs be pleased to state:

- (a) whether India has made any offer of mediation towards a settlement of the dispute between Indonesia and Malaysia; and
- (b) if so, whether the offer has been accepted?

The Minister of External Affairs (Shri Swaran Singh): (a) No. Sir.

(b) Does not arise.

Anglo-U.S. Arms for India

437. Shri D. C. Sharma: Shri Yashpai Singh: Shri R. S. Pandey: Shri R. Barua:

Will the Minister of **Defence** be pleased to state:

- (a) whether the Anglo-U.S. arms supplies to India have been affected in any way due to the Kutch dispute with Pakistan; and
 - (b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) There has been no effect of the situation in Kutch on the supply of items under 'he U.S.|U.K. Military Assistance Programmes.

(b) Does not arise.

F. 105 Aircrafts from U.S.A.

438. Shri D. C. Sharma; Shri Yashpal Singh; Shri R. S. Pandey; Shri R. Barua;

Will the Minister of Defence be pleased to state:

(a) whether the Government of United States have taken any final decision about the supply of F. 105 aircrafts to India; and (b) if so, the details thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). F-105 manufactured by Republic Aviation Corporation of U.S.A. is a superscnic single seat fighter bomber in service with the United States Air Force. The Government of India have not made a request to U. S. Government for the supply of this aircraft.

Hostile Nagas

- 439. Shrimati Tarkeshwari Sinha: Will the Minister of External Affairs be pleased to state:
- (a) whether Government's attention has been drawn to the reports that Naga Hostiles held a secret session in the middle of May, 1965;
- (b) whether this conference was held at a time when there was a heavy concentration of troops by Pakistan on the Eastern Borders of India; and
- (c) whether Hostile Naga leaders have been in constant touch with the Pakistani military personnel?

The Minister of External Affairs (8hri Swaran Singh): (a) There were reports in the Press regarding a meeting of the Naga National Council, which is the political organisation of the underground, in May, 1963. The meeting was held on 22nd of May. It was not a secret session as it was open to the public, Press representatives were, however, not allowed to attend it.

- (b) There was heavy concentration of Pakistani troops at many points along the Indo-Pakistan border since the Kanjarkot incident in the Rann of Kutch in April, 1965. The meeting of the Naga National Council, however, did not appear to have any direct relationship to the Pakistani troop concentrations.
- (c) The underground Nagas have connections with Pakisten and have been receiving military training, arms and ammunition from that Government.

Deportation of a Ceylonese Family

Shri Ram Harkh Yadav:
Shri Vishwa Nath Pandey:
440.
Shri Solanki:
Shri P. K. Deo:
Shri Narasimha Reddy:

Will the Minister of External Affairs be pleased to state:

- (a) whether a family from Ceylon living in New Delhi for some years pust and doing philanthropic Missionary work had been served with deportation orders to leave India forthwith; and
- (b) if so, the details of the incident?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Mr. and Mrs. Nadarajah and their children who are Ceylonese nationals arrived in India in 1982 and lived mostly in Delhi. Since their activities were considered undesirable, their request for extension of stay was rejected and they were asked to leave India. As they did not comply with the order, they were deported from India on 7th July, 1965.

शेल ग्रस्तुल्ला की नजरबन्दी

- 441. श्री विश्वनाथ पाण्डेय: क्या वैदेशिक-कार्यभंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सब है कि पाकिस्तान ने शेख घटदुल्ला की नरजरबन्दी पर भारत के विरुद्ध मंयुक्त राष्ट्र संघ को एक विरोध पत्र भेजा है; घीर
- (ख) यदि हां, तो सरकार की इस सम्बन्ध में क्या प्रतिकिया है?

वैदेशिक-कार्यमंत्री (श्रीस्वर्णसिंह) : (क) जीहां।

(ख) शेख्न ग्रब्दुल्ला पर प्रतिबन्ध लगाने का मामला बिल्कुल भ्रांतरिक है, सरकार नहीं समझती कि इसमें पाकिस्तान की कोई भ्रधिकारिता है।

Telephone Exchanges in U.P.

- 442. Shri Vishwa Nath Pandey: Will the Minister of Communications be pleased to state:
- (a) the number of Telephone Exchanges in Uttar Pradesh as on the 31st July, 1965; and
- (b) the number of Telephone Exchanges proposed to be opened during 1965-66?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) 230.

(b) 25 additional.

Post Offices in rented buildings in U.P.

- 443. Shri Vishwa Nath Pandey: Will the Minister of Communications be pleased to state:
- (a) the number of Post Offices in Uttar Pradesh housed in rented buildings at present;
- (b) the total amount of rent paid by Government for such Post Offices during 1964-65; and
- (c) the steps taken by Government to provide departmental buildings for the said Post Offices?

The Deputy Minister in the Department of Communications (Shri Bhag-vati): (a) 1315.

- (b) Rs. 5,58,677.00.
- (c) Government is taking steps to acquire land to meet the immediate and future requirements. Wherever land is available action is taken to get the buildings constructed early

Houses for Colflery Workers

444. Shri P. C. Borocah: Shri P. R. Chakraverti:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government have approved a scheme for providing

monetary facilities to the colliery workers for building their own houses:

- (b) if so, the particulars of the scheme and the terms and conditions on which loans will be made available to the workers; and
- (c) whether it is a fact that the scheme can be availed of by those workers who have rendered 19 years' continuous service in a colliery?

The Minister of Labour ard Employment (Shri D. Sanjivayya); (a) to (c). Government sanctioned in December 1962 a scheme called the "Build Your Own House Scheme for Coal Miners". The scheme envisages grant of subsidy of a sum of Rs. 325 preferably in the shape of materials, by the Coal Mines Labour Housing Board to such colliery workers as are residing in neighbouring villages for the construction of houses on the sites owned by them. The worker will be the owner of the house even after he ceases to be a miner. Persons employed in the Coal Mining Industry for a period of not less than ten years will be eligible for the grant of subsidy under this Scheme. This condition is however relaxable in case of those who are thrown out of their homes due to unforeseen mining conditions at the discretion of the Coal Mines Labour Housing Board, A to construct one worker is allowed house only.

The Government have also sanctioned in January 1964 a "Scheme of Financial Assistance from the Coal Mines Labour Welfare Fund to Housing Cooperative Societies in Coal Mining Areas." The Scheme contemplates grant of financial assistance from the Fund to Registered operative Societies of Workers for the construction of houses for the workers employed in the Coal mining industry whose income does not exceed Rs. 350 p.m. The overal ceiling cost of the house is Rs. 4250, if built to the specification under the New Housing Scheme of the Fund, and Rs. 3650, if

it conforms to the small two roomed house under the Subsidised Industrial Housing Scheme, A loan of 65 cent (to be repaid by the Cooperative Society in 30 annual equal instalments and u subsidy of 25 per cent of the prescribed overall ceiling cost, the admitted cost or the actual cost whichever is the least, will be paid from the Coal Mines Labour Welfare Fund. The balance of 10 per cent, which is worker's own share of the cost, can be drawn by him as a non-refundable loan from his Provident Fund Account. The financial assistance from the Fund is payable to cooperative societies for construction of houses for their members "employed" in the coal mining industry as defined in Section 2(h) of the Mines Act, 1952. No condition in regard to the minimum service to be put in by the workers has been laid down for allotment of the houses under the scheme.

Indians in Ceylon

- 445. Shri Mohammed Koya: Will the Minister of External Affairs be pleased to state:
- (a) the number of Indians (upto 1st August, 1965) who sold their properties in Ceylon and who could not bring their money because of some restrictions imposed suddenly by the Ceylonese Government and the amount involved; and
- (b) the efforts made by Government for allowing the amount to be brought to India?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Government of Ceylon permit the sale proceeds of property disposed of by Indians resident in Ceylon to be repatriated to India at the time of their final departure from Ceylon. The maximum limit allowed for repatriation by Indians is Rs. 75,000 per family. No Indian national has so far brought to the notice of our High Commission refusal by the Government of Ceylon to allow repatriation of the zale proceeds of his property.

In the case of non-resident ioreigners including Indians the sale
proceeds of their properties in Ceylon
are not allowed to be repatriated. The
amount can be invested in approved
Ceylon securities and the dividends|
profits accruing to it can be repatriated. However, a moratorium was imposed on such remittances in July
1964.

Only one case of an Indian family affected by this restriction has been brought to the notice of the Government. The High Commission in Ceylon has been instructed to enquire into this case.

Border Roads

| Shri Shree Narayan Das: | Shri Onkar Lai Berwa: | Shri Guishan: | 446. | Dr. L. M. Singhvi: | Shri Ram Harkh Yadav: | Shri Bibhuti Mishra: | Shri K. N. Tiwary:

Will the Minister of **Defence** be pleased to state:

- (a) whether any precise plan and programme for the construction of border roads and other communication networks in Kutch, NEFA and Rajasthan have been prepared for completion during the next two years;
- (b) if so, whether the work has started; and
- (c) the financial implications thereof?

The Minister of Defence (Shri Y. B. Chavan): (a) Our requirements of roads and other communications in all border areas have been reviewed. The immediate requirements have also been assessed. Necessary steps to achieve quick results have been taken.

- (b) Yes, Work has already started in certain sectors. In others, preliminary work including survey, alignment, etc., is being conducted.
- (c) The financial effect cannot be assessed at this stage.

सीमान्त अत्रीय प्रचार समिति

- 447. श्री श्रींकार लाल बेरवा: क्या सूचना श्रीर प्रसारण मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि 14 जून, 1965 को नैनीताल में सीमान्त क्षेत्रीय प्रचार समिति की बैठक हुई थी;
- (स्त्र) यदि हां,तो उसमें किन-किन बातों पर विचार किया गया ; ग्रीर
- (ग) बैठक में कितने सदस्य उपस्थितथे?

सूचना ग्रीर प्रसारण मंत्री (श्रीमती इंदिरा गांची): (क) जी, हां।

- (स्त्र) उसमें सीमावर्ती क्षेत्रों में प्रचार विषयक सामलों पर विचार किया गया था। इसका विवरण बनाना जनहिन के विरुद्ध होगा।
- (ग) समिति के पांच सदस्यों ने बैठक में भाग लिया था।

नागालंड के लिये विकास योजनायें

- 448. भी ग्रोंकार लाल बेरवा : क्या बंदेशिक-कार्य मंत्री यह बताने की कृपा करेंगे कि :
- (क) क्या यह सच है कि नागालंड में विकास योजनाम्रों पर होने वाला व्यय सर-कार वहन कर रही है;
- (ख) यदि हां, तो सतीसरी पंजवर्षीय योजनामें उन पर कितनाब्यय किया जायेगा; ग्रीर
 - (ग) यह रकम किस रूप में दी जायेगी?
- वैदेशिक-कार्यमंत्री (श्रीस्वर्णसिंह) : (क) जी हो।
- (ख) तीसरी पंचवर्षीय योजना में भागालैंड की विकास योजनाम्नों पर कुल मिला-कर 1123.17 लाख ठबए खर्च ग्राने की

सम्भावना है। 1961-62 से 1963-64 के दौरान नागालैंड की विकास योजनाम्नों पर जो सूर्व हो चुका है वह इस प्रकार है:--

> 1961-62 93.61 लांख रुपए 1962-63 101.93 लांख रुपए 1963-64 127.63 लांख रुपए

1964-65 का लेखा प्रभी बंद नहीं हुआ है। परंतु, ऐसी माणा की जाती है कि 1964-65 के दौरान कुल खर्च करीब 300 लाख रुपए बैठेगा। 1965-66 में इन योजनामों के लिए, 500 लाख रुपए की रक्षम निर्धारित की गई है मीर योजना मायोग ने इस स्वीकार कर लिया है।

(ग) 1 दिसंबर 1963 को, नागालैंड राज्य की स्थापना होने से पहले तीसरी पंच-वर्षीय योजना के सभी कार्य-क्रमों का ख़बं विदेश संवालय प्रयने 'नागा हिल्स तृएतगांग क्षेत्र' धनुदान से सीधे उठाता था। 1 दिसस्बर 1963 के बाद से इनपर नागालैंड सरकार का जो खबं होता है उसे भारत सरकार उठाती है; राजस्व ख़बं को पूरा करने के लिए सहायतार्थ-प्रनुदान के जिए ग्रीर पृंजीगत खबं को पूरा करने के लिए ग्रहणों के जिएए।

Heads of Indian Missions Abroad

Shri Vishwa Nath Pandey:
449. Shri P. C. Borooah:
Shri P. R. Chakraverti:

Will the Minister of External Affairs be pleased to state:

- (a) which posts of the Heads of Indian Missions abroad have been filled up during the last four months;
- (b) the posts which still remain vacant;
- (c) whether some of the persons designated to fill such posts have declined to accept them; and
 - (d) if so, the reasons therefor?

The Minister of External Affairs (Shri Swaran Singh): (a) 1. Tokyo,

- Colombo, 3. Tananarive, 4. Santiago,
 Wellington, 6. Canberra, 7. Paris,
- 8. Dar-es-Salam, 9. Leopoldville.
- (b) 1. Peking, 2. Phnom Penh, 3. Copenhagen, 4. Vienna. The post at Peking is vacant for obvious reasons. Heads of Missions for Phnom Penh, and Vienna have been nominated and are expected to be in position shortly.
 - (c) No, Sir.
 - (d) Does not arise.

Photographs of Everest

- 450. Shri Bibhuti Mishra: Will the Minister of Defence be pleased to state:
- (a) whether it is a fact that an I.A.F. plane took photographs of the Everest;
- (b) if so, from which of the sides photos had been taken; and
- (c) to what extent these photos are interesting to the Indian mountaineers?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

- (b) Photographs were taken from the southern side of the peak.
- (c) These photographs and the cine coverage have been released to the world press and, through the Indian News Review, to the Indian screen and T.V. organisations. Apart from satisfying the demand for these pictures, it is expected that they would also encourage the youth of the country to take to mountaineering in larger numbers.

Survey of Industrial and Agricultural Labour

451. Shri Bibhuti Mishra:
Shri Hukam Chand
Kachhavaiya:
Shri P. C. Borooah:

Will the Minister of Labour and Employment be pleased to state:

(a) whether it is a fact that Government is contemplating to conduct

- a comprehensive survey of industrial and agricultural labour:
- (b) if so, what are the industrial fields and rural fields where surveys are to be made:
- (c) the names of the persons constituting the Survey Committees: and
- (d) whether any specific directions have been given by Government in this connection?

The Minister of Labour and Employment (Shri D. Sanjivayya): and (b). A statement showing various surveys conducted by the Director. Labour Bureau, Simla in industrial and agricultural fields is laid on the Table of the House. |Placed in Library, See No. LT-4582/65].

(c) and (d). No Survey Committees have been constituted to conduct the Surveys referred in the statement in reply to parts (a) and (b) above. These Surveys which are of a factfinding nature are conducted through the Director, Labour Bureau, Simla. The main object of these Surveys is to collect information on various aspects like employment, unemployment, under-employment, wages and earnings, working and living conditions, social security and industrial relations etc. The Surveys being of a fact finding nature, the question of giving any directions in this connection does not arise.

Hindustan-Tibet Road

- 452. Shri P. C. Borooah: Will the Minister of Defence be pleased to state:
- Hindustan Tibet (a) whether the Road has been completed;
 - (b) if so, at what cost; and
- (c) the number of workers who died during the construction of this road?

The Minister of Defence (Shri Y. B. Chavan): (a) The road has not yet been completed. Work is still in progress.

(b) Does not arise as the work is still in progress.

Written Answers

(c) 393 persons lost their lives during the construction work so far.

Radio-Active Waste

453. Shri Surendra Pal Singh: Will the Prime Minister be pleased to state that the special steps taken by the Atomic Energy Commission of India to devise and develop safe techniques and methods for disposal of radioactive waste?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): The Waste Treatment Division of the Atomic Energy Establishment, Trombay, is entrusted with the task of safe collection, transport, treatment and disposal of all the radioactive waste produced at Trom-

Liquid wastes are treated by processes, such as evaporation, ion-exchange etc., concentrates from which are stored in specially designed and fabricated stainless steel underground tanks lined with concrete. These tanks are further provided secondary containers.

Solid wastes are treated by incineration and baling. The concentrates from the incinerator and other solid wastes of higher levels of radioactivity are contained in concrete and stored.

The radioactive gases are treated and cleaned by absolute filtration before dispersion to the atmosphere through very tall stacks.

The treatment methods adopted at Trombay are such that only a minimum and safe amount of radioactivity is allowed to be released into the environment, in accordance with international standards.

Research, development and pilot plant studies are also being undertaken in order to keep improving the methods of treatment and containment of wastes to be generated now and in future.

Supply of Footwear to Coal Mine Workers

∫ Shri Kishen Pattnayak; 454. ⟨ Shri Dinen Bhattacharya; | Shri Kapur Singh;

Will the Minister of Labour and Employment be pleased to state:

- (a) who was appointed as the arbitrator for increasing the rates of miner's footwear for which orders were placed on the Ruby Industries, Kanpur;
- (b) whether the arbitrator went into the details regarding the cost of materials;
- (c) whether he had submitted any report; and
- (d) whether a copy of the agreement with the Ruby industries and a copy of the arbitrator's award will be laid on the Table?

The Minister of Labour and Employment (Shri D. Sanjivayya):
(a) Shri R. L. Mehta, then Joint Secretary in the Ministry of Labour and Employment was appointed to arbitrate in the dispute between the Ruby Industries and the Joint Purchase Committee on the question of the prices of the minors' footwear.

(b) The arbitrator gave his award in terms of an agreement filed by the parties before him after satisfying himself that the increases in prices agreed to were reasonable and well within the increase in prices of raw material and wages which occurred between the time the tenders were submitted and the time the agreement was signed.

(c) Yes.

(d) A copy of the agreement with the Ruby Industries and a copy of the arbitrator's award are laid on the Table of the House. [Placed in Library, See No. LT-4583/65].

"Encyclopaedia Americana"

Shri Bagri:
Shri P. C. Borooah:
Shri Yashpa! Singh:
Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Ram Sewak Yaday:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government's attention has been drawn to a passage in volume 16 of the 1961 edition of the "Encyclopaedia Americana" on the Rann of Kutch, which describes it as a "large 'L'-shaped salt marsh, which lies partly in Southern West Pakistan, but chiefly along the Northern and Western districts of Kutch on the Arabian sea covering about 9,000 square miles"; and
- (b) if so, Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) The Government asked our Embassy in Washington to look into this matter and to report. Our Embassy has reported that this entry has been dropped from the 1965 edition of the Encyclopaedia and the map included therein shows the Rann of Kutch as part of India. The 1965 edition also says as follows:—

"Gujarat its varied topography includes the salt marshes of the Rann of Kutch in the north "

Israeli Consul in India

Shri Indrajit Gupta:

456. Shri Yashpal Singh:

Shrimati Tarkeshwari Sinha:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government's attention has been drawn to certain undesirable activities in Calcutta in May, 1965 of the Israeli Consul in India;
- (b) whether it is a fact that the Israeli Consul addressed a number of meetings condemning Government of India's attitude towards Israel and

demanding the total revision of India's policy in this respect; and

(c) if so, Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Government is making enquiries in the matter.

- (b) Government is aware that at least on two occasions the ex-Israeli Consul criticised the policies of the Government of India.
- (c) Government had suitably spoken to the Israeli Consul for exceeding his proper and legitimate functions in this country.

I.A.F. Accidents near Ludhiana

- 457. Shri D. D. Puri: Will the Minister of Defence be pleased to state:
- (a) whether an enquary has been instituted into the causes leading to the collision of two LA.F. jets in midair near Khamanon Kalan in Ludhiana District on the 10th June, 1965:
 - (b) if so, with what result; and
- (c) the steps taken to prevent such

incidents in future?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) and (c). Investigations by the Court of Inquiry are still in progress. Necessary steps will be taken to prevent such incidents in future after examining its report.

China Evacuating Population from Tibet and Sinkiang

- 458. Shri D. D. Puri: Will the Minister of Defence be pleased to state:
- (a) whether Government are aware that China is evacuating families of her troops from Tibet and Sinktang;
- (b) whether this denotes China's assuming a new dangerous pose for fresh aggression against India; and

(c) if so, the steps taken to counteract this threat?

The Minister of Defence (Shri Y. B. Chavan: (a) to (c). Government have seen reports that China is evacuating families of her military personnel from her borders. While the precise objective of the Chinese behind this move is not clear. Government are keeping careful watch over the situation to take prompt steps to meet any eventuality.

New Jemahary Colliery

459. Shri Mohammad Ellas: Shrimati Renu Chakravartty

Will the Minister of Lahour and Employment be pleased to state:

- (a) whether Government have received several representations against the non-payment of monthly wages, bonus, leave salary, railway fare and non-issue of bonus cards in the New Jemahary Khas colliery;
- (b) if so, the action taken by Government in the matter; and
- (c) the total amount of wages due to the workmen of this colliery at present?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes.

(b) Six cases relating to non-payment of bonus, non-maintenance of bonus register, non-issue of bonus cards and non-submission of bonus returns were filed against the management under the Coal Mines Bonus Scheme in May and June 1964. These resulted in conviction and a total fine of Rs. 2,300 was imposed on the management. As regards non-payment of monthly wages, leave wages, railway fare, etc., the complainant union was advised to file claim applications before the Payment of Wages authorities for the recovery of dues.

Three cases were filed against the management during 1964 and up to July 1965 for irregularities under the Payment of Wages (Mines) Rules, 1956. In two of these cases, the management was convicted and a fine of Rs. 155 was imposed on it. The third case is pending in a court.

(c) This information could not be collected as the management did not produce its records for inspection. However, wages for the period from June 19, 1965 to July 21, 1965 and a further sum of Rs. 20,790'47 in accordance with a decision of the Assistant Labour Commissioner (C), Raniganj are due to the workmen. Further necessary action in this respect is being taken.

Accident in Kendwadih Colliery, Dhanbad

- 460. Shri Surendra Pal Singh: Will the Minister of Labour and Employment be pleased to refer to the reply given to Starred Question No. 1262 on the 10th May, 1965 and state:
- (a) whether the enquiry into the drowning of six miners working in Kendwadih Colliery. Dhanbad, has been completed; and
- (b) if so, the action taken thereon; and
- (c) what further relief has been given to the bereaved families?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) Yes; a copy of the enquiry report was laid on the Table of the House on the 16th August, 1965.

- (b) Criminal proceedings have been instituted against the management.
- (c) Payment of Rs. 100 to each bereaved family has since been made from the Coal Mines Labour Welfare Fund. The grant of a monthly allowance and an education allowance to the families and children of the deceased workers from the Coal Mines Labour Welfare Fund is being processed by the Coal Mines Welfare Commissioner. Claims under the Workmen's Compensation Act are under investigation.

Tibet Issue in U.N.O.

| Shri Kindar Lal: | Shri Surendra Pal Singh: | Suri Vishwa Nath Pandey: | Shri Hari Vishnu Kamath:

Will the Minister of External Affairs be pleased to state:

- (a) whether Government are aware that the Philippines have made a demand for inclusion of "Tibet Issue" in the agenda of the 20th Session of the U.N. General Assembly; and
- (b) if so. Government's reaction thereto?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. This question has been included in the Provisional Agenda of the XX Session of the U.N. General Assembly.

(b) The Government of India's sympathies are with the Tibetan people and they will support any resolution that calls for the restoration of human rights to the people of Tibet.

Pensionary Benefits to Emergency Commissioned Officers

- 462. Shri A. V. Raghavan: Will the Minister of Defence be pleased to state:
- (a) whether the question of giving pensionary benefits to the Emergency Commissioned Officers has been settled; and
 - (b) if so, the details of the scheme?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) A statement is laid on the Table of the House. [Placed in Library, See No. LT-4584/65].

Gifts to Algeria

- 463. Shri V. B. Gandhi: Will the Minister of External Affairs be pleased to state:
- (a) whether Government are aware that China has presented to Algeria one cargo boat of 13,000 ton capacity and 4 flyushin transport planes; and

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(b) whether Government have made any gifts to Algeria so far?

The Minister of External Affairs (Shri Swaran Singh): (a) The Peoples Republic of China presented a 13268 ton freighter named 'Shuguang' (Light of Dawn) to the Algerian Government in February, 1965. On June 17th, 1965, China also presented four Antonov-12 Transport Planes to Algeria. These were handed over to Col. Boumedienne at Blida Military Airport.

(b) The Government of India has made several gifts to Algeria. These include tents and medicines worth Rs. 50,000 and 9,800 respectively, for Algerian refugees, blankets and clothing worth Rs. 10,200 for the relief of flood victims in Algeria, clothing worth Rs. 20,000 for the relief of victims of the harbour disaster at the port of Bone in Algeria, woollen blankets and medicines Rs. 10,000 for the relief of earthquake victims in M'Sila, Algeria.

प्रक्षेपणास्त्रों का निर्माण

्रिश्री झोंकार लाल बेरवा 464 . र्थी गुलशनः श्री ग्रु० ना० विद्यालंकारः

क्या प्रतिरक्षा मत्री यह बताने की कृता करेंगे कि:

- (क) क्या प्रक्षेपणास्त्र (मिसाइल) बनाने का कोई प्रस्ताव सरकार के विचाराधीन है; ब्रीर
- (ख) यदि हां, तो मामला इस समय किस स्थिति में हैं?

रक्षा संत्रालय में रक्षा उत्पादन-संत्री (भी द्यारु मरु भामस): (क) जी हो।

(स्व) अध्वां के निर्माण के लिये मुक्ति धाओं की स्थापना के लिये प्रायोजना रिपोर्टे तैयार की जा चकी हैं।

Separate Ministry for Language Problem

465. Dr. L. M. Singhvi: Will the Prime Minister be pleased to state:

- (a) whether it is proposed to constitute a separate Ministry at the Centre to deal with the various problems concerning the official language and other languages;
- (b) whether such a Ministry would be charged with the responsibility of implementing the recent decision of the Congress Working Committee on language; and
- (c) the detailed functions of the proposed Ministry?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) No. Sir.

(b) and (c). Do not arise,

Persons Registered with Employment Exchanges

466. Shri Abdul Ghani Goni:

- Will the Minister of Labour and Employment be pleased to state:
- (a) the total number of persons registered with the Employment Exchanges in the country (State-wise) during 1963-64 and 1964-65; and
- (b) what are the new avenues to provide work to the unemployed?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) A statement is laid on the Table of the House. [Placed in Library. See No. LT-4585/65].

(b) Development schemes under the Five Year Plans are designed to increase the employment opportunities for the unemployed. It is estimated that nearly 20-21 million new employment opportunities are likely to be created during the Fourth Five Year Plan period.

Jammu Radio Station

467. Shri Abdul Ghani Goni:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether the transmitter at Jammu Radio Station is of only one Killowatt:
- (b) whether the same is not being heard throughout the State; and
- (c) when this Station will be improved and to what capacity?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Jammu Station of the All India Radio has got two transmitters, one 1 kw mediumwave and the other 1 kw. shortwave.

- (b) No, Sir; but the whole of Jammu and Kashmir State gets fairly satisfactory service from the shortwave transmitter operating at Srinagar.
- (c) Proposal for the installation of a higher power transmitter at Jammu under the Fourth Five Year Plan is under consideration.

Telephone Connections in Mysore

- 468. Shri Basappa: Will the Minister of Communications be pleased to state:
- (a) the number of persons who are still on the waiting list of telephones in Mysore State;
- (b) the difficulties in sanctioning more connections; and
- (c) whether Government are planning to increase the target of production of telephones?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) 10.377 as on 30-6-1965.

(b) New connections are being given to the extent of available spare capacity in the telephone exchanges. All the pending and new demands cannot be met as the installation of

additional exchange equipment and cables is dependent on the limited resources available.

(c) Yes. Increased production targets for telephones have been proposed for the Fourth Plan.

Air and Sea Mail Rates

- 469. Shri Onkar Lal Berwa: Will the Minister of Communications be pleased to state:
- (a) whether it is a fact that the air and sea mail rates for parcels have been revised; and
 - (b) if so, the details thereof?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, the rates on parcels to certain foreign countries have been revised recently.

(b) Particulars of the rates before and after the revision are in the statement laid on the Table of the House. [Placed in Library, See No. LT-4586/65].

Technical Jobs for Students

470. Shri S. N. Chaturvedi: Will the Minister of Labour and Employment be pleased to state the steps Government have taken or contemplate to take to wean students from white collar jobs and divert them to technical and industrial vocations?

The Minister of Labour and Employment (Shri D. Sanjivayya): The Vocational Guidance and Youth Employment Counselling Scheme already in operation in 156 Employment Exchanges in the country is intended to achieve this object.

Calcutta Postal Zone

- 471. Shrimati Renu Chakravartty: Will the Minister of Communications be pleased to state:
- (a) whether there is any proposal to make available all the scheduled facilities of the Calcutta Postal Zone to

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the Greater Calcutta Industrial Zone from Kanchrapara to Kamarhati; and

(b) whether it is also proposed to increase the number of mail vans, postal peons, Post Offices and setting up of R.M.S. Zones to deal efficiently with the postal services of the area?

The Deputy Minister in the Departmen of Communications (Shri Bhagavati): (a) Calcutta Zonal delivery system has recently been extended to Belgharia, Ariadah and Kamarhati Post Offices even though they fall in the Kamarhati Municipal area. The standards for opening new Post Offices are the same in the case of all urban areas.

(b) Staff is sanctioned on the basis of traffic. No specific proposal for increasing the number of mail vans is under consideration to serve the area, R.M.S. Zones are administrative units and no proposal is on hand to establish an R.M.S. Zone for the Industrial area covering Kanchrapara to Kamarhati.

Visits abroad by Minister of Information and Broadcasting

472. Shri Surendranath Dwivedy: Will the Minister of External Affairs be pleased to state:

- (a) the number of occasions and the number of days that the Minister for Information and Broadcasting had to go abroad during May. June and July 1965;
- (b) whether these visits were in connection with the work of her Ministry or any other State business:
- (c) the countries which she visited and how many times; and
- (d) the total amount of foreign exchange incurred on these tours?

The Minister of External Affairs (Shri Swaran Singh): (a) to (c). The Minister of Information and Broadcasting made two tours abroad in May, June and July 1965—one to London and the other to Mongolia. She visited London from 4th June. 1965 to 14th June. 1965 as the Gov-

ernment's representative at the inauguration of the Nehru Memorial Exhibition. She visited Ulan Bator (Mongolia) via Moscow from 6th July to 14th July 1965 in response to an invitation from the Prime Minister of Mongolia to attend their National Day celebrations. These visits were significant part of State business for strengthening India's relations the countries concerned and they were also an extension of the work of her Ministry. For instance, though the Nehru Memorial Exhibition was co-ordinated and administered by the Ministry of External Affairs most of the arrangements were made by the Ministry of Information and Broadcasting.

(d) The total amount of foreign exchange spent for these tours was Rs. 1584:38 including airfare in Soviet Union. It may be mentioned that the Minister did not draw the full allowances to which she was entitled.

I.A.F. crash in Eastern Sector

∫ Shri Raghunath Singh: 473. ⟨ Shri Kindar Lal; ⟨ Shri Vishwa Nath Pandey:

Will the Minister of Defence be pleased to state:

- (a) whether it is a fact that two I.A.F. officers died in a flying accident in the Eastern Sector on the morning of 10th July, 1965; and
 - (b) if so, the causes of the accident?

The Minister of Defence (Shri Y. B. Chavan): (a) Yes, Sir.

(b) A Court of Inquiry has been constituted to investigate the accident. The cause of the accident will be known only when the report of the Court of Inquiry is received.

Indian students beaten in U.S.A. 474. Shri M. N. Swamy: Shri J. B. S. Bist:

Will the Minister of External Affairs be pleased to state:

(a) whether any Indian students were beaten in the Southern States of U.S.A. in the first week of July, 1965 by the Whites;

- (b) whether our Embassy took up the matter with the Government of U.S.A.; and
- (c) if so, the nature of reply received from that Government?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). Yes, Sir.

(c) Yes, Sir. The State Department have expressed their regret at the unjust and unwarranted attack on Indian nationals.

Economic Co-operation with Kenya and Uganda

475. Maharajkumar Vijaya Ananda: Will the Minister of External Affairs be pleased to state:

- (a) whether the Chairman of the Administrative and Business Management Council, who visited Kenya and Uganda during November/December, 1964 to study the possibilities of technical and economic co-operation with these countries has submitted any report; and
- (b) if so, the details of the assistance to be given?

The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir.

(b) Shri Khera had suggested that Senior Administrators from the three countries be invited to India for exchange of administrative experience and to see the working of our administration and of our Administrative teaching Institutions. This is being done.

Indian Missions in George Town and Zanzibar

- 476. Maharajkumar Vijaya Ananda: Will the Minister of External Affairs be pleased to state:
- (a) whether the proposal to establish an Assistant High Commission at George Town (British Guiana) and 924(Al) LSD—4.

an Assistant High Commission at Zanzibar has been given effect to; and

(b) if not, the reasons for the delay?

The Minister of External Affairs (Shri Swaran Singh): (a) and (b). The Assistant Commission at Georgetown, British Guiana, has been functioning since the 21st May, 1965. No Indian mission has as yet been established at Zanzibar, although a decision has been taken to do so. The delay in setting up the mission is purely administrative.

Tibetan Refugees

∫ Shri Raghunath Singh: 477. ⟨ Shri Madhu Limaye: | Shri Ram Sewak Yaday:

Will the Minister of External Affairs be pleased to state:

- (a) the number of Tibetan refugees who have entered India during the last three months; and
- (b) whether the Chinese have again started to suppress their freedom of worship and thought?

The Minister of External Affairs (Shri Swaran Singh): (a) 56 Tibetan refugees entered India during the months of May, June and July, 1965.

(b) Reports indicate that the Chinese authorities in Tibet continue to suppress freedom of worship and other fundamental rights and freedom of the Tibetan people.

Deihi-Bombay Trunk Calls

478. Shri Karni Singhji: Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that Trunk Calls botween Delhi and Bombay are being inordinately delayed and even fixed time calls booked eight hours before the maturing time are delayed by more than five hours; and
- (b) if so, the action being taken to remedy the situation?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes, to some extent due to paucity of circuits and interruptions to open wire circuits caused by monsoon and thefts of wire.

(b) On the commissioning of Delhi-Bombay Co-axial Cable System early next year, large blocks of high grade circuits are proposed to be provided between the two stations.

Non-stop A.I.R. Service

479. Shrimati Laxmi Bai: Shri D. C. Sharma:

Will the Minister of Information and Broadcasting be pleased to state:

- (a) whether there is any proposal to introduce a non-stop dawn to midnight radio programme from some important centres of All-India Radio; and
 - (b) if so, the details thereof?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) Yes, Sir.

(b) An uninterrupted programme service, running from 6 A.M. till midnight, will be introduced from the Delhi, Bombay, Calcutta and Madras stations of All India Radio, with effect from the 26th September, 1965. The programme plans for this continuous service provide for more items of entertainment and information, keeping in view the needs of different sections of listeners both in rural and urban areas.

Sorting Sections in North Bihar

- 480. Shrimati Ramdulari Sinha: Will the Minister of Communications be pleased to state:
- (a) whether the proposals for opening of sorting sections in North Bihar Express from Samastipur to Howrah and in the Assam Mail from Barauni to Allahabad have been approved;
- (b) whether it is a fact that both the sections have been placed under the administrative control of R M.S., 'U' Division;

- (c) whether the principles enumeriated at the time of reorganisation of the R.M.S. Divisions in 1954 have been followed in these cases;
- (d) whether both the sections are not being opened for want of mailvans; and
- (e) if so, the action being taken by Government in the matter?

The Deputy Minister in the Department of Communications (Shri Bhagavati): (a) Yes.

- (b) Since the sections have not yet been opened this question does not arise now.
- (c) In view of (b) this question does not arise.
 - (d) Yes.
- (e) New mail vans are under construction to meet requirements of these Sections.

Sugar Factories in U.P. and Bihar

- 481. Shrimati Ramdulari Sinha: Will the Minister of Labour and Employment be pleased to state:
- (a) whether it is a fact that in U.P. and Bihar, the employees of the sugar factories used to get bonus pro rate of their earnings during the season;
- (b) whether it is a fact that a larger number of workers who work during the production season will be entitled to get less bonus than the permanent workmen who work during the off-seasons according to Bonus-Ordinance; and
- (c) if so, steps being taken to remove such a disparity?

The Manister of Labour and Employment (Shri D. Sanjivayya): (a) Detailed information regarding the manner in which bonus payments were made in the past by the sugar factories of U.P. and Bihar is not available.

(b) and (c). Bonus payments under the Ordinance have to be related to the number of days worked and the amount of "salary or wage" drawn by the workers in the accounting year. The Ordinance however, permits agreements being reached between the parties on a different basis mutually acceptable to the parties.

Tourist Map

- 482. Shri Surendranath Dwivedy: Will the Minister of Information and Broadcasting be pleased to state:
- (a) whether a tourist map has been produced by the Information and Broadcasting Ministry and is in circulation in the country and abroad showing Bagdogra in East Pakistan,
- (b) when this map was published and when this area was handed over to Pakistan by the Government of India; and
- (c) the total number of ccpies printed?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) to (c). The Directorate of Advertising and visual Publicity produced, in 1956, one lakh copies of the "India Tourist Map (Folder)" for the Department of Tourism. The distribution of the folder was suspended immediately the mistake in regard to the location of Bagdogra was noticed: the remaining copies were distributed after correction slips had been overpasted.

King of Bhutan

Shri D. C. Sharma:

Shri P. C. Borocah;
Shri Hari Vishna Kamaib;

Will the Minister of External Affairs be pleased to state:

- (a) whether Government have taken note of the attempts to overthrow Bhutan Government including an attempt on the life of King of Bhutan on the 31st July, 1965; and
- (b) if so, Government's reaction thereto?

- The Minister of External Affairs (Shri Swaran Singh): (a) Yes, Sir. Government are aware of these nefarious attempts which have, fortunately, been abortive.
- (b) It is for the Government of Bhutan to take suitable action to foil these misguided activities, which are to be deprecated, and to prevent their recurrence. The Government of India will give all possible assistance that the King of Bhutan may require of them for the purpose.

New Transmitters

- 484. Shri Narendra Singh Mahida: Will the Minister of Information and and Broadcasting be pleased to state:
- (a) whether the installation of four new transmitters, two of 1.000 k.w. medium wave and two of 250 k.w. short wave, has been sanctioned; and
- (b) if so, the time by which they are likely to be installed?

The Minister of Information and Broadcasting (Shrimati Indira Gandhi): (a) The Government of India have accorded part expenditure sanction for the installation of one 1000 kw mediumwave transmitter and two 250 kw shortwave transmitters. It has also been decided to instal one more 1000 kw mediumwave transmitter, but expenditure sanction for the same is yet to be accorded.

(b) They are likely to be installed within a period of two years.

Thambu Equatorial Rocket Launching Station in Kerala

- 485 Shri Narendra Singh Mahida: Will the Prime Minister be pleased to state:
- (a) whether experiments will be made soon at the Thumba Equatorial Rocket Launching Station in Kerala for receiving satellite data for the study of radio waves in the lonosphere;
- (b) whether it is a fact that infermation from the S-98 satellite sent up

by the U.S. National Aeronautic and Space Administration of the United States, was now being received in India; and

(c) if so, the names of the Centres in India where such an information is received?

The Prime Minister and Minister of Atemic Energy (Shri Lal Bahadur Shastri): (a) Yes. It is proposed to set up a receiving unit at the Thumba Equatorial Rocket Launching Station to monitor regularly radio from the S-66 Ionospheric Beacon Satellite.

(b) and (c). Yes. The Centres receiving such information are the Astrophysical Laboratory, Kodaikanal, the Defence Electronics Research Laboratory, Hyderabad, the Physical Research Laboratory, Ahmedabad and the Radio Propagation Unit of the National Physical Laboratory, New Delhi.

Survey of India's Atomic Projects

486. Shri A. N. Vidyalankar: Will the **Prime** Minister be pleased to state:

- (a) whether it is a fact that some British Press Correspondents were recently invited to survey India's Atomic Projects;
- (b) whether any Indian Press correspondents had also been invited and if so, when; and
- (c) the main purpose of these surveys by the foreign Press Correspondents?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (c). In order to project India's achievements in the peaceful uses of atomic energy before an international public, a party of British Science Correspondents was invited to go round our Atomic Energy Installations and later write about them.

(b) A large number of Indian Correspondents were invited last year on the occasion of the tenth year of the existence of the Department of Atomic Energy, and full coverage appeared in all important Indian papers.

Electricity from Atomic Energy

487. Shri Madhu Limaye: Shri Ram Sewak Yadav:

Will the Prime Minister be pleased to state:

- (a) the progress made so far in the three projects for generating electricity from atomic energy which are at present under execution; and
- (b) the time by which power generation would commence from these projects?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): (a) and (b). The required information is given below:

Tarapur Atomic Power Project

Work on this project is proceeding according to schedule. About 25,000 cubic yards of concrete for the substructure and super structure of the reactor and turbine buildings have been laid. Fabrication work on the steel vessels, which will contain the reactor and primary circuit, has also made considerable progress. The manufacturing activity in the vendors shops on items of equipment, including the pressure vessels and turbine generators, is also proceeding according to schedule.

The contracted date for the full power operation of the Station is October 1968, but there is the possibility of some amount of power being generted several months ahead of this date.

Rajasthan Atomic Power Project

The Station will have two reactor units of 200 MWe each. The work on the first unit was sanctioned in

1964. The installation of the second unit has been authorised very recently, subject to suitable arrangements for financing the foreign exchange component being made. These arrangements have not yet been finalised.

Excavation for the foundation of the Reactor Building has been completed and concreting started on July 15, 1965. The excavation for the Turbine Building, Service Building and Pump House are in progress.

Purchase orders for the imported items of equipment valued at about 40 per cent of the total froeign exchange cost of the Project have been placed.

The first unit of the Station is expected to go into commercial operation during the later part of 1969 and the second unit before the end of the Fourth Plan, if suitable arrangements can be completed at an early date for financing the foreign exchange component.

Madras Atomic Power Project

The Station will have a generating capacity of 400 MWe consisting of 2 reactor units of 200 MWe each.

The setting up of the Station has been authorised very recently subject to suitable financing arrangements for the foreign exchange component of the expenditure being made. These financing arrangements have not yet been completed.

Preliminary work at the site is being taken in hand.

The Station is expected to be completed before the end of the Fourth Plan, if suitable financing arrangements are completed at an early date.

The second unit of the Rajasthan Atomic Power Station and the two units of the Madras Atomic Power Station will each require approximately 200 tonnes of heavy water, which if imported will cost Rs. 15 crores. The Department has put up a proposal to build a heavy water plant

without foreign consultancy at an estimated cost of Rs. 21 crores with a foreign exchange component of Rs. 9 crores. This will save Rs. 6 crores foreign exchange on heavy water for these three reactors alone. The plant has however not yet been sanctioned by Government, and any further delay in its sanctioning will lead to delay in the coming into operation of the three power reactors. This proposal was put up by the Department Government as far back as March 1965. Unless this heavy water is produced in India, all the three power stations will be under international safeguards.

Wage Board for Coffee and Rubber Plantations

488, Shri Sidheshwar Prasad: Will the Minister of Labour and Employment be pleased to state:

- (a) whether the Wage Board for Coffee and Rubber Plantations has submitted its report;
- (b) if so, what are its recommendations; and
- (c) if not, the reasons for the delay?

The Minister of Labour and Employment (Shri D. Sanjivayya): (a) The Wage Board for Coffee Plantations has recently submitted its report. The Rubber Plantations Wage Board is still at work.

- (b) The recommendations of the Coffee Wage Board are under examination of the Government.
- (c) Efforts are being made by the Rubber Plantations Wage Board to complete its work as early as possible.

Demarcation of Indo-Pak. Border

- 488-A. Shri Bagri: Will the Minister of External Affairs be pleased to state:
- (a) the progess made so far in the demarcation of the Indo-Pakistan border along Tripura and West Bengal;

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- (b) the border which has not so far been demarcated; and
- (c) when the entire border with Pakistan is expected to be fully demarcated?

The Minister of External Affairs (Shri Swaran Singh): (a) Demarcation by the placement of boundary pillars has been completed on the:—

- (i) 184 miles out of 550 miles of the Tripura-East Pakistan boundary; and
- (ii) 1079 miles out of 1349 miles of West Bengal-East Pakistan boundary.
- (b) Demarcation has not yet been completed on the Tripura-East Pakistan border at:—
 - (i) The Tripura-Sylhet Sub-sector.
 - (ii The Tripura-Chittagong/Chittagong Hill Tract Sub-sector
 - (iii) The Tripura-Noakhali Subsector for about 22 miles.
- (c) West Bengal-East Pakistan boundary at:
 - (i) Berubari
 - (ii) Hili
 - (iii) Boundary along the rivers Mahannanda, Boroung and Karatoa
 - (iv) Boundary along the rivers Hankar Khal and Baikhari Khal.

It is difficult to predict a firm date for the completion of the demarcation of the entire border but work is progressing.

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

THREATENED AGITATION FOR PUNJABI SUBA

Shri Surendra Pal Singh (Buland-shahr): I call the attention of the

Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon:—

"Master Tara Singh's threatened agitation for Punjabi Suba and the Prime Minister's meeting with Sant Fateh Singh.

The Minister of Home Affairs (Shri Nanda): Sir, I made a request to you that at this juncture, I may be just allowed to lay on the Table of the House a copy of the record—note of the Prime Minister's talks with Sant Fateh Singh on August 7th and 8th. Any further question may be deferred at this stage.

Mr. Speaker: Should I hold it over?

Shri Nanda: Yes, Sir.

Mr. Speaker: How long would he require? Would he intimate to me?

Shri Nanda: Yes, Sir.

Mr. Speaker: The calling attention notice is held over.

RE. MOTION FOR ADJOURNMENT AND CALLING ATTENTION NOTICES

Mr. Speaker: I have received notice of an adjournment motion by Shri S. M. Banerjee, Shri Madhu Limaye, Shri Warior....

Shri Vasudevan Nair (Ambalapuzha): I am sorry to interrupt you, Sir. We had given a calling attention notice about a matter which is entirely in the hands of the Central Government and there is no technical ground on which you can reject it. I am referring to the indefinite fast by Shri A, K. Gopalan and others in the Kerala Jail. May I say, Sir, that acceptance of a short notice question depends on the minister.

Mr. Speaker: There is one trouble, Firstly, I would ask the hon. member to remember that I have requested so many times and he ought not to have raised it in this manner. Of course, I have great regard for Mr. A. K. Gopalan and for others also. I paid my attention to it. If I allow this calling attention notice on these matters, it would become difficult for me. Therefore, I have said that this information can be got through a question. We can only get information and not discuss the merits of it. I will see that this question is answered in a day or two.

Shri Vasudevan Nair: The Kerala detenus are directly under the charge of the Central Government unlike detenus in other States.

Mr. Speaker: I realise that. That is why I have advised him that he might put a short notice question and I will get the information that he wants.

Shri S. M. Banerjee (Kanpur): You can admit a notice for calling attention, but they will not admit a short notice question.

Mr. Speaker: When I have promised that I will get the answer, he should be satisfied.

Shri Hari Vishnu Kamath (Hoshangabad): May I seek a clarification on your ruling? You rightly said that information must be sought on this matter. But is not calling attention notice one of the means by which we can elicit information?

Mr. Speaker: Everything is like that, but that can be better clarified in question. Some matters may be so urgent that a calling attention notice may be admitted on them; some may be still more urgent that an adjournment motion may be admitted on them. There are various aspects that are to be considered. Again, I might take this opportunity to bring to the notice of this House that today I have received 60 calling attention notices. Is it possible for me to admit all the 60 of them? Then, even in the matter of questions, because of the Himitation of time, not more than

three questions by the same member would be put on the list. Yet, one member gives notice of 10 or 15 questions or calling attention notices. Perhaps he cannot decide for himself which should be given more import-ance. Therefore, I would request hon. Members to exercise some discretion this matter themselves. should give notice of only one, or at the most two, if they feel that the other one is more likely to be admitted. Some limitation ought to be placed. If we receive 60 potices, it becomes rather ridiculous It will rather become a joke. I hope hon. Members will just bear this in mind while giving notices.

I have received notices from Shri Warior, Shrimati Renu Chakravartty, Shri Daji and others. Perhaps the name of Shri Kachhavaiya is also there. I cannot read his name because he writes in such a manner. Of course, the name of Shri Banerjee is there. I am sorry that it is not admissible. First of all, we are taking up the no-confidence motion and discussing it today. The food situation is also being discussed separately. So, opportunities for expressing their views are provided by those discussions.

Shri Surendranath Dwivedy (Kendrapara): Food would be discussed separately?

Mr. Speaker: Yes, food would also be discussed. A statement has been made by the Food Minister. I am thinking of giving some time for that discussion because the people are feeling very very acutely on that.

Shri S. M. Banerjee: Kindly hear me why I have given notice of the motion for adjournment even though I knew that the motion of no-confidence is coming up for discussion today.

Mr. Speaker: He must sit down when I am on may legs.

Shri S. M. Banerjee: I am doing it. Mr. Speaker: He has not been observing it.

Shri S. M. Banerjee: Only sometimes.

Mr. Speaker: If it had been only "Sometimes" I would not have minded it. But if it is done always then it becomes difficult. Now he might say what he wants to say.

Shri S. M. Banerjee: I know the no-confidence motion is going to be discussed today and that food scarcity, famine conditions and high prices are going to be some of the aspects which will be mentioned during the course of the discussion. But what compelled me to table this motion for adjournment was the unprovoked firing in Kolhapur, resulting in the death of six persons. Not only that, today 32 persons have been arrested, 6 in Calcutta. I wanted an immediate discussion of this subject for two reasons. First of all, the food situation is deteriorating day by day; it will not wait for our no-confidence Secondly, firing has been motion. resorted to by this government on the hungry people and many have been shot dead. So, we want to censure this government for firing on hungry men.

Mr. Speaker: I have heard He will kindly sit down. It is really a surprise to me that Shri Banerjee wants to censure this government. Which is the bigger motion-the censure motion or the no-confidence motion? Then, it refers to something which happened in a State where, unfortunately, there was some firing esulting in the death of some perions. It is only a State subject. If in opportunity is required to refer to that subject, an opportunity is being given immediately, for we are taking up the no-confidence motion today. Over and above that, I have said that I am thinking of giving some time for the discussion on food. So, I cannot allow this.

Shri S. M. Banerjee: Sir, unless we know the facts how can we participate in the discussion? Could the-Home Minister or the Food Minister enlighten us as to what is the position in Kolhapur? I know that the Kolhapur firing cannot be a subject-matter for discussion here. Yet, it finds a place in the statement which has been circulated to us. It gives all wrong statistics. This firing was resorted on hungry marchers . . . (Interruption).

Mr. Speaker: Order, order. He cannot make a speech like that. Now that he has made the speech, he will sit down. I have disallowed it. When I am taking up the No-Confidence Motion, no other adjournment motion can be taken up. Every opportunity is provided there to raise the points that the hon. Members want to raise. Mr. Banerjee can take it up . . . (Interruptions).

भी मधु लिमबे (मुंगेर): मेरी घाप से वह प्राचंना है कि इन दिनों जो विभिन्न राज्यों में गोली कांड हो रहें हैं, उनके बारे में गृह मंत्री सदन के सामने एक प्रतिबेदन रखें।

श्री ज॰ ब॰ सिंह (श्रीसी): ग्रध्यक्ष महोदय, मेरा यह निवेदन है कि ग्रविश्वासः के प्रस्ताव के बाद खाद्य स्थिति के सवाल को: फौरान ले लिया जाए।

भी घोंचार लाल बेरवा: (कोटा): मैं: यह कहना वाहता हूं कि राजस्थान के ग्रन्दर हालत बहुत बिगड़ रहं है। ग्रगर राज्य सरकार उसकी परवाह नहीं करती तो केन्द्र सरकार उसकी परवाह करे। एक एक दिन में दो दो: सी ग्रादमी मर रहे हैं।

Mr. Speaker: Order, order. That is not the method to raise it. Order, order.

Shri Hari Vishnu Kamath: Is the House to understand that a separate-discussion on food will follow the No-Confidence Motion?

Shri Daji (Indore): I had given notice of an adjournment motion.

Mr. Speaker: I have not considered that. I will consider that. Papers to be laid.

12.10 hrs.

PAPERS LAID ON THE TABLE

AUDIT REPORT, 1964, ISSUED BY THE VICE-PRESIDENT DISCHARGING THE FUNCTIONS OF THE PRESIDENT, IN RELATION TO THE STATE OF KERALA, ETC.

The Minister of Finance (Shri T. T. Krishnamachari): I beg to lay on the Table a copy each of the following papers in respect of the State of Kerala:—

- (1) Audit Report, 1964, under article 151(2) of the Constitution read with clause (c) (iv) of the Proclamation dated the 24th March, 1965, issued by the Vice-President discharging the functions of the President, in relation to the State of Kerala. [Placed in Library, See No. LT-4576/65].
- (2) Appropriation Accounts, 1962-63. [Placed in Library. See No. LT-5577/65].
- (3) Finance Accounts, 1962-68. [Placed in Library. See No. LT-4578/65].

Rules under section 6 of Dock Workers (Regulation of Employment) Act, 1948

The Minister of Labour and Employment (Shri D. Sanjivayya): I beg to lay on the Table a copy each of the following Rules under sub-section (3) of section 8 of the Dock Workers (Regulation of Employment) Act, 1948:—

The Dock Workers (Regulation of Employment) Amendment Rules, 1965, published in Notification No. S.O. 1689 dated the 29th May, 1965.

(2) The Dock Workers (Advisory Committee) Amendment Rules, 1965, published in Notification No. S.O. 2103 dated the 3rd July, 1965.

[Placed in Library. See No. LT-4579/65].

ORDERS UNDER SECTION 13 OF REPRE-SENTATION OF THE PEOPLE ACT, 1950

The Deputy Minister in the Ministry of Law (Shri Jaganatha Rao): I beg to ley on the Table a copy each of the following Orders under subsection (3) of section 13 of the Representation of the People Act, 1950:—

- The Delimitation of Council Constituencies (Andhra Pradesh) Amendment Order, 1965, published in Notification No. G.S.R. 1057 dated the 22nd July, 1965.
- (2) The Delimitation of Council Constituencies (Bihar)
 Amendment Order, 1965,
 published in Notification No.
 G.S.R. 1058 dated the 22nd
 July, 1965.
- (3) The Delimitation of Council Constituencies (Bombay) Amendment Order, 1965, published in Notification No. G.S.R. 1059 dated the 22nd July, 1965.
- (4) The Delimitation of Council Constituencies (Bombay)
 Amendment Order, 1966,
 published in Notification No.
 G.S.R. 1060 dated the 22nd
 July, 1965.
- (5) The Delimitation of Council Constituencies (Madras) Amendment Order, 1966, published in Notification No. G.S.R. 1061 dated the 22nd July, 1965.
- (6) The Delimitation of Council Constituencies (Punjab) Amendment Order, 1965, published in Notification No.

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G.S.R. 1062 dated the 22nd July 1965.

- (7) The Delimitation of Council Constituencies (Uttar Pradesh) Amendment Order, 1965, published in Notification No. G.S.R. 1063 dated the 22nd July, 1965.
- (8) The Delimitation of Council Constituencies (West Bengal Amendment Order, 1965, published in Notification No. G.S.R. 1064 dated the 22nd July, 1965.

[Placed in Library. See No. LT-4580/65].

12.111 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Industrial Disputes (Amendment) Bill, 1965, which has been passed by the Rajya Sabha at its sitting held on the 17th August 1965."

Sir, I lay on the Table of the House the Industrial Disputes (Amendment) Bill, 1965, as passed by Rajya Sabha.

12.12 hrs.

PETITION RE. MOTOR VEHICLES ACT, 1939

Shri Ranga (Chittoor): I beg to present a petition signed by a petitioner relating to the Motor Vehicles Act, 1939, and the Rules made thereunder. 12.12½ hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): Mr. Speaker, Sir, on Thursday last, I announced the Government Business to be taken up during the week commencing from today. In the nature of things, I could not announce the inclusion of the Finance Bill (No.2) 1965, in the List of Business because the Bill was not before the House at the time of announcement. I would now like to inform the House, with your permission, that the Bill has been included in the Government Business for the week and will be taken up for consideration and passing after the House has disposed of the Motion of No-Confidence.

Shri Hari Vishnu Kamath (Hoshangabad): On a point of clarification, Sir.

Shri U. M. Trivedi (Mandsaur): What is that business for the House?

Mr. Speaker: It is the Finance Bill (No. 2).

Shri Hari Vishnu Kamath: On a point of clarification. The Minister of Parliamentary Affairs, while answering points raised last Friday, was pleased to say that the No-Confidence Motion would take three or four days—it is on record; you may look up the records—and I therefore suggest that the time may be extended to four days.

Shrimati Renu Chakravartty (Barrackpore): Prior to this, you were pleased to say that there will be a separate discussion on food. The situation in the country has become so serious, specially due to the shootings and killings that have been going on, that I would request the Minister of Parliamentary Affairs, before he tries to put in anything else like the Finance Bill, to put a separate discussion on food . . .

the House fr. Speaker: When we are

Mr. Speaker: When we are taking up the No-Confidence Motion, I cannot ask him immediately to put that.

Shri U. M. Trivedi: The Business Advisory Committee had fixed 15 hours for the No-Confidence Motion. But today I am told that it is only 3 days...

Mr. Speaker: It was 3 days.

Shri U. M. Trivedi: It was 15 hours.

Mr. Speaker: We can see the record. Whatever it is, that can be adhered to.

Shri Radhelal Vyas (Ujjain): May I request the Members of the Opposition who have tabled the no-confidence motion that, in view of the urgency of the food situation, they may withdraw it?

Shrimati Renu Chakravartty (Barrackpore): There should be extra discussion.

Shri Harish Chandra Mathur (Jalore): Mr. Speaker, Sir, we have, during this session, this censure moton; now we shall also have this food debate; we have also this budget which we had never expected. So it appears to be quite obvious that the session will have to be extended. If it is so, we should be informed of it quickly, so that we may be able to adjust our programme.

Shri K. D. Malaviya (Basti): With regard to the food debate, I do feel that there is an element of urgency. Therefore, it would be better if the Minister for Parliamentary Affairs . . .

Mr. Speaker: That can be discussed. What further urgency can be pressed?

Shri Ranga: I trust that you will insist upon the 15 hours limit that has been already agreed to.

Mr. Speaker: I will insist on that.

Shri M. R. Masani (Rajkot): The understanding was fifteen hours, but in the report, three days are mentioned.

Situation in

J. & K. (St.)

Mr. Speaker: We should not spend more time on other work. I will see that fifteen hours are utilised during the three days.

Shri Ranga: Let us stick to fifteen hours.

Mr. Speaker: Yes. Mr. Masani might begin.

भी यशपाल सिंह (कराना): प्रगर प्रापको इजाजत हो तो मैं यह कहना चाहता हूं कि फुड डिबेट सुनने से क्या फायदा होगा। माननीय गृहबमंत्री जी यहां से यह प्रण करके जाएं कि जब तक खाद्य समस्या हल नहीं होगी तब तक वह हाउस में नहीं प्रावेंगे।

Mr. Speaker: The Defence Minister wanted to make a statement.

12.17 hrs.

STATEMENT RE. SITUATION IN JAMMU AND KASHMIR

The Minister of Defence (Shri Y. B. Chavan): Since 1 made the statement in Parliament on 16th, our efforts to hunt out and mop up the infiltrators have been vigorously continued and we have achieved considerable success in these directions.

2. One of the important achievements was the re-capture by our forces of the three high posts across the Kargil area. These posts had been occupied by us in May, but later evacuated on assurances received from the United Nations Secretary General that observers would be posted in the area and raids on our line of communication with Leh would cease Unfortunately, these assurances were belied and attempts were made again to inter-

[Shri Y. B. Chavan]

iere with our line of communication. it was, therefore, necessary to occupy them again.

- 3. A notable feature of the operations in J. & K. has been the strong support given by Pakistani regular torces to the infiltrators who are on our side of the Cease Fire Line. In the Chhamb sector, as also in Tithwal sector, Pakistan moved regiments of artillery and started heavy, firing on our posts. This was particularly so in the Chhamb sector where a continuous barrage was resorted to by Pakistan for 48 hours, mainly to try and dislodge us from our posts along the Cease Fire Line and to relieve the pressure on infiltrators who had been hard pressed by our security forces. The result of the battle has not been according to Pakistan's desires. All the attacks of Pakistan have been repulsed Heavy casualties have been inflicted on them and we have maintained our position all along the Cease Fire Line. The Pakistani infiltrators have suffered considerable losses and 48 dead bodies have been picked up by us after the battle. I dare say many more have actually been killed and wounded on the Pakistani side. Unfortunately, because of the artillery firing from the other side, an Indian Brigadler in this area lost his life.
 - 4. In other Sectors and lately again in the Chhamb Sector, desultory firing continues across the Cease Fire Line. In the valley we have stepped up mopping up operations and, for some time now, there have been no incidents of any importance. The infiltrators have either been split up into smaller groups or have been driven back to the periphery of the valley. In many cases they have been pursued and ambushed. As a result many of them have been killed, wounded and captured and substantial quantities of arms and ammunition seized. There are indications to show that some groups of raiders, who had been badly mauled and demoralised, have retreated

across the Cease Fire Line and some are in the process of doing so. On the other hand, some fresh infiltrations have been reported and sizable groups are still poised on the other side of the Cease Fire Line. These are backed by regular troops and our security forces have the triple task of protecting the Cease Fire Line, presenting further infiltration and liquidating the infiltrators. think our operations have to account of the fact that about 3,000 to 5,000 infiltrators would still have to be dealt with in the J. & K. area.

- 5. A necessary corollary of the fighting in J. & K., particularly near the Cease Fire Line is the movement of civil population from areas near the scenes of firing to safer places. This has particularly been the case in the areas near the Cease Fire Line in the Jammu Division. This is inevitable when fighting flares up, involving hardship to the people. The movement has been accelerated by the atrocities committed by the infiltrators on unarmed innocent people in these villages. In the valley there has been a much smaller movement from villages where infiltrators have resorted to arson etc., but quite a few of them have returned to their homes. Necessary steps for relief of such population are being taken by the J. & K. Government with the support of the Central Government. The Minister for Rehabilitation has himself also made a visit to the State.
- 6. The infiltrators definitely killed by us now total 374, including six about 400 In addition, casualties are estimated to have been inflicted. We have also captured 95. On our side 89 Army personnel have been killed, including 8 officers and 2 Junior Commissioned Officers. 29 Police personnel have also lost their lives in fighting the infiltrators.

Shrl H. N. Mukerjee (Calcutta, Central): It is quite obvious that the U.N. Observers are playing a very

shabby role in conniving at Pakistan, for otherwise the 48-hour bombardment on our positions could not take place. In this regard, may I know what specific steps have been taken so that this shabby role of the U.N. Observers can be terminated?

Shri Hari Vishnu Kamath (Hos.iangabad): You will recollect that on Friday, we demanded, and were pleased to agree with us, that the Prime Minister should evolve a procedure, as his predecessor Prime Minister Nehru did in November. 1062, some modus operandi for keeping the House informed from day to day, of the developments and happenings in Kashmir. May I suggest in this connection that the Prime Minister might meet representatives of the Opposition more frequently than he has been doing so far?

भी सम् लिक्बे (मंगेर): काण्मीर का जो मामला इस वस्त चल रहा है और पाकिस्तान का नया भाकमण हुआ है उस की रोशनी में क्या सरकार यह कहेगी कि घव हमारे लिए काश्मीर की युद्ध-विराम रेखा नहीं रह जाती है और यह लडाई तभी खत्म होगी जबकि परे काश्मीर के इलाके को हम मक्त करा लेंगे भीर पाकिस्तानियों को निकाल देंगे?

Dr. L. M. Singhvi (Jodhpur): In view of the fact that the United Nations have increasingly tended not to play an affirmative role against the aggressors, may I know whether Government are prepared to react now to the proposed or forthcoming visit of Dr. Ralph Bunche to this country and Pakistan to discuss matters on Kashmir?

Vidya Charan (Mahasamund): Would the Government enlighten this House about the heroic co-operation that we are getting from the local population of Kashmir in fighting these infiltrators, and make a pointed reference to that?

Shri D. C. Sharma (Gurdaspur): There was a statement in the press

that if necessary the Indian would cross over the cease-fire line. May I know whether if things are continuing as they are today, and if the Pakistan military force goes on mounting up its attack on all the different sectors in Kashmir, Chhamb and other places, and if Pakistan does not desist from exerting more and more pressure on the Indian Army and the Indian population in Kashmir, Government have any under contemplation that they will think of crossing over the cease-fire line?

Mr. Speaker: Those things cannot be disclosed here.

Shri Abdul Ghani Goni (Jammu and Kashmir): So far the policy of Government has been to defend the territory from our side of the cease fire line. May I know if Government have decided to have an offensivedefence in view of recent developments?

Mr. Speaker: These are all suggestions only. If the hon. Minister wants to say anything, he may do so.

Shri Y. B. Chavan: As regards the co-operation of the people of Kashmir and other areas, I did make a reference in my last statement. I am glad to inform the House that the co-operation of the local people is increasingly available.

भी बशपाल सिंह: (कैंगना): कम से कम हमारे उस बिगेडियर का नाम तो बतला र्वाजिये ।

Shri Y. B. Chavan: Brig. Master. It is known. It has been announced. I did not particularly mention name then.

Dr. M. S. Aney (Nagpur); hon. Minister may kindly speak up. We are not able to hear him.

Shri U. M. Trivedi (Mandsaur): There is something wrong with the acoustics of the Chamber.

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Shri Y. B. Chavan: As far as offensive action etc. are concerned, I can only tell the House that whenever it was found necessary to even go across the cease-fire line in order to defend our side of the cease-fire line, we have done so; and if it is found necessary, I have no doubt that we will not fail to do that also.

Shri S. M. Banerjee (Kanpur): What about the role of the UN Observers there? They have supplied jeeps to the infiltrators.

Mr. Speaker: The role of UN Observers there has been criticised by two Members. Have Government taken notice of that?

Shri Y. B. Chavan: As regards the UN Observers, they may be trying their own best, but I think they are found rather ineffective.

Shri H. N. Mukerjee: A. Cabinet Minister has already gone on record protesting against the supine indifference of the UN Observers in regard to this matter. The Minister of Defence has given us in tangible words so much further evidence about the connivance of these Observers with Pakistani barbarities, but the Minister for some reason is pusillanimous enough not to say a thing about it. On a point of order, I would ask you to give a ruling. We have already had from a Cabinet Minister, Shrimati Indira Gandhi -- as far as I can remember it,-a statement. She had said that the role of the Observers in not doing a thing about what happened in Kashmir was extremely reprehensible. She had said it. But here is the Minister of Defence who says, 'May be, may be, they are in some difficulties; they may be doing their best'. Is this Maharashtrian patriotism or what? I do not know..... (Interruptions).

भी मधु लिमये : युद्ध-विराम रेखा को तोड़ कर इन संयुक्त राष्ट्र के निरीक्षकों को निकाल दीजिये। Mr. Speaker: It should not be criticised like that.

Shri H. N. Mukerjee: He was referred to once as Shivaji the Second going about . . . (Interruptions).

Mr. Speaker: It should not be insisted that Government should declare policies on these matters immediately, just at this moment.

Shri H. N. Mukerjee: Policies? What policies?

Mr. Speaker: The Government's responsibility is there. They have to consider it, when these facts have been brought to their notice.

Shri S. M. Banerjee: The UN Observers have supplied jeeps to the infiltrators. They should be thrown out along with them. We cannot elicit information from them?

Mr. Speaker: I have reminded Shri Banerjee that he will sit down when I am standing.

Shri S. M. Banerjee: I do.

Mr. Speaker: He does not. The intensity of the feeling has been conveyed to the Government.

Shri Bade: He should withdraw what he said about Maharashtra.

महाराष्ट्र के लिए जो उन्होंने कहा है वह गलत कहा है भीर उसे उन्हें वापिस लेना चाहिए।

भी तुलक्षीयास जामन (नांदेड़): महा-राष्ट्रियन पैट्रायाटिज्म शब्द का प्रयोग करना गलत है भीर उन्हें वापिस लेना चाहिए।

भी प्र०प्र० शर्मा (बनसर): माननीय सदस्य को वह शब्द वापिस लेने चाहिएं। गलत चीज को उन्हें वापिस लेना चाहिए।

भी हुकम चन्द कछवाद (देवास) : वह रेकार्ड में है।

भ्रष्यक्ष महोदय : मेरा ख्याल है कि वह निकल गया।

एक माननीय सदस्य: महाराष्ट्र के लिए ऐसा कहना महाराष्ट्र का भ्रपमान करना है।

भी हकम चन्द कल्लवाय : माननीय सदस्य को भ्रपने वह गलत शब्द बापिस लेने चाहिएं. यह हाउस की मांग है।

श्री बुजराज सिंह (बरेली): श्री मुकर्जी को हिम्मत करके माफ़ी मांग लेनी चाहिए।

Mr. Speaker: Shri Mukerjee must clarify. Of course, as I have already said, it ought not to have been said.

Shri H. N. Mukerjee: I was reminded of the Defence Minister's postures in earlier times, and if a reference to his having been described as Shivaji the Second, and as being the exempler of patriotism in this country, today has hurt, I am very sorry. But I would like your guidance in regard to this. You have been pleased to say that we are trying, by means of certain interjections, to get the Government prematurely to come out with statements of policy. It is none of our intentions. The Minister did make a statement which included, I hope, an objective, factual, concrete, truthful description of the situation. When he told us that for 48 bombardment was going on from the Pakistan side. I was wondering what exactly was the role of the UN Observers Team who are supposed to supervise the cease-fire operations; when at some particular place, which must have been of strategic importance, for 48 hours bombardment could continuously go on, the wonderful Team of Observers was nowhere to be scen.

I remember also what a Cabinet Minister, whom I need not name again, had said in regard to this matter, and I find him saying here in this House today, on whatever day it is......

An hon. Member: Twenty-third.

Shri H. N. Mukerjee: . . that he is not quite sure about what the UN Observers are doing; they may have had their own difficulties, they may have done their duty. I find a discrepancy between the statements of one Cabinet Minister and another Cabinet Minister, particularly the Minister of Defence on whom devolves the primary responsibility in regard to this particular matter.

Therefore, it is not a question of his being asked to give anything out in regard to whatever policy they may all be confabulating about, but I want a factual statement in regard to Government having done a thing or not having done a thing in regard to the Team of UN Observers. He is very welcome to tell us that they have not done a thing-Shrimati Indira Gandhi may or may not have said what is attributed to her, whatever the fact may be-or he might tell us that he has no power to stop the pusillanimity which is behind this policy.

Shri Y. B. Chavan: I had made a very objective statement. I am not used to infuse subjective elements in whatever I say, I have said that the UN Observers have proved ineffective, but without facts I cannot say whether they have connived at it or not. I have got a certain responsibility in making a statement. I do not want to bring in my subjective anger or prejudices against anybody in this matter. Whatever I have got, I have put objectively before the House, and I have certainly stated that the UN Observers have proved ineffective. What more objective statement am I expected to make?

श्री हकम चन्द कछवाय : घध्यक्ष महोदय, मेरा व्यवस्था का सवाल है। माननीय सदस्य श्री मकर्जी, ने इतना लम्बा, चौडा भाषरा किया है, लेकिन अपने गढ़तों को बापस नहीं लिया है।

श्री मणु लिमये: अगर उन ग्रावजवर्ज का कोई उपयोग नहीं हो रहा है तो उन को निकाल दिया आये।

श्री ज ॰ व ॰ सिंह :(घोसी) : ग्रध्यक्ष महोदय, मैं "इनइफ्रैंक्टिव" का धर्य जानना चाहता हं।

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): As Shri Kamath mentioned, we have decided that the Defence Minister would be making statements as frequently as possible, and whenever there is any new development, he will certainly come to the House and make a statement, but I would appeal to you that when such statements are made, they should not become a matter of such cross-examinations, questions and counter-questions. After all, if that is going to be the case, I am sorry we will have to revise our opinion. We will be making factual statements. After all, we are making statements on matters which are so delicate at the present moment, and if the hon. Members start putting questions after questions. policy questions, how many times are we going to repeat that and tell the House about it?

Shri S. M. Banerjee: On a point of order.

Mr. Speaker: Bill to be introduced. I am not going to allow anything. The previous business is finished. There is no point of order.

INDIAN WORKS OF DEFENCE (AMENDMENT) BILL*

The Minister of Defence (Shri Y. B. Chavan): I beg to move for leave to introduce a Bill further to amend the Indian Works of Defence Act, 1923.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Works of Defence Act, 1923.".

The motion was adopted.

Shri Y. B. Chavan: I introduce the Bill.

Mr. Speaker: We now take up the Motion of No-Confidence.

श्री प्रकाशकीर शास्त्री (विजनौर) : श्रध्यक्ष महोदय,....

श्री रामसेवक यादव (बाराबंकी) : मैं एक जानकारी चाहता हूं।

श्रम्थल महोदय: माननीय सदस्य बैठ जायें ग्रीर मुझे ग्रागे चलने दें।

श्री प्रकाशवीर शास्त्री: एक व्यवस्था का प्रश्न है।

ग्रम्यक महोदय: जब मैं दूसरे माननीय सदस्य को व्यवस्था का प्रश्न उठाने का मौका नहीं दे रहा हूं, तो मैं भ्राप को कैसे दे सकता हूं?

श्री प्रकाशबीर शास्त्री: यह प्रावश्यक तो नहीं है कि चूंकि ग्राप ने उन को नहीं बुलाया, तो मुझे भी न बुलाया जाये।

भ्रष्यक्ष महोदय: भ्रगर वही रीजन्त्र हों तो मैं कैसे बुला सकता हूं?

भी प्रकाशबीर शास्त्री: हम प्राप की व्यवस्था चाहते हैं कि जो सदस्य प्राप के सब प्रादेशों का पालन करें, जो प्राप के खड़े होने के समय बैठे रहें, उन को प्राप प्रवसर न दें प्रीर जो सदस्य बार बार प्राप की कार्य-प्रणाली में गड़बड़ी करें, जो प्राप के खड़े होने के समय भी बोनें, उन को प्राप घवसर दे दें, यह कहां तक उचित है। हम प्राप की

Published in the Gazette of India Extraordinary, Part II, Section 2, dated 23rd August, 1965.

व्यवस्था चाहते हैं कि हमारे जैसे सदस्यों के प्रति द्याप का क्या ब्यवहार रहेगा। जो सदम्य बार-बार खडे हो जाते हैं. उन को भाप ग्रवसर दे देते हैं।

Shrimati Renu Chakravartty (Barrackpore): He is living to say something about the other Members, that they are standing up all the time and so on . . . (Interruptions).

Mr. Speaker: I have called on Mr. Masani to move his motion.

12,36 hrs.

MOTION OF NO-CONFIDENCE IN THE COUNCIL OF MINISTERS 172

Shri M. R. Masani (Rajkot): Mr. Speaker, Sir, I beg to move:

"That this House expresses its want of confidence in the Council of Ministers."

It gives me no ples:ure to perform this task. The hon. Leader of the House and I have known each other for more/than thirty years now; we 1/4 have worked together and we have been good friends and I have received nothing but courtesy and friendliness from him. I think he knows that I hold him in great regard.

has to be performed in the interest of our country, that is a duty that has to be faced. Last year when the new Prime Minister took over and the new Government was formed, we held our fire and we reserved judgment because without any reservation. we felt that the new Government and the new Prime Minister were entitled to some consideration, some time in which they could show what they wished to do and what they were capable of doing. Certain encouraging things were said that made us/hope(1) that new paths would be chosen and new directions found. I must confess that in the twelve months that have 924 (Ai) LSD-5.

passed, we have been bitterly appointed. It seems that the encouraging sentiments to which the Prime Minister had given expression, and still gives, expression somehow fail to become the policy of the Government.

Motion

Now, Sir, the scope of the motion is wide; it covers both the international and the domestic scene. However, we have limitations of time. Since there is another day set apart for international affairs and we have spent the first two or three days of this session on that subject I shall after a very brief reference to internationa; affairs, concentrate on what I think is of supreme concern, that is, the home front.

In co far as the international scene is concerned the developments in Kashmir in the jast few days have two new lessons to teach us. One is that we must resign ourselves in the near future to having to face the combined hostility of / Communist China (and our neighbours in Pakistan. This unfortunate fact, which we cannot ignore any more leads to the conclusion that we may have to face their attacks on our territory in case they combine. It is perfectly clear that no country, least/of all we, as we are placed, can possibly be sure of defending ourselves and every inch of our territory if we do so alone. Therefore these developments stress the need once again that we should find friends and allies on whom we/ All the same, when a harsh duty/1/25an count. The present Government's foreign policy has left us alone and isolated. Today, there is not one dependable friend and ally to whom we could turn for a common defence, who would come to our assistance The growing cynicism/about and unpopularity 3/ of Pakistan in Western democratic circles gives this country an opportunity which it will waste at its peril. Another thing that emerges from these developments in Kashmir is that in not all circumstances, particularly not when infiltration and subversion take place, can defence be limited to one's own territory. Self-defence in certain

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conditions, and infiltration of this (5) the so-called Socialism practised by nature, involves retaliation. We have read this morning the Prime Minister's interview with the New York Time's correspondent where he said that if Pakistan continues her /aggression, India would not limit herself to defensive action on her own territory but tain action of that nature has already been taken. In the light of that how unfortunate and deplorable have been the statements of our Prime Mini ter and our Government, when the Vetnamese Government and veople and their American allies found it necessary, in even worse circumstances, to resort to similar steps across their frontier. These statements have boomeranged against our own national interests? Instead of helping those/people encouraging those people by sending a token force to Vietnam, to stand 14 for the defence and the freedom of that region and our own defence against the Chinese Communist satellites and their infiltrators, we have needled our friends and our allies and helped our enemies and given them warmth and comfort. I hope now at least, after we have learned this le3-(() to be equivalent of 20 cents of the son in our own persons we will realise that sometimes it becomes necessary to attack in order to defend one's own territory and one's own person. From now on at least, I hope we shall show y forbearance and understanding of others.

But, as I said the most important thing is the home front. What arey, the basic facts? What are the basic facts of life on the home front today? The per capita income according to a survey recently made by the National Council of Applied Economic Research, of something like 350 million of our people in the countryside-their average income—is 68 paise per day, and there are 10 million at the lowest level, the most under-privileged of our people, who get an average of 27 paise per day. This is the result of three Five Year Plans and after 15 years of

those in authority. The miseries of our people on the food front have found evidence in the impatience and wrath of our Members here; they found reflection in the unfortunate shooting in Kolhapur and elsewhere necessary because that has become would strike across the frontier. Cer- 4 desparate people / people who are starving, are forgetting proprieties when they are driven to these extremes. Today, it is established that our food production has been unable to cope with our growth of bopulation and our growing needs. We are very blucky that in the / last two or three days there were rains. But suppose they had not come, suppose that the drought had persisted-even now the damage of the drought has not been all undone-with what confidence and with what security could our people look/forward to the basic needs of

> Our currency is thoroughly debauched. In terms of purchasing power at home, the rupee is worth 14 paise of the pre-war rupee. In terms of purchasing power abroad, our rupee which claims American dollar, is worth in fact just 10 cents. You cannot get a dollar in the free markets of the world for less than Rs. 8 or Rs. 9. You cannot get a pound in the free markets of the world for less than Rs. 25 or Rs. 26 And. therefore, prices keep rising. Our dependence on foreign aid has gone well beyond what is legitimate. I am a believer in foreign aid. I have talked about it in this House long/before our Government came to recognise its necessity. But there are limits to everything. When foreign aid becomes an addiction, when it becomes a crutch and we hobble like cripples. then it becomes an evil to be resisted and limited.

> Our Sterling Balances that the British left to us-Rs. 1,402 croreshave now on the 11th June this year, reached the lowest on record Rs. 73 crores. Our foreign indebtedness

grows every year. In February this year, our, foreign indebtedness was Rs. 2,192/crores. Our repayment liabi-/7/ lities at the end of the Third Plan are likely to be Rs. 650 crores, or one-sixth of our total exports from India for the five years of the Third Plan. And in the proposed Fourth Plan, it is/going / to be much worse. Our Fourth Plan liabilities are expected to be about Rs. 1,000 crores, which is 28 per cent of the expected export surplus of the next five years! That is what we mean when we say that the future of & our people and our country is being mortgaged by those in office today. They have brought us to the brink of bankruptcy

The cause of this mess which has happened is this: it is the entirely wrong economic policies of our Government/ We had hoped that, in the 3/4 last twelve months, these policies would change, but it seems that the perver's determination of those in office is taking this country to its doom.

Let me consider first the food policy mist on the staff of the FAO, estimates that our needs for the next five years are 100 million tons of additional food to keep pace with our growing population and our need; because the deof four per cent per annum compound. This means that we have to expand our food production not just a little but tremendously. Food production can be only expanded if the inputs of capital into land are increased, and these are very simple; water, seed and fertilisers, to over-simplify a little. Now, it has taken us till now fifteen years after planning started to discover that Mexican wheat cuits us best, and so now we are getting seed best, and so not be a link lest few y cent to zilo per cent. of Mexican wheat. In the last few y cent to zilo per cent. An object of Mexican wheat that I tain has brought forth a mouse! An Formosan rice suits us best and we are now cultivating seed of Formosan rice. This is the nature of our planning! It

takes fifteen years to locate the appropriate seed for wheat and/rice-our staple commodities. When rainfall fails we blame Providence. It is not Providence that is to blame. After seventeen years of Independence, only 20 to 22 per cent of our acreage is irrigated. Is that the fault of Providence? Is it Providence's fault that the first three Plans have been so neglectful of irrigation and agriculture? Similarly, with regard to nitrogen and fertilisers. We have today available 600,000 tons of nitrogen content fertilisers. But needs are three to four time; as large.

We are told how that in the Fourth Plan, priority is being given to agriculture. I would like it if that were so, but I find no evidence to support that proposition except vague statements by Ministers.

On the contrary, if you turn to the Memorandum on the Fourth Plan laid 3 on the Table of the House last session. at page 11 you will find that there is not the slightest sign of any shift in our priorities. We are still obsessed with heavy industry and we seem pre-pared to go ahead. Let me give the of this Government, such as it is playing for agriculture. The proportion of the percentage of outlay on agriculture in terms of the total outliny of the Fourth Plan and the third Plan. shows that the allotment to agriculture goes up from 13.3 per cent to the magnificent proportion of 15.4 per cent! mand for food is growing at the rate & But the funny thing is, having done that, and given something, a miserable pittance with one hand, they take it away with the other! Because the proportion or the percentage for irrigation goes down from 7.9 per cent in the third Pian to 6.4 per cent in the fourth Plan. No doubt it shows how little we care for drought. Therefore, the total, as given on the 111% page of the document, shows that for agriculture and irrigation/combined, 3/ the percentage goes up from 21.2 per attempt is being made to throw dust in the eyes of the people, when they say that the Fourth Plan/gives priority (

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to agriculture; there is nothing of the kind. The Fourth Plan is as neglectful of agriculture as the second and (3 third. Like the Bourbons, these people have learnt nothing and forgotten nothing. Therefore, they are throwing dust in the eyes of the people. Agriculture will continue to be neglected if the Fourth Plan in its present proportion is enacted

Along with production, equitable and effective distribution is also very important. There must be a fair price to the peasant, and a fair price to the poor man, the consumer in the city. 12 so far, all these years the parity of prices has been unfair to the peasant. As Mahatma Gandhi used to say, we in the towns have ridden on the back of the villagers; we will do everything for the villagers, but we won't get off their back! This Government is carrying on the same policy of trying to 14 keep the price down for the peasant while allowing other prices to risethe price of things that he has to buy. like kerosene cloth, iron and steel. For the first time, the persant gets social justice, to use a word that has been so popular but which is never practised. I rejoice. Sir, that the rural population of India is getting a (4) fair deal for the first/time, that they are able to feed their children and not starve them for the sake of my children and yours. It is a good thing that is happening; let the peasant eat a little more. But this Government which tries to keep prices/down for the pra-1/ sant, cannot keep down the prices of other things, because of its own inflationary policies.

Let us consider what they are doing about prices. Have they got a price policy? I say 'No'. The minimum prices that are being offered to the /2 dhya/Pradesh sells coarse grains to peasant are not unfair: concede that. But on the question of maximum, prices, the Agricultural Prices Commission appointed by the Government have themselves come to the unanimous

conclusion in their report, which I hope hon. Members have seen, that there should be no maximum price for private purchase in any commodity. This is a sound conclusion to which the Commission has come unanimously. But what is the Government doing? Did they have the courage to accept that decision? No. Sir., They have funked it. What they have done is that they have neither accepted this nor rejected it; they have passed the buck. They have passed the buck to the State Governments. They have decided that each State Government may decide whether there should be maximum prices or not. why appoint the Agricultural Prices Commission? Why all this tomfoolery? Why fool the people? If you want your Chief Ministers to act like parochial gangsters to grab things for themselves and ignore the interests of the country as a whole, then say so / Why have you not guts to have a policy on this question of maximum prices? Why have you passed the buck? I would be glad to have an answer.

Again, zonal barriers are the most pernicious thing. Politically they are bad and anti-national. They/ have divided this country, which was one common market, into a set of principalities where every district magistrate can hold you up to ransom, if not the State Government. Economically, it is bad because it is allowing the States which have a slight surplus/to be selfish at the cost of others.

We talk of profiteering and hoarding. I say that the Congress Governments at the Centre and States are the biggest hoarder and biggest profiteer in India today. will give one or two examples. Mamy State of Maharashtra. They make a margin of profit of 30 to 40 per cent on the coarse grain they buy from the cultivator and sell to us. Should we not call it profiteering?

(Interruption) littlet/ I have very time and I do not yield; the hon. member can reply later.

Similarly, are the Government not behaving like hoarders? My friend says he has collected 3 mi lion tonnes. When prices were rising during the last few weeks and months. when people became so desperate as s to face bullets, how much have they released every month and every week during the last few weeks months? I say, you are hoarding the grain that you have collected. You are sitting on it, because you are playing safe. / I wish this Govern- /4 of/increase in national income was 25 ment would femember their old colleague and my old friend Shri Rafi Ahmed Kidwei. In very similar circumstances, that man had the courage to decontrol, to remove the barriers and restrictions. He had Mahatma Gandhi's precept behind him, and he won. That kind of guts/this Govern- 1/2 ment is incapable of showing.

The second big sphere of bad policy is planning and taxation. My friend, Shri Asoka Mehta, seems to want us to accept the proposition that the bigger the plan, the faster the progress of the country, or the higher the rate/of growth. He thinks 3/ we are naive chough to fall for kind of simplification. Let us consider the data about what has happened during the last three plans and try to find out if there is any correlation between the size of the plan(and the rate of growth of our economy. The First Plan had an investment of Rs. 3,360 crores. The Second Plan doubled it to Rs. 6,831 crores. The Third Plan target was Rs. 10,400 crores and now we are told that the Fourth Plan target will be Rs. 21.500 crores. In other words, the Second Plan was twice the size of the First: the Third Plan three times as big as the First and the Fourth Plan five times as big as the/First. What has 1/4he plan, the slower the growth been the result in terms of national income?

If the claim is true that the bigger the plan, the faster the progress, I

presume the House will expect that while the progress during the First Plan was modest, the progress during, the Second Plan was faster and during the Third Plan, the national income will go up considerably. here are the Government's figures: The First Plan had a target of an increase of 12 per cent in national income. The actual increase was 18.4, per cent-a magnificent overfulfilment by 50 per cent. Because it was a small plan and there was an excess rise of 6.4 per cent. By the time the Second Plan, which was a bad one, came into existence, the target per cent. But the actual increase was only 20 per cent, and there was a shortfall of 5 per cent. Then came the Third Plan, three times as big as the First, What was the result? The target was 34 per cent increase in national income. But it is estimated that next year, it will be 23 per cent-a shortfall of 11 per cent which the planners themselves expect from this magnificent Third Plan! I don't mind saying that if this pernicious Fourth Plan which they are now p'anning is brought before the country, the shortfall will be nothing less than 50 per cent, because it is an endirely inviable plan.

Let us compare our rate of growth such as it is, with other unplanned, economies in Asia. Leave aside the West; let us confine ourselves to our lown region. During 1959-62, had an average rate of growth of 5.8 per cent. Pakistan had a rate growth of 6.8 per cent. The Republic of China/ir Taiwan had 14.9 per cent; Israel had 16.6 per cent and Japan had 16.8 per cent-a'l of them doing without the kind of five year plans which we enjoy and benefit from in this country!

If these facts and figures have any moral to teach, it is that the bigger the national economy. It means there is an inverse ratio-the bigger the investment in the plan, the slower the rate of the economy; the lesser / the investment in the plan, the faster will

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the economy move. It is not an accident that it is so. It is inherent in the system of planning which we have. Every rupee that we bring within the ambit of the plan is a rupee diverted from more productive to less productive purposes. Every rupee that brought within the ambit of the plan is partly wasted. It is not surprising when we know what the rate of return from our State enterprises According to the Reserve Bank India, the average rate of return of State enterprises is 5 per cent on capital invested, but the same figure for private enterprises is 10 per cent. In other words, a rupee invested by people fron, their own pockets gets for the country/twice as much production as the rupee invested in State enterprises, taking them by and large. That is why the bigger the plan, the slower is the rate of growth, and that is why every rupee brought into these wretched plan is a rupee / diverted from more productive to less productive expenditure.

In 1961-62, 46 government companies-with two subsidiaries analysed. They had a capital employed of Rs. 1294 crores, a capital which you and I invested. The nett result was a loss of Rs. 12.38 crores. Is it, therefore, surprising that this correlation exists that the size of the plan and the rate of growth are in inverse ratio to each other?

The Fourth Plan is the same mixture as before, but bigger. It has the same absurdities, the same wrong priorities, the same criminal neglect of agriculture, communications and transpo ation, which are the infrastructure on which alone industrial development can be raised. I forecast that if this plan is ever accepted by House, God forbid the day. will go down to rack and country ruin without the slightest doubt.

Then, we come to the second budget, the second Finance Bill, which was introduced a few days ago. Naturally, we shall reserve our judgment on that when we discuss it in detail

on another occasion. This Finance Bill introduced last week casts the ugly shadow of the Fourth Plan before it. The Fourth Plan is being projected before us in this ugly Bill. May I point out what disrespect and contempt for this House is involved in this budget? The Finance Minister has the impertinence to tell House, "I am introducing the budget, so that I can prepare resources the fourth plan". Which plan? Has this House accepted any plan? the National Development Council accepted any plan? Has the Government come before us and presented any plan? They themse'ves say that the plan is under discussion. Even pefore the plan is printed and put before us, they have presumed to commit us, without our vote and without our debate, to a plan the size of which we know nothing about till now!

Minister's The Finance budget speech of last February concluded with the assurance that the budget would put the tax structure "on an enduring and rational basis". It has endured exactly six months! That is the nature of the endurance that we may expect from this Government. Now the Finance Minister "When I reviewed the economic condition of the country at the time of the budget, there was a fair promise of our being able to hold the priceline....Unfortunately, the prices have started rising once again with the beginning of the new fiscal year". I must say I enjoyed the word "unfortunately", as if it had nothing to do with his budget! If prices rose, they rose because of that wretched budget. We on this side had forecast that the budget of February 1965. was an inflationary budget, a budget that was calculated to raise prices. With the same assurance I say to this House that the budget that is now being placed before the House is an inflationary budget. Take it from me that, in spite of all the protestations from across, prices have already risen and will continue to rise so long as the measure of taxation is what it is in the present budget.

Sir, this Government is caught in a meaningless victous circle. first make an absured plan which is beyond their capacity. Then they say, we must find more resources for the plán. So they raise taxes. The moment they raise taxes, there is inflation and a fall in production. there is a shortfall, so that they say that there is a shortfall and they want more taxation. This is quackery and charlatanism of the worst kind. These are not people who should be trusted with the government even of a small country, leave aside a great country like People who cannot learn from their own failures, people who have got the humility to say that they have made a mistake, who persist in this perversity, they are utterly unat to govern a country of the of India. Therefore, these shortfalls which have provoked budget are there because of Shri Krishnamachari's own fault. They are the fault of this Government. so kill the taxpayer in this country by indirect and direct taxation the poor man has got no resistance and no resilience left at all.

13 hrs.

Sir, I forecast more inflation because these duties that are sought to be cast are going to raise the price of iron and steel and other raw materials like. Fuel, oil which will raise the price of the end product and the poor man will suffer most. Similarly, the rise in the price of diesel and petrol is going to hit road transport which is the poor man's form of transportation in India. Therefore, industrial production and transport are both going to be hit very badly by this.

The only way to deal with this problem is to increase the national savings. It is only the increase of national savings that can revive the capital market and the national economy. This proposed Second Finance Bill will do exactly the reverse. It will reduce national savings, send up

prices, hit production and finally hit exports which are so valuable to the country. The least the Finance Minister should have done was to reduce both direct and indirect taxation when he brought it to the Second Finance Bill.

Import substitution I will leave to my hon, friend, Shri Dandeker, for lack of time. He will explain how impor; substitution on which the Bill relies, is a complete fallacy. ECAFE has, in a report warned developing countries against relying on the "myopic" remedy of import substitution. You cannot substitute for imports. No country can afford to close its doors and put some barriers to import. Any country that bars import will soon find that no exports are possible. Therefore, I warn the Prime Minister and the Finance Minister that their desire that we should stop importing and export more is a fatal desire. It is impracticable. It cannot be carried out because it is against laws of human nature and economics. They will defeat the most powerful Government, not to tion this one.

Sir every three or four months, Shri Krishnamachari comes with a new budget. This is not the second one. This is the third budget this year because he introduced one about 15 days before the last Budget. The House will remember the import duties that were imposed. For the third time in one year he comes and tinkers with our fiscal structure—and he talks of 'enduring'. Is this country a guinea-pig for sick minds to experiment with? Are we going to allow charlatans of this nature to tinker with our economy every few months and bring it lower and lower?

I am very glad Shri Krishnamachari has thought of the rehabilitation of Ladakh. I am very glad about it. I suggest that he re-name this Bill as "The Bill for the Economic Rehabilitation of Ladakh and the Economic Ruin of India".

Sir. the only solution is to revamp these false policies. You cannot give them up overnight because any gov[Shri M. R. Masani]

ernment would find it difficult to reverse the engines and certainly this Government with which we are blessed is not known for have a sense of direction or having a sense of determination. Therefore, it has been suggested, let us have a couple of years for heart searching and re-thinking. Let us have a pause in this breakneck process in which we are indulging of going down the slipery slope. I made this suggestion, if you will recall, in opening the Budget debate in March this year. I invited on my head the anger of the Planning Commission because, as a Cabinet Minister has described it, they think it is "sacrilege" to question their plans. But I am very glad that I am now in very good company. I find that members of the Government themselves are beginning to share my thought that there should be a pause so that we may take stock of where we are going. I see an interview by Shr! Patil Railway Minister, in a weckly journal-I am coming to even bester company in a moment (Interruption). He said:

'How can you call it planning with Rs. 100 crores worth of buildings held up at various stages of construction. Why? Because, we are told, there is no cement. How can you call this planning? Something is radically wrong somewhere."

Shri Patil has put his finger on the spot-He says:

"What is it? When we criticise like this people should not get angry. The whole nation is in a temper and I say, is this planing?"

But, Sir, if hon. Members here want to have even better authority the Railway Minister, let me give the authority of someone who has been so closely identified for the last ten years with this very process of planning (Interruption). Sir, the hon. Home Minister visited his constitu-

ency not long ago. I have before me the English translation of his remarks to a meeting in his onstituency. This is what he had to say. I am very glad he has said it. I am very g ad he has a belated awareness of the mistakes of his past.

Motion

The Minister of Home Affairs (Shri Nanda): It is misreported.

Shri M. B. Masani: How do you know what I am going to quote?

Shri Nanda: I saw the reports in the newspapers and I contradicted them.

Shri Ranga (Chittoor) Does mean to say that he refuses to become wise?

Shri M. R. Masani: Sir, I am complimenting him. I am saying that he has learnt from the mistakes of the past. This is what he is reported to have said there:

"Today preparations are being made in the country for the Fourth Five-Year Plan, and figures are being though; of for it. But before settling amounts we should examine what the results of the past Five-Year Plans have been Today the state of affairs is such that money is spent but from that expenditure no money is obtained. The expenditure is useless Plans should be so made that the amount spent on the plan is reearned during the plan period. We execute our plans by getting large sums from abroad. But in spite of our spending vastly, output does not increase as it should. The amount allotted to any project is generally not spent on it and a large proportion of it is eaten up."

These are words of great wisdom and I quote them. I am very glad to be in good company. If reports are to be believed, even our Prime Minister entertains such heretical thoughts. He has sometimes allowed a gesture or a hint to come out in public. I notice that my friend and his good friend Shri Jayaprakash Narayan speaking in Hyderabad two days ago said;

"When Mr. Shastri became Prime Minister he spoke about planning for the small man and the importance of agriculture in the economy of the country. This created hopes that the economy might take a new direction. I am very sorry to say that the wise experts of the Planning Commission and other interests who do not stand for consumers have proved too strong for him."

Shri Ranga: Helpless Prime Minister.

Shri M. R. Masani; The Indian Express of the 24th July in a head-"Commission's No line says: P.M's Plan Holiday More". Think of the impertinence of this. Who are these planners who say 'no' to Prime Minister and others? Who are these faceless men who do not have to stand for election and face any constituency? Who are these men who do not have to stand up in Parliament and answer questions and abide by a vote of no-confidence? Who are this super-government of India who can say 'no' to the Prime Minister, to the Finance Minister and to this House? As far as I can make ou!, these are the men who have brought the country to this pass (Interruption). They are a collection of people, some of whom are windbags not capable of producing anything but words and others are charlatans of the worst kind. It is time they are put in their place if they are not sent packing home.

This country is a big country. It has vast problems. It needs thinking big. But the misfortune is that it has in office small minds, and you cannot have small minds when big tasks are facing you. First of all, they suffer from lack of faith in the

common peolpe. They want to regiment them and tell them what to do and what not to do. They imagination and vision. There is a resentful attitude to prosperity and the good life. They do not like to see people to go places. They want to keep them down. There is a niggling attitude to people going ahead. The result is a regular flight of talent from this country. Our best engineers, our best scientists, our best doctors and even our nurses are leaving the country in a rush because this country does not give them a decent life, life that can compare with anything they get elsewhere. Hence there is a flight of talent. And what does this wretched government do? It tries to deny them passports. It resorts to this totalitarian device of refusing passports to categories of people. It makes India a prison-house. As if doctors, scientists and engineers are going to work like slaves as they do in totalitarian countries. This is what they are bringing India to. Everywhere there is this niggling, petty attitude towards prosperity. There are ceilings everywhere. I say, this country wants no ceiling; it wants the floor to go up. So far as the ceiling is concerned, the sky should be the limit for our people. Nothing should be too high for Indians. We do not want any ceiling. There is first a ceiling on land. Now there is to be a ceiling on urban income. Ceilings everywhere.

They talk of population control as if they are doing something heroic. What does the Memorandum on the Plan say? Does it give even 1 per cent of the outlay family planning? No, Sir, I calculate that it is less than 1/2 per cent for this great family planning campaign with which they are going to bring down the population.

They talk a lot of technology and science, and some of them no doubt mean it, like my hon. friend, the Minister of Education. I am sure he means it. But, by and large their policy is reactionary, On the one hand, they talk of technological advance; on the other hand, they want

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to bolster outmoded systems of travel, like the railways by crushing road transport, which is the modern, 20th century mode of transport. know that Shri Patil agrees with me, but he is called upon to carry on what is the policy of this Government, and the policy of this Government is to crush road transport in the interest of rail transport.

Diesel oil is technologically more advanced than petrol. So, diesel oil is axed out of endurance so that petroleum can be artificially boosted. And when petroleum is in short supply, we go back to coal. A committee of the Government of India has come to the profound conclusion that coal is the best form of power! Coal is finished. Coal is of the 19th century, the "age of fossil power". This is the age of oil, the age of atomic energy, but we are being pushed back to coal. Having got used to Carvelles and Boeings IAC now wants to go and get an old tub, the Ilyushin 18, a turbo-prop, oldfashioned tub which even Ghana and Cuba have rejected. That is why I say that this is a government of technological reactionaries They do not move with the times. But the young people of the land are not going to stand this for ever.

This means that the monopoly of power which the Congress Party has enjoyed for seventeen years must come to an end. That monopoly of the Congress has been a curse to this It has become a curse to country. themselves also. Look at the way in which the stench is coming out of the de-composition that is taking place because of the monopoly of power for over seventeen years. Let me assure this House that the people of this country will solve this problem. This is a paper Tiger. They may have a lot of memebrs, but they are unrepresentative of the voting pattern of this country, for all these gentlemen represent only 44.72 per cent of the votes cast in the last elections. It is true that there are reasons why this

should be so. There is the absence of Proportional Representation in our electoral system and there is multiplicity of Opposition parties. But it still remains true that the Government of my hon, friend opposite is a minority government which does not possess the franchise of 50 per cent of the electorate. Next time they will not get even 40 per cent.

Our neighbours in Ceylon have shown the way. They had a government exactly like this in Ceylon till last March because of which the country was ruined and was on brink of bankruptcy. So the people of Ceylon threw that Government out and installed a Liberal Democratic government whose policies are likely to bring in an era of prosperity that country They introduced budget ten days ago which reduces or removes import duties, cuts down income-tax, removes curbs on foreign travel, and welcomes foreign and indigenous capital. That is the kind of budget that the Ceylonese Government have introduced, which this country needs. Does it mean that we are less intelligent than the Ceylonese? Does it mean that the Ceylonese are more intelligent than we are or more patriotic than we are? I do not think so. I think the time is coming very shortly when the people of this country will follow that example.

a challenge to the I give Prime Minister. Elections are coming up in the normal course in Orissa in carly 1966. I have heard ugly rumours that the Congress Party there is intriguing and conspiring to secure a postponement of the elections because they do not dare face the people of Orissa whom they have misruled and betrayed during the last few years. 1 think it will be a crime against the Constitution if an attempt is made to defraud the Orissa electorate of its right to go to the polls in February, March or April 1966. I ask the Prima Minister is he prepared to face the verdict of the electorate of Orissa or is he going to hide behind the "emergency" and resort to some trick to dodge the electorate so that the evil duty can be put off by one year? He is an honourable man and I ask him to behave like an honourable democrat. I want him in his reply to say whether the Government will allow the electorate to vote in 1966. Then we shall see whether the mandate that this party got in 1962 is still valid or it has expired.

Mr. Speaker: Motion moved:

"That this House expresses its want of confidence in the Council of Ministers."

1 will have to place some time limit on speeches. I will give 15 minutes to members and 20 to 30 minutes to leaders of groups.

Shrimati Renu Chakravartty (Barrackpore): Mr. Speaker, Sir, I have very little time at my disposal. So I will not do any shadow-boxing by saying that Shri Shastri is a very good man but Shri T. T. Krishnamachari is a bad man. I will put all the onus for some of the most important failures on the shoulders of the Shastri Government. Nor shall I bring in, during the discussion of the no-confidence motion, the fact that people are not able to travel by Caravelle. I shall base my charge on the ground that not even a square meal is being given to the people of this country, by this Government though that was a promise given to them at the time of independence. Nor shall I challenge the Prime Minister because he is thinking of postponing the elections in Orissa due next year. I will rather concentrate my attention on the charge of their robbing increasingly the civil liberties of the people of this country. It is on these grounds that we are charging the Shastri Government on this no-confidence motton

13.16 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

At this crucial moment in our country's history, when Pakistani invaders are striking at our doors in Kashmir, when our borders in Kutch are being challenged why is it that at such a time this is the third vote of no-confidence motion that is being moved against this Government this House? Is it because, as the Prime Minister has tried to point out. that it is a hardy annual and it need not be taken seriously? If he thinks so, he shall be making a great mistake and that mistake will be at their peril.

At this critical moment, standing in this House we declare that this Government has failed not only in guarding or protecting our frontiers. which we shall no doubt when we consider the international situation as well as the situation in Kashmir-we did not have enough time to deal with it during the debate on Kutch-but it has brought the entire economic life of this country to a state of collapse specially on the food front with the result that scarcity of food bordering on famine. stalks the land, and prices of every essential of life are rocketting sky-high. This Government has failed to bring to book those who brought about this situation,-the hoarders profiteers. This Government charges us of being anti-national. We lay that charge at the door of the Government.

Can a country be properly defended or can it successfully face the threat of war if its people are not fed and if its economy including food is in the hands of profiteers, blackmurketeers and monopolists? So, our first and foremost reason for supporting this no-confidence motion is the anti-national and disastrous food policy of this Government.

When the second world war broke out we saw in England how the first step that Great Britain took was to introduce rationing of every necessity of life. They did not talk of free

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[Shrimati Renu Chakravartty]

trade or allow profiteering to go on unchecked, as it is being advocated by Shri Masani in this country. The question of defence is not confined to the borders; it is connected with the fields and factories. Our Government's record on the food front has shown without any shadow of doubt that it has neither the patriotism, nor the purposeful determination to fight the food crisis on a war footing. What has been the record of this Government on the food front? Actually, we find that they have no desire to hold at bay the hoarders and big wholesale profiteers who are the financial mainstay, I am afraid, of the Congress in the States. They are their financiers at election time. I have to say this because time and again we have pointed out that the only way to get out of the clutches of the hoarders and the profiteers is by having State trading, by building a buffer stock by procurement and by a supply line for its equitable distribution. None of these things have been done by the Government. Does this Government not feel ashamed, as Mr. Masani has pointed out, that after 17 years of Independence, the average carning of 70% of our people is between 32 paise and the maximum is 6d paise per day? What happens to such people when the price of rice today is prevailing at Rs. 60 to Rs. 70 a maund in the open market, not only in my State, not only in Bihar, not only in Maharashtra but throughout the country? Three months after the harvest, wheat is selling Rs. 1.25 p. to Rs. 1.30 p. and even in a State like Punjab, it is selling at 70 p. in the open market. What is the position of rice in Delhi? It is not available at all. Is this Government doing anything in the matter? Even on this one score, the House should pass the vote of No-confidence against the Government.

An hon. Member: It should go.

Shrimati Renu Chakravartty: You

go to Patna in Bihar where fiy freely on the innnocent When I was there for one day before I was externed, I found that the people had not got one grain of rice through what is known as the informal rationing that they have. In Gujarat, rice is not at all available. In Mr. Nanda's constituency in Gujarat, the people take bairi, the poor man's food, and that poor man's food sells at Rs. 20|25 a maund. And this happens in a year during which we have had a 10 per cent increase in output. I do not know what will happen in a year when there is a drought and when there is a fear that there will be greater shortages and more stocks will be underground.

What has happened to edible oil" it was reported at the end of 1964 in the State of West Bengal, when there was terrible shortage and shooting up of prices, that the new mustard crop was a bumper crop the like of which we have never had before. We asked the Government again and again at that time that this should be rationed. We asked Mr. Subramaniam even in this House to do that. But how could that be because the trader's appetite for profit can never be curbed by this Government few profiteers were arrested price control was promulgated just saying that it will be sold at Rs. 2.93 p. per kilo. What has now happened? Within a short while, the millers have stopped milling and they have smuggled out goods to areas where there is no price control. Today, the trade is demanding Rs. 3:50 a kilo and with the container it is sold at Rs. 4. In a city like Calcutta it is hard for us to live and get a drop of oil.

It is the same thing in the case of groundnut oil in the State of Gujarat. This Government acquiescing with the big money-bag and the speculators is shooting bullets at the people who ask for food.

Is this not the story of Patna? Is it not true that the Chief Minister, Shri K. B. Sahay, had set a target of procurement of 3 lakh tons-it was a low target; maybe, it was all right for a deficit State. But what happened? How much did he actually procure? Due to its links with rich and powerful land holding interests is it not a fact that this disgraceful Government of Shri K. В. could only procure 30,000 tons? After this, it had the temerity to scrap the price control and levy control-I presome with Mr. Subramaniam's permassion-a day before the fateful 9th August when the people's anger burst and spread throughout the Bihar State. The Communist Party been honoured when it is widely accepted that our Party led the movement for people's food. I do not know whether we deserve that honour. am glad that it has been given to us We are sought to be discredited that we led the people to sabotage. No mature political party can ever ask people to go in for sabotage or for destruction of public property. Gandhiji never asked the "Augusters" to do it nor have we done it now. But as the people's spontaneous anger burst in 1942 against every symbol of Government power, so too the monumental failures of Government's policies, its deliberate policies of permitting the hoarders to put the noose of death round the necks of the people, got symbolised in the attacks on railway tracks and police stations. The Government is responsible for their anger. But they have not been put behind the bars. Our comrades and workers and leaders of S.S.P. suffering for the crimes of Shri K. B. Sahay. The hoarders were not shot but the young bleeding bodies of students were carried away to hospital You may put or elsewhere to die shackles on our hands and feet but the people's wrath must be echoed through this House and throughout the country by this No-Confidence motion.

What has been the Central Government's food policy? It has been a re-

cord of prevarication, promises lightly made and quickly broken-a refusal to throw the hoarders and profiters out of the whole-sale trade and who are holding our people to ransom and who refuse to take the responsibility of equitable distribution. I say this openly to Mr. Subramaniam and Mr. Shastri. How many committees have been formed during the last 15 years? My friend Mr. Thirumala Rao headed a committee in 1950; we had the Asoka Mehta Committee and then we had the Jha Committee. We have had meetings after meetings of the National Development Council, the Planning Commission, the Chief Ministers and the Food Ministers. In one word, I say, if this country is to be fed on reports and committee meetings, we would all die of surfeit. Food Ministers have come and gone. What has been Mr. S. K. Patil's contribution to this? He told us he was in favour of de-control. He told us that the granaries were full. He gave us the bluff of 'buffer stocks'. And yet what do we find? He relied completely on PL 480. Between 1960 to 1964, not less than 3 1/2 million tons of imported foodgrains were released to the people in a year when we have had excellent crops. Out of 12 million tons imported, between 1960 and 1963, only # million tons were left to build stocks. In those years of good harvest, such releases depressed prices and those very peasants for whom we used to hear so much sympathy never got an adequate price and that acted as a great disincentive with the result that as against the import requirement which was 3 million tons in 1960-61, today the import requirement is between 6 to 8 million tons. This is the contribution of Mr. S. K. Patil to the food policy.

What happened when Mr. Subramaniam took over as the Food Minister? He came out with a flourish of promises that he will control those who have been trading on our hunger and scarcity. But he had to beat a hasty retreat. The first summit Food Ministers Conference took place

[Shrimati Renu Chakravartty]

in July, 1964 and there he proposed rationing but he had to hastily abandon it despite the Jha Committee's recommendations. It was left to the States to do what they willed. Except West Bengal, all the others went in for informal rationing. Those who have been in the areas with informal rationing know that this is a big hoax.

That all this talk was just ballyhoo is seen by a glance at the procurement targets and what has been attained. The States refused the Centre permission to procure foodgrains in their States. Then, Mr. Subramaniam went in for the Food Corporation and with much fanfare were told that it was to eliminate hoarders and middle-men and to bring chesp grain to the market and that it was to build a buffer stock of million tons of wheat and 2 million tons of rice and by January, 1966not very far off-it would have million tons of wheat and 70,000 tons of rice as stocks. They have failed to do even this. My hon, friend Mr. Masani says that they are hoarding it. But I say that they are hoarding it. Rather they have got nothing from the profiteers and hoarders.

Then, the Bangalore Food Ministers' Conference in July, 1965 was the death-knell to this. Mr. Subramaniam submitted a memorandum on the Food Corporation but he did not have the guts to fight for and defend it. He wanted the strengthening and expanding of the Food Corporation to gain commanding heights. But what happened? The Food Ministers' Conference could not come to a decision -at least they did not want to come to a decision. They passed the buck to a Sub-Committee. The Sub-Committee me: and they said that the Food Corporation could not function in a big way and that the operations of the Food Corporation had to be guided by the States and Mr. Subramaniam gave it up. What hope is there when we see the record of the States' procurement? Mr. Brahmananda Reddy, the Chief Minister of Andhra—one of our surplus States—could procure only 40 per cent of the target that he had set. What happened in Bihar? The same thing has happened with Mr. P. C. Sen, Chief Minister of West Bengal State, from where I come.

Sir, the story about rationing again is even more scandalous. I shall recount and ask if people can confidence in this Government which plays with the people's lives in this way. Last year, we were told that there was going to be statutory rationing in seven major cities. What has happened to it? The States rejected it; only informal rationing was accepted and statutory rationing in the city of Calcutta. Just a year afterwards, in July 1965, in the Ministers' Conference the Special Committee proposed statutory rationing in areas of 3-lakh population. Within a week the Chief Ministers met in Delhi and they again changed this drastically; they said that statutory rationing would take place only in cities of 10-lakh population, i.e. they would only supply 17 million population out of the total population of 450 millions. We do not believe that a Government that behaves in this irresponsible and totally manner in a year of good harvest will do anything to keep any of these promises in the year which is facing us, a year of hardship, a year of even worse scarcity, and already there have been so much of difficulties.

Sir, this Government knows very well that the grip of rich-peasant-hoader-wholesaler has prevented market arrivals. I need not go into the figures. The figures are already there. How far have they failer short? Last year with a good harvest market arrival it was 3% less. We are told by the Government that it is

because the cultivators are hoarding. May I point out and ask who are these cultivators about whom we are talking? 75% of our rural population do not have land enough to have a marketable surplus. Who are they who aggravate the situation? They are the 25% of the landowners who are controlling 75% of the total cultivable land; big farmers who have today become the producer-cum-trader class; they extend credit and get hold of the paddy. We know that this is the situation in all parts of the coun-They often combine in themselves the functions of the wholesaler, of the miller and of the trader and get hold of the paddy.

It is this rich and powerful strata that form the financial and political base of Congress. That is why the Congress has surrendered to them.

भी चं०ला० चीचरी (महुग्रा)ः किसीकानाम बताइये।

श्री राम सेवक यादव (बाराबंकी): शास्त्री जी हैं, नन्दा जी हैं, मुखद्राण्यम साहब हैं।

Shrimati Renu Chakravartty: They are really leading our people to the brink of disaster and death. I do not want to go into the other frauds that have been perpetrated. Take cost of living index fraud. province, how otherwise can the jute workers be defrauded of their dearness allowance? It was cut down by Rs. 2.10 on the plea that prices have come down. How do you calculate these indices? When the whole people are shouting that there is not a single item where prices have not gone up, you say that the cost of living has gone down. Is it possible in such a situation? Will not the people rise in anger? All that we have been proposing during the last few years has fallen on deaf ears. That is why legitimate movements and agitations have taken place and will take place and in order to drown it, you are taking to increasing repression, to laws like the D.I.R. and detention without trial.

During the last few weeks, in the city of Calcutta, this Congress Government has come out to protect the vested interests of a British Company, the Tramway Company. The people wanted that the fare should not be increased without forming a Commission to go into the financial irregularities of the British Company; the Government refused todo this. On the other hand they had to crush the people by large scale use of the D.I.R. Can you imagine that after Cr.P.C. 144 was promulgated in Calcutta even distribution of leaflets asking the people to boycott trams has been a crime, and people are taken to jail for it. If someone asks people not to board trams, he is arrested. Over 4,000 people have been arrested. D.I.R., 107, 151 and all sorts of Cr.P.C. provisions are used if they protest against the tramfare rise. How can you blame anyone if they convinced that it is because of the great concern for British profit that the Congress Government is using the wheel of repression to crush people.

Look at Bihar. What has happened? All the M.L.A.s of Communist Party and S.S.P. were picked up one by one. sometimes long after the incidents. and they have been detained under D.I.R. Hundreds of students and ordinary people have been jailed. In the city of Muzaffarpur, a leading and respected lawyer-many of my Congress friends know him very well-. one Shri Dwarkanath Kapoor, is arrested under D.I.R. Why? What is the crime? He was my host and Mr. Dange's host when we visited the city of Muzaffarpur. There is no other crime. In Bihar who is not discontented? Engineers, doctors, students. N.G.Os, everybody is discontented Why should they not be? Can you smash this discontent with bullets by saying that communists are creating violence?

In Maharashtra, in Kohlapur and Sholapur what has happened? There have been movements for food and there have been large scale arrests. [Shrimati Renu Chakravartty]
Throughout Maharashtra, 1,000 arrests have been made. Even M.L.As are arrested. What was the demand of M.L.As? The demand was for 2 kilos of wheat per day per head. Today what do we see in the Assembly of Maharashtra? All the opposition M.L.As have been suspened and many put behind the bars.

The D.I.R. is being used in a way so as to stifle the mouths of all opposition. It began with the arrest of the Marxist Communist Party and we know how their whole group was extinguished. Shri Nanda's infamous *peech on January 1, 1964, was but the beginning of the most blatant misuse of emergency powers. Mr. A. K. Gopalan and his group have been extinguished. Today as we address House, hundreds of detenus among the Marxist Party are on hunger strike in Kerala, in Bombay and in other places, on a demand which all of us must support, "Release or Try us". Every thinking person supports them on this. We cannot but think with emotion of those ailing persons like the 75-year old Muzaffar Ahmed Mohit Maitra, one of the old colleagues in the House, who have been jailed although they are not well. Shri Nanda has failed to bring to light even an iota of evidence to try them in a court of law. We have already expressed our indigenation and sorrow at the way in which Shri S. V. Parulekar died in detention. How can we tolerate or accept that his stricken wife, Godavari Parulekar, or Vimal Randive or Ahalya Ranerskar is a danger to the security of the country? I cannot help talking about Sadhana Chakravarty, about whom I wrote and requested the Home Minister to look into the case of that old and alling woman. There is no doubt that political vindictiveness of State Governments and the Central Government is behind their criminal detention. I do not want to quote once again what the ex-Attorney-General said. He says that it is a tragedy that, under the Indian ConConstitution, citizens who have a fundamental right have been detained under the P.D. Act and the D.I.R. is worse than that. That is why emergency powers have been used in a very illegal manner to wreak vengeance on any criticism. The most shocking case is the detention of the Editor of "Searchlight", Shri T. J. S. George. I have read his editorial. What was wrong in his editorial? It was only to settle old scores, that Shri K. B. Sahay put his behind bars.

Motion

I know of a case in Bijnor where a reporter just reported about food scarcity; he was detained under After the last Calcutta Cor-D.I.R. poration election, is it just a coincidence that two Muslims who had dared to contest and win against Congressmen were put under D.I.R.? In Asansol area of West Bengal-everybody knows of the multimillionaire in J. K. Industries of Kanpur, Singania-the Manager complained to the D.S.P. that the Union Assistant Secretary, Mr. Ram Banerjee, was responsible for an illegal stoppage of work for one hour. It was not necessary to refer the matter to the Labour Directorate; nothing at all; he was immediately picked up under D.I.R. This is the way how this Government acts. Then there is the case of Prodvot Ghosh of Mercantile Federaration: he belongs to no party but he has been put under D.I.R. I read about a case yesterday: one Mr. Maiti was arrested under Rule 41(5) as a result of tramway fare increase resistance movement; he was released by the court. He was released by the court but as he was coming out, immediately he was re-arrested under rule 30. I could give many other examples, but I shall not do so now because I have not got much time. Even in this very House, my friend Shri Maurya has pointed out how some of our own colleagues have been put under detention under the D.I.R., and yet after a few months. they have been released. Take, for instance, again, the externment Shri Indrajit Gupta and myself from

Bihar, and arrest of Dr. Ram Manohar Lohia and the externment of Shri S. M. Joshi from Bihar. What does it show? It shows that the Government are afraid that even our witnessing what is happening there is against the security of this country! We have seen how Shri Bagri and Shri Kishen Pattnayak were thrown into jail on the ground that they were a threat to peace. We may not always agree with them. But why should they be thrown into jail and detained in this manner? After three days of detention they are now again out on bail. Are they not a threat to peace today?

The ominous signs of using emergency powers not to strengthen our defences but to stifle those who have not hesitated and who shall not hesitate to fight the anti-national and anti-people policies of Government, whatever be the consequences, whether it be jail or detention without trial, are today such that the very concept of parliamentary democracy itself is being threatened.

We shall continue to declare that the people of India have no confidence in this Government which has at a time of grave national emergency thrown the entire nation to the wolves of the hoarders and profiteers and that too in a year of good harvest. This Government has time and again betrayed the confidence of the people by failing to protect our frontiers. This Government has forfeited the right to the people's confidence by the ruthless suppression of civil liberties and the attacking of even parliamentary democratic institutions, not for the defence of India but for the defence of vested interests, including British interests as A have seen in the city of Calcutta.

For these reasons, I would beg of this House that it should reflect the feelings that are welling up in the minds of the people throughout this country. I would beg of them declare that we have no confidence in this Government.

924 (Ai) LSD-6.

Hanumanthaiya (Bangalore City): It has become a habit with the Opposition parties to advance the same charges, the same and the same points on the same motion . . .

An hon. Member: And we get the same replies every time . . . (Interruptions).

Shri Radhelal Vyas (Ujjain): While the Members of the Opposition were speaking, we did not utter even one word. But when a Member from the Congress Benches starts speaking we find that hon, friends opposite start shouting. This should be stopped. Otherwise, we shall not allow any Member of the Opposition to speak here without interruptions.

भी चं ला वीधरी : ग्रगर ग्राप हल्ला करेंगे तो हम भी हल्ला करने से बाज नहीं ध्वायेंगे ।

Mr. Deputy-Speaker: Order, order. The hon. Member who is speaking should be heard patiently without disturbance.

Shri Hanumanthaiya: The lady Member who has just finished speech was making an earnest appeal to all of us to observe standards of democracy; it may be that she meant it in her own way. But I would appeal to her and to her colleagues that at least in the matter of debate here we should adhere to certain fundamental principles of debate. is by keeping up the dignity of Parliament that we shall ultimately ensure all our grievances being redressed whether they be in regard to the D.I.R. or in regard to the economic stresses and strains.

It is not as if Congressmen are cowards now. In fact. all these demonstrations that have now copied were initiated and carried to such success by the Congress in the past that British imperialism had to quit this country. If we take to the same ways again because we have to retaliate against my hon, friends

[Shri Hanumanthaiya]

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either on the floor of the House or outside, we can do it more successfully than all the Opposition parties combined together. But we patient because we want to persuade our own brethren in the minority parties. Discussion, debate and persuasion are the ways to be adopted under the Constitution under which we are working and not defiance or demonstration. Our strength has to be shown by the wisdom that we display, by our arguments on the floor of the House and not by the demonstrations that we make in the Parliament street, even though it may be called Parliament Street. It is the power of the mind that matters. my hon, friends have the power of the mind to persuade the country and most of us, they need not have recourse to these demonstrations on the streets and thereby invite bullets, lathi charges and imprisonment.

I may tell you that I am one of those who have suffered imprisonment. I sympathise with anyone who goes to prison for a public cause. If Shri A. K. Gopalan or some Members of the Communist Party or Dr. Ram Manohar Lohia and others go to jail, I sincerely state that it is a matter of pain to me. It may be the mistaken view of certain problems of the country that may be dogging their foot-steps. Or it may be that I am mistaken. But what is the remedy? The remedy is not fighting one another in Parliament thereby detracting from the dignity of this House, but it is persuasion. Therefore, I would try to persuade my hon. friends. If it appeals to them, let them please change their views. If it does not appeal to them, let them please persuade me to change my views.

The lady Member made a great point regarding workers, and jute workers in particular. I was shocked to find a gentleman of the standing of my hon. friend Shri M. R. Masani sympathising with demonstrations in Kolhapur and other places... Shri M. R. Masani: I did not do that. Let me correct my hon, friend. I said that I sympathised with the enger of the people. What I said was that the people got desperate through starvation and they were misled into such actions. I did not sympathise with the demonstrations.

Shri Hanumanthaiya: I am very happy that he has stated his case quite clearly. But anger, Mahatmaji said once is a kind of madness.

Shri Shinkre (Marmagoa): He also said 'Do or Die'.

Shri Hanumanthaiya: Therefore, when people are angry, we have to take whatever they say with a pinch of salt and not rush to their aid full of sympathy, for political purposes.

My hon, friend Shri M. R. Masani quoted from the study made by Dr. Lokanathan's National Council of Applied Economic Research. It is a very good study and a very revealing study. I have studied that in my own way. Dr. Ram Manohar Lohia made a famous statement on the floor of the House that nearly 27 crores of people got only 19 p. per day. That may have been an under-statement. this research institute has said that it is not 19 p. but it may be 68 p. I.et that be so. The per capita income is Rs. 330 or so in India; that means to say that roughly one rupee per day is the average income of an individual in India. If nearly 50 per cent of the population gets only 68 p. the man who gets one rupee as the average income draws 32 p. from the average income of others. You may please have an insight into the matter. It is not a matter of propaganda. The hon, lady Member's followers, jute workers and mill workers, have an average annual income of Rs. 1153 and Rs. 1767. If it is so, it is five times the average income, or nearly 7-8 times the income of 50 per cent of the people.

Shrimati Renu Chakravartty: Am I saying that . . .

Shri Hanumanthaiya: I am developing the argument. These workers in the offices, in the factories get 5 or 6 or 7 or 8 times the average income. This is at the lowest point. I am not touching the highest point, the managerial point; I will come to it later. These workers, so-called workers, get more than 7-8 times the average income, much more than what 50 per You cent of the people are getting. want equal distribution of wealth. You want blackmarketeers to be done away with. I agree. Blackmarketeers, hoarders and everyone of that kind should go. Distribution of national income must be done on an equitable basis.

Shrimati Renu Chakravarity: My point is: when M.P.s want increases in pay and allowance, why should the allowance to the industrial worker, based on the cost of living index, be cut by Rs. 2?

Shri Hanumanthaiya: I see the point. I am the last man to argue from one point of view; I will take every point of view and convince you that what you are doing is wrong, what you are doing is more antisocialistic than probably what Shri Masani or anyone of this type does.

Shrimati Renu Chakravartty: The people will give you the answer.

Shri Hanumanthaiya: So far as the people are concerned, I have taken challenges from the communist party.

Shrimati Renu Chakravartty: There are no jute workers in your constituency.

Shri Hanumanthaiya: This is the thirtieth year I am taking challenges of the kind you envisage. Therefore, you are talking to an old hand so far as those challenges are concerned.

This so-called worker is robbing away from the national income the cream, to the extent of 5—6 times the average per capita income, when his emoluments are compared with the income of the villager. The Research Institute says that at the bottom 60 per cent of the households have only 31 per cent share of the total income. That means to say, 60 per cent of the

households have 31 per cent of the national income, whereas 40 per cent only have 69 per cent of the national income. That is the pattern of distribution of national income.

I agree. Let the workers take even a little more. I do not mind, because they work. But are they just to their own class? Some years ago, I wrote a letter to the late Pime Minister: the State Government employees are getting less; the Central Government employees are getting more Please help the state Please help the state governments through central financial aid so that the state government employees may also come on par with central government employees in amoluments. But the Central Government employees never look backwards to what their own kith and kin in the state government service are getting what they in the municipal services are getting. All the time they have their eyes on the upper class. want to go up and up and never look below. Even today I have not found one instance of any workers' association, or trade union, which will say 'Let us take the pot of national come and distribute it equally; let us not grab as much as possible ourselves'. Is this kind of playing to the interests of not only class, but sub-class right?-you blame caste feeling and sub-caste feeling; if it is so, please apply the formula to yourselves-is this kind of class consciousness and sub-class consciousness, going on bargaining for one's own category of services, I ask you in all humility. consistent with equal distribution of national wealth which is the basis of socialism?

I plead guilty if any other class, including MP, or Ministers or Secretaries, get more than the national income. I admit to that extent we are deficient in implementing a national income policy. I grant that. But let the members of the communist party, who are more wedded to equality than anybody else, set the example themselves. It is then that people will say that you mean what you say.

On the other hand, I do not want to embitter your feelings. I want to

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[Shri Hanumanthaiya]

assuage your feelings when you are in difficulties because many of your members are arrested and you are in political difficulties-I do not mean personal difficulties. Therefore. not want to use arguments to counteract the charge that the Congress is getting funds from capitalists, industrialists and others. today's In papers, you find that the President of their chamber of commerce said Hyderabad....

Shri Raghunath Singh (Varanasi): Dictatorship.

Shri Hanumanthaiya: What kind of irrelevant interruptiono!

Shri Kirloskar makes a statement that the Congress people are so bad, they have hurt the industrial business community so much that 'we will refuse to give any more contribution to the Congress party'. This is what their President has said. That shows that after all we are not in such good books with them,

Shrimati Renu Chakravartty: Mr Birla will give you.

Member: He will take An hon. back also.

Shri Hanumanthaiya: If you want to build up the strength of your political party by these financial promises of bonuses and increment of pay, ultimately when you yourselves come to power in Government, how can you face the situation? I know how the situation is faced by communist governments in Europe and in Asia. That way is effective elimination....

Shrimati Renu Chakravartty: O. profit

Shri Hanumanthaiya: . . . from this world. At least we keep the communists in jail. And if we give Rs. 39 as family allowance, you ask for Rs. 150 as allowance, more than three times the income of 50 per cent of the people of this country. That is a great issue on which you are going on hunger strike in jails!

Shrimati Renu Chakravartty: Why do you keep us in jail? We will earn it outside.

Shri Hanumanthaiya: Please, fo the sake of honesty, political integrit see that this idea of equal distribu tion of wealth takes place at lea: within your own working class. worker should get more than the othe worker, excepting in some area where dangerous or hazardous wor is involved. I have been to Russia, have seen that mine workers doing work where life is in danger are paid a little more than the other workers, say on the surface. I car understand that. You lead the central government employees. you ever said one word of sympathy for the state government employees?

Shrimati Renu Chakravartty: Oh yes.

Hanumanthaiya: Have you ever said, 'We will not take a paisa unless and until the state ment employees also come up our level'. Is this socialism in practice or selfishness incarnate?

14 hrs.

You say that blackmarketeers hoard wealth and cause imbalance in society, but you incite people to strike on the basis of getting more Yours is not black market, certainly I cannot use that word; yours is zulm market. If some people, big businessmen, hold this country to through the process of blackmarketing, you are holding society to ransom through this zulm market, Please stop this. Once you show how income can be equally distributed among the working class, the rest of the society perforce will have to follow suit. That is the best way to implement socialism.

Dr. M. S. Aney (Nagpur): That is your responsibility.

Shri Hanumanthaiya: It is true, as Shri Masani has said, as the great lady of the Communist Party said, we are in difficulties in regard to our economic situation, foreign exchange, frontiers, home front. All this is true, but have not our own leaders, Prime Minister and other Ministers and the Congress President said the same thing? We have not said that the foreign exchange positin is very happy, nor has the Home Minister said that we have conquered Pakistan, nor has the Defence Minister proclaimed that we have vanquished China. This is a matter for common appraisal and agreement. What are we to do is the question. Instead of helping, co-operating and bringing about a consensus of opinion to deal with these common evils, you are taking advantage in the streets,....

An hon. Member: Undue advantage.

Shri Hanumanthaiya: . . . in the factories, for your own purposes.

This reminds me of a Hindi story. There was a big man. He had a big beard. He was sitting with a few doubtful friends. One day the beard caught fire. He immediately took both his hands in order to put out the fire. But the friends who were sitting asked him to wait because they had cigarettes to light. Four or five people went on making quests in the same way until the poor beard was gone, and probably his face was disfigured.

Here is a nation whose beard is on fire. All round the frontiers, the Pakistanis and Chinese have set our beards on fire, and the Communist Party, the Swatantra Party, the Jan Sangh, every one of you want to light your own cigarettes with this fire.

Why should there be any demonstration at this juncture?

Shrimati Renu Chakravarity: What is wrong with that, when you do not listen?

Shri Bade (Ghargone): That was a political demonstration only. भ्राप को यह बताया था कि यदि गड़बड़ हो जाये तो हम भ्राप के साथ में हैं।

Shri Hanumanthalya: So far as the Congress is concerned, I tell you in all sincerity that we are grateful to every one of you, earch party, for some reason or other. If it is a conflict with Pakistan, the Jan Sangh will

prove a shield of strength, I know. If it is a question of implementing socialism, the Communists will give us certainly, a great hand of help. If it is a question of business, increasing production, the entrepreneurs, and Shri Masani will help to some extent. Therefore, we are not your opponents, we are not your enemies. We are in sympathy with a particular angle of yours. I want the day to come when, as Shri Vinoba Bhave says, you give up your angularities and make us see that you are our friends, and I want a national Government in this country so that we may face all our dangers with a common purpose, a common effort, a common outlook.

Shri Shinkre: Well said.

Shri Hanumanthaiya: That is the way that will solve the problems of this country.

I am not an expert in currency matters as my friend Shri Masani is. I will answer only one point he has made. He has made a great point that our rupce, so far as the dollar is concerned, is much debased. Our official exchange rate is something, and the actual rate is very much higher. That is true. I have a list of such foreign exchange rates in my hands, and I see in that list that except the industrially advanced European countries, all countries Burma, Ceylon, Egypt, India, Pakistan etc.

Shri M. R. Masani: Why not read the figures for Thailand, Hongkong and Philippines?

Shri Hanumanthaiya: Here are the figures, I am not hiding. Except for the highly industrialised countries, the official rate is not at par with the actual rate. It varies.

Shri M. R. Masani: Question.

Shri Hanumanthaiya: Every developing country in this world is put to the necessity of spending more cause of her anxiety to progress with speed. Necessarily the currency is put under great strain and stress. As they say, it is watered down, its value goes down because of the increase in the quantity of money in

[Shri Hanumanthaiya] circulation. This is a common feature more or less of every developing country on this globe.

Shri M. R. Masani: Question.

Shri Hanumanthaiya: It may be that it is more in the case of some country and less in the case of some other country.

Also, do not compare the currency of USA as the be-all and end-all of life. America is not the best example for all ages and times to come. It may be a very good example for you and me, but at every step you cannot say that it is the best of examples for us to copy. Just as the Hindus take to the Gita or the Mohammedans take to the Koran, let us not take to U.S.A.

U.S.A. has so much resources, has so much natural wealth. And in 150 years time they have advanced so much. We are not able to go with such speed as to catch up with them. We have worked for only less than two decades. I certainly do not agree with the proposition that the rupee should go on getting more and more debased, as they say in the economic language. Certainly I want to make it go up in value. I suppose the Government will always be having an eye on strengthening the rupee.

Please do not quote only India out of context and show that the Government of India has done something abnormal, something that no other country has done.

Shri Bade: You are defending the worst case.

Shri Hanumanthaiya: I do not know much of Hindi, but I have learnt a little of Tulsidas. Tulsidas has said that if you help a friend when he is in a good condition, it is not of much worth. When you show your guts to help a man who is in difficulties, who is even wrong, that is the test of true friendship. I want the Jan Sangh to help the Congress because they say we are in difficulties.

Shri Khadilkar (Khed): We do not accept it.

श्री रामेश्वरामम्बः इसोलिए तो पाकिस्तान हमला कर रहा है।

Shri Hanumanthaiya: I have more point, and I shall close speech. Many a time and very plausibly Mr. Masani argues that policy of non-alignment is no and unless we come to some agreement with the western powers, will not be possible for us to defend our frontiers or get the aggression that has already taken place vacated. looks very plausible. But I request him to look deeper into the matter. I have been studying the psychology America. Wherever Americans have gone and entered into a pact, ultimately it has ended in disagreement and discontent. The best example is Pakistan itself. It entered into pacts and the SEATO and CENTO today the treatment it receives at the hands of America-maybe right or wrong-is there; there is a virtual ending of that relationship. Whether it was Kuomintang party of the old China or De Gaulle or even in England if you go and make private enquiries, you know that there is some kind of misunderstanding that always seems to make the American way of treating other people a little savoury. Our late Prime Minister in one of his speeches in reply to the debate on foreign affairs said that apart from all theories every country works in its own interest so far foreign policy was concerned. is a famous and very wise statement he made. So does America, America frames a picture of world strategy and world pilicy in Washington on the Capital Hill and they expect every nation in this world to fit themselves into that picture automatically because they are a nation who use to a great extent automation. They think whether it is India or Pakistan or Vietnam, everybody must automatically fit into the picture. The incentive is: "we give you dollars and aid." They have to remember their own biblical quotation: if we lose our soul, what is the use of gaining the whole world? Merely because you give some financial aid, we cannot on that basis alone readjust our foreign policy and code of conduct to yours. I ask Mr. Masani:

have you ever heard in the whole relationship of two countries of a Prime Minister abruptly being asked not to come to America? You ask us to woo such a country; when we woo such a Government we will be treated with contempt. That is our fear. Let it be United Kingdom or United States if they consider India also to be a country deserving equal respect and equal treatment, this ancient nation of ours, this wise nation of ours will be ready to respond to such an hon. friendship. Mr. Masani in the beginning of his speech said that he waited for a while to see if the Prime Minister adjusted himself to the ways of Swatantra party. It did not happen and so he has brought in this no-confidence motion. I was happy when the Swantantra Party first displayed sobriety and forbearance in not mixing itself up with the no-confidence motion against the Government. Do you think that the Congress Ministry here or the Prime Minister of the Congress Party here has to adjust its principles to please the Swatantra principles within six months or one year . . .

Shri M. R. Masani: . . . to meet the needs of the country.

Shri Hanumanthaiya: After all the needs of the country have to be judged by the people and even today I will tell you the people are with the Congress and with nobody else.

Shri M. R. Masani: Question.

भी घ० प्र० शर्मा (बक्सर) : उपाध्यक्ष महोदय, इस बात में कोई दो राय नहीं हैं कि चाहे देश की सुरक्षा की दिष्टि से देखा जाये. चाहे देश की घान्तरिक स्थिति को देखा जाये, बाहे खादा की कमी या ब्राचिक दृष्टि कोण से देश की हालत को देखा जाये, भाज हमारा देश एक बहत बड़े खतरे से गुजर रहा है। हमारे पड़ोसी देशों, पाकिस्तान और बीम, के रुख की वजह से हमारी आधादी भी / तरे में पड़ी हुई है। प्रश्न यह है कि इस के बावजूद जो विरोधी पक्ष के इनारे बोस्त शास्त्री

सरकार के विरुद्ध जो ग्रविश्वास प्रस्ताव लाए हैं, क्या उन्होंने देश की बर्तमान स्थिति में कोई सुधार लाने के लिए ऐसा रुख ग्रस्त्यार किया है या इस के पीछे कोई दूसरा मकसद

Motion

जब श्रीमती रेण चक्रवर्ती बोल रहीं थीं, तो मैं ने कम्यनिस्ट पार्टी ग्रीर एस० एस० पी० के न्य एलायंस की बात कही थी। ग्राज इस देश में उपद्रव मचाने के लिए कम्यनिस्ट पार्टी ग्रौर संयुक्त सोगलिस्ट पार्टी में एक नया गठबंधन हमा है । पिछले दिनों में इस देश में जो दुर्घटनायें हुई हैं, मैं धाप के सामने घीर इस सदन के सामने एक एक कर के उन का जिक करूंगा भीर भास्तिर में यह कहना चाहंगा इन तमाम झान्दोलनों के पीछे देश की समस्याधों को सुलझाने या किसी बात को निपटाने का सवाल नहीं है, बल्कि इन के पीछे विरोधी पक्ष की एक बहुत बड़ी राजनीतिक महत्वाकांक्षा है । श्रीमती रेण चकवर्ती नेसव से बड़ी बात तो धपने व्याख्यान में यह कही कि धाज वे लोग जो कार्यवाहियां कर रहे हैं, वे कोई एक या दो जगहों याकिसी विशेष समय के लिए निधारित नहीं बर्लिक मानेवाले दिनों में भीकिसी भी इस तरह की हरकतें वे देण कीमत पर रहेंगे । (Interruptions).

मैं जानना चाहुंगा कि ऐसे समय में, जब कि देश में ऐसी स्थिति है, मौर देण को बाहर से भी खतरा है, क्या उन की तरफ़ से इस प्रकार की कार्यवाहियां किया जाना मनासिब है। जैसा कि मैंने कहा है, इस में मुनासिब और नामुनासिब बात का कोई सवाल नहीं है। ग्रसली बात तो यह है कि ये लोग जो कुछ भी करना चाहते हैं, वह एक राजनीतिक दिष्टिकोण से करना चाहते हैं। खयाल है कि 1967 के घाने वाने चुनाव को सामने रख कर भीर सत्तास्ड पार्टी को लोगों में बदनाम करने के निए [श्री শ্ব৹ স৹ লৰ্মা]

1303

ग्रीर उस को लोगों की नजरों में गिराने के लिए ही ये लोग इस तरह की हरकतें करना चाहते हैं। मैं ख़ास तीर से दो तीन बातों के सम्बन्ध में जिक करूंगा

श्रीमती रेण चकदर्ती ने ग्रभी ग्रपने भाषण में, बिहार में जो कुछ पिछले दिनों हुन्ना, उस के सम्बन्ध में जिक्र किया। मैं कहना चाहता हं कि उन का प्रोग्राम कोई खास बिहार, पटना या किसी है। खास जगह के लिए नहीं भ्राप उन के पिछले दिनों के इतिहास को भीर ग्रान्दोलनों को देखें, तो भ्राप को मालम होगा कि, उन्होंने हर सुबे में किसी न किसी समय पर किसी न किसी बात को लेकर, ग्रान्दो-लन चलाए हैं- कभी पटना-बन्द, कभी बिहार-बन्द, कभी गुजरात -बन्द माज-कल महाराष्ट-बन्द की बात चल रही है। वे कभी कभी भारत-बन्द का नारा भी लगाते हैं। इन बातां के पीछे जो सब से बड़ी बात छिपी हई जसा मैं ने कहा है, इनका जो राजनीतिक उद्देश्य है, उसकी पूर्ति की बात है

न्द्राद्य के सम्बन्ध में भी मैं बतलाना बाहता है। ग्रभी उन्होंने इस सदन में पूछा है कि जो सरकारी तंत्र है, जो सरकार है, उसने होडंजं या प्राफिटीयजं या नो फुड माफेंड में हैं, या जो कोई भी खाने पीने की चीओं को रोक कर रखते हैं या कोई धौर इस बारे में गलतियां करते है उन के खिलाफ न्या कार्रवाई की है। सरकार ने जो कार्रवाई की है उस के बांकडे बगर साप पुर्देगे तो इस सदन को मीर इस देश को मालम हो जाएंगे कि कितनी बड़ी संख्या में जिन लोगों ने इस प्रकार की गलतियां की हैं. उन के खिलाफ कार्रवाई की गई है. उन को प्रासीक्युट किया गया है, कितने केसिस स्टार्ट किए गए हैं। जहां तक मेरी जानकारी का सम्बन्ध है, कम से कम दस हुआर या उस से प्रधिक प्रादिमियों को इन आर्फेसिस के लिये सजा दिलाई गई है सरकार की तरफ से । बहुत से लोगों पर सरकार द्वारा मुकदमे चलाये गये हैं और उन को सिन्न मिन्न सजायें दिलाई गई हैं।

इस में कोई शक नहीं है कि लोगों को खादान्न मिलें, लोगों को भोजन मिले । श्राप भी श्रीर हम भी यह चाहते हैं। लेकिन ये इस बात के लिए लड़ाई नहीं छेड़ते हैं। हमारे सरजु पाण्डेय जी जोकि बहुत इंटरप्ट करते हैं, उन से मैं इसका जवाब पूछना चाहता हं । यह बात तो मानो हुई है कि हमारे देश में खाद्याओं की कमी है ग्रीर यह भी सही हम दूसरे देशों से खाद्यान्न मंगाते हैं। लेकिन ये लोग जो लोगों को भखमरी मे बचाने की बात करते हैं ग्रीर लोगों के साथ हमदर्दी रखते हैं क्या ईमानदारी के साथ कह सकते हैं कि ग्रमरीका ग्रीर कनाडा से जो गल्ला बम्बई की डाक्स में भ्राता है वहां के मजदूरों से ये हड़ताल नहीं करवाते हैं, उनको हडताल करने के लिए क्या ये प्रोत्साहित नहीं करते हैं ग्रीर उनको जो ग्रन्न है. उसको जहाजों से उतारने से मना नहीं करते हैं ग्रीर मजदूरों को एक जगह से दूसरी जगह जहां मन्न की कमी है उस क्षेत्र में मन्न पहुंचाने से ये नहीं रोकते हैं? लोगों को क्या भखमरी से बचाने का यही तरीका है ? लेकिन जैसां मैं ने कहा इन तमाम बातों के पीछे एक राजनीतिक बात छिपी हुई है।

हमारी बहन रेणु चक्रवर्ती ने झगस्त झान्दोलन की जो कि बिहार में तथा दूसरे स्थानों में ये लोग कर रहे हैं, तुलना 1942 के झगस्त महीने के गांधी जी के झान्दोलन से की। मैं समझता हूं कि इस सदन के झन्दर और इस सदन के बाहर भी इस तरह की बात को कहना सब से बड़ी शर्म की बात है हम सभी

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के लिए। 1942 में हम एक विदेशी के खिलाफ ग्रान्दोलन कर रहे थे. एक विदेशी सरकार को देश से भगाना चाहते थे भीर क्या भाग जानते नहीं हैं कि उस समय इनकी पार्टी ने धौर इन की पार्टी के लोगों ने क्या रोल ग्रदा किया इन्होंने ग्रंगेजों की, एक विदेशी सरकार की, ब्रिटिण सरकार की मदद की। ग्राज वे ही भ्रपने देश के भन्दर, जो भ्रपनी ही सरकार है उस सरकार के खिलाफ धान्दोलन चलाते हैं भौर उस भ्रान्दोलन की तुलना जो कि विदेशी सरकार के खिलाफ दिया गया था. उस से करते हैं. । से किन कम्यनिस्ट पार्टी का इतिहास इस देश के लोगों से छिपा हम्रानहीं है।

द्याज कम्युनिस्ट पार्टी दो भागों में बंटी हुई है, एक बामपंची कम्युनिस्ट पार्टी है भीर दूसरी दक्षिण पंची कम्यनिस्ट पार्टी। यह एक इामा है जो मैं भ्रापको बतलाना चाहता हं। जो मैं कहने जा रहा हं उससे यह साबित हो जाएगा कि यह एक इतमा है जो खेलाजा रहा है। हमारी बहन रेणु चकत्रतीं ने श्रमी कहा है कि एक तो वे हैं जो यहां बैठ हए हैं, ग्रीर दूसरे वे हैं जो कि जेलों में बन्द हैं। उन वामपंथी कम्यनिस्टों के साथ जिन के ऊपर ये जुर्म लगाया गया है कि वे हमारे देश का जो दुश्मन चीन है, उसके साथ हमदर्दी रखते हैं जो देश की सुरक्षा के लिए खतरनाक हैं, इन्होंने बड़ी हमददीं दिखाई है भीर उनके लिए ये सिफारिश करते हैं कि उनको सह-नियतें पहुंचाई जायें, उनको हिटेंशन से छोडा जाए । मैं कहना चाहता है कि इस सब के पीछे एक चाल है भीर उस चाल से इस देश के लोगों को सतर्क रहना चाहिए । हो सकना है कि गवर्नमेंट के श्रपने कारण हों जिन कि बिना पर उसने दक्षिण पर्या कम्यनिस्टों के खिलाफ कं ई वड़ी कार्रवाई नहीं की है। लेकिन सास तोर में देश को लोगों को, कांग्रेस पार्टी के लोगों को भौर उन सभी तस्वों को जो कि इस देश को प्रपना देश समझते है. जैसे स्वामी जी बैठे

हए हैं भ्रीर जो इस देश को भ्रपना देश समझते हैं. ऐसे सब लोगों से होशियार रहना चाहिये, इस कम्यनिस्ट पार्टी की इस चाल भीर इस फेर से, जो यह नकली बटवारा है, होणियार रहना चाहिये । धापस में यह एक ही दल है। यह पार्टी देश के घन्दर उपद्रव मचाना चाहती है। भान्दोलन करके इस देश में लोगों को भोजन मिलेगा क्या ? हमारे पटना के भन्दर, बिहार के धन्दर स्टेशन जलाये गये हैं। क्या स्टेशन जलाने से भोजन मिल जाएगा बहां पर पेट्रोल-पम्प जलाये गये हैं। क्या उसमें खाना मिलेगा ? सब से बड़ी जो शर्म-नक कहानी इस सम्बन्ध में हैं, जो मैं घापको मुनाना चाहता हूं, वह छोटे छोटे बच्चों को. सात. ग्राठ ग्रीर दस बरस के बच्चों को इन कमजोर भीर बजदिल लोगों द्वारा भागे करके चलाये जाने की हैं भीर खद इनके पीछे रहने की है। क्या यही तरीका है जिससे यह प्रान्दोलन चलाना चाहते हैं ? क्या इसी तरह से हमारे देश का भविष्य बनेगा भीर ऐसा करके हम लोगों के सामने मिसाल पेश कर सकेंगे एक पोलिटिकल पार्टी होने के नाते ?

हमारे मित्र हनुमंतीया साहब ने कहा है कि हो सकता है कि कम्युनिस्ट पार्टी इस देश में सोशलिज्म कायम करने के लिये हमारा साध देगी। लेकिन मैं यह कहना चाहता हं कि एक कांग्रेस कार्यकर्ता की हैसियत से कि हमें बराबर इस बात को ध्यान में रह्याना चाहिये कि हमारा जो एम है, जिस उद्देश्य को हम हासिल करना चाहते हैं जिस भावजैक्टिय को हम हासिल करना चाहते हैं उस ग्रावजिस्टव को हासिल करने के लिए हमारे जो मींज है वे भी घच्छे हों, उन्हीं मीज से हम घपने उस उद्देश्य की हासिल कर सकते हैं। साथ ही साथ मैं यह भी कह देना चाहता हूं कि इस देश में कम्यनिस्ट पार्टी कभी भी समाजवाद स्थापित करने में कामयाब नहीं हो सकती है। धगर वह कभी किसी दिन कामयाब होगी भी तो हमार क्यर राजनीतिक गुलामी, डिक्टंटरणिय लाइन में कामयाब हो सकती है सोजलियम कायम करने में वह कभी भी कामयाब नहीं हो सकती

[श्री घ० प्र० शर्मा]

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(इंटरफांज) । मैं तो द्राप लोगों की तारीफ कर रहा हूं, सच बात बता रहा हूं।

स्वतन्त्र पार्टी के नेता मसानी साहब ने ग्रपना भाषण किया है ग्रीर उन्हों ने कहा कि तीस बरस से उन की प्रधान मंत्री के सार दोस्ती है, जानपहचान है। यह हम सब जानते हैं कि किसी वक्त में सोशलिस्ट थे ग्रीर यह भी हम जानते हैं कि आज ये इन देश के अन्दर किस सिद्धान्त के पृष्ठपोषक हैं, किस सिद्धान्त के समर्थक हैं। इस विजय में मुत्रे ग्रधिक कहने की कोई जरूरत नहीं है। सारी स्पोबिज को जो कि भ्रपोजीशन की तरफ से हुई हैं भीर खास तौर से मसानी साहब की हुई हैं ध्यानपूर्वक देखा जाय तो एक ही बात उन सब के ग्रन्दर भाती है। भीर वह यह है कि वह स्वतन्त्र हैं भीर स्वतन्त्र के माने यह हैं कि इंडिपेंडेंट हैं। अब आप देखें कि इंडिपेंडेंट के माने क्या होते हैं। इंडिपेंडेंट के माने होते हैं नाट-डिपेंडेंबल । भाप यह कहते हैं । देश के भन्दर एक ऐसी पालिसी हं।नी चाहिये जिस के ऊपर कोई भी डिपेंड न करे। दूसरे इस के माने भ्राप जानते हैं यह हैं कि वह स्वतन्त्र हैं यानी की के होते हैं। इस का मतलब यह होता है कि स्वयं वे फी हैं,फी एंटरप्राइन वे चाहते हैं, कोई सीलिंग भामदनी के ऊरर या इनकम के ऊपर ये नहीं चाहते हैं, देश में कोई प्लानिंग हो, यह वह नहीं चाहते हैं। उन्हों ने ग्रपनो सारी स्पीच मे हमारे प्लानिंग को डिफोक्टिय प्लानिंग बताया है, प्लान की नुक्ताचोनी की है। लेकिन उन्हों ने यह नहीं बताया कि किस तरह से प्लान होने से देश का कल्याण हो सकता है। जब उन्हों ने घपना तीस बरस पुराना सम्बन्ध प्रधान मंत्री के साथ बताया तो मुझे बड़ी खुशी हुई। शायद उस का कुॐ ग्रसर उन के ऊपर हुन्ना है जब उन्हों ने बड़े-बड़े कैंपिटलिस्टों भीर बड़े-बड़े पूंजीपतियों की हिमायत करते हुए भी, उन का हिमायती होते हुए भी दो मांसू किसान के नाम पर मोर कृषि के नाम पर बहाये हे

श्री पु० र० पटेल (पाटन) : इस में भी राजनैतिक उद्देश्य हो सकता है।

Motion

श्री भ्र० प्र० झर्मा: हां हो सकता है कि वह भी एक राजनैतिक उद्देश्य को सामने रख कर ही उन्होंने कहा हो। लेकिन जो बात उन्होंने कही है यदि वह ठीक है तो कम से कम वह जरूर इस बात की कोशिश करेंगे। जो हमारा चौथा प्लान है उसके बारे में भी जहां तक मैं समझता हूं उन्होंने यही कहा है कि हास्टिंग वे में हमें जाना चाहिये । इससे साफ जाहिर होता है कि प्रगति की बात वह नहीं करना चाहते हैं, हाल्ट की बात ही करना चाहते हैं। सीधे शब्दों में उनको कहना चाहिये था कि हमारा जो भ्रगला प्लान है वह एप्रि-कलचर भ्रोरियेंटिड होना चाहिये, कृषि की तरफ हमें उस में म्रधिक ध्यान देना चाहिये।

मैं भीर भ्रधिक नहीं कहना चाहता हूं। इस तरह के जो नो-कान्फिडेंस के प्रस्ताव ग्राते हैं, इन में कोई तथ्य नहीं होता है, इनका कोई मुल्य नहीं होता है। मैं कहना चाहता हूं कि यहां पेश किया भविश्वास का प्रस्ताव किसी एडजनैमैंट मोशन के बराबर भी नहीं है। जो फैक्ट्स उसके घन्दर बताये गये हैं, उनके म्राधार पर मैं यह कह रहा हूं । एक एडजनंमैंट मोशन से भी कम उसको माना जा सकता है। इसके पीछे सिर्फ इतनी सी ही बात है कि वे दुनिया को बतलाना चाहते हैं कि एक बरस के ग्रन्दर उन्होंने तीन ग्रविश्वास के प्रस्ताव या चार प्रविश्वास के प्रस्ताव यहां रखे। लेकिन यह बात नहीं भूलनी चाहिये कि जो गवनंमेंट है वह ग्रपोजीशन पार्टीज के विश्वास या प्रविश्वास के ऊपर चलने वाली नहीं है, ग्रगर उनका भविश्वास गवर्नमैंट में हो तो कोई नई बात नहीं है, ग्रसली बात यह है कि देश की जनता का विश्वास गवर्नमैंट में होना चाहिये। उन्होंने 1966 की बात तो कही है। 1966 भी घाएगा ग्रीर 1967 भी माएगा। उस समय वह देखेंगे दूसरी पार्टियों की बात तो मैं कुछ नहीं कह सकता

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हं क्योंकि वह बहुत मनासिब नहीं होगा, लेकिन जहां तक मसानी साहब की पार्टी का सवाल है, इस देश में कोई भी भविष्य उनकी पार्टी के लिए नहीं है। यह बात मैं दावे के साथ इस मीके पर कह सकता हं। इसलिए मैं कहना चाहता हं कि यह जो ग्रविश्वास का प्रस्ताव है वह एक राजनीतिक प्रस्ताव है भीर उस के पीछे कोई तथ्य नहीं है। अपर प्रश्न देश की समस्याधों के समाधान का है तो भावश्यकता इस बात की है कि जो खाद्य की समस्या है, महंगाई की समस्या है या कई भीर समस्यायें हैं, सभी राष्ट्रीय समयायें हैं उन को सभी पार्टियां मिल जुल कर हल करने की कोणिश करें।

भाज हमारे देण में विरोधी पार्टियों को हक है कि ग्रान्दोलन कर के सरकार की गलतियों को बतलायें, उस का विरोध करें. लेकिन इस का भी एक स्टैन्डर्ड होना चाहिये। धगर वह देश के धन्दर वायोलेंस की नीति को ग्रकत्यार करें. लोगों को वर्गलायें या इस तरह के रास्तों को ग्रपना कर, जिन को ग्रनडिमा-केटिक कहा जा सकता है, खास तौर से हमारे श्री पाण्डेय जी या एस० एस० पी० के लोग जनता के बीच में विद्रोह या विक्षोध फैलाना चाहते हैं, तो इस का फल उन को भोगना पडेगा । इस के लिये सरकार दोषी नहीं है, देश दोषी नहीं है, कोई मन्य दोषी नहीं है। सारी जिम्मेदारी इन पार्टियों की है भीर इस का फल उन को मिलेगा। जिस समय हम तकलीफ में हैं. हम को संयम से काम लेना चाहिये। ग्राज जो भी हमारी समस्यायें हैं सरकार उन को जानती है। जैसे खाद्य समस्या है, जो सत्तारूर पार्टी है, जो उस पार्टी के सदस्य हैं उन सब को मालम है कि खाद्य को ले कर लोगों में कितनी परेशानी है। उस का ग्रन्दाजा विरोधी पार्टी को बतलाने की जरूरत नहीं है। हम पार्टी के घन्दर उस पर बात करते हैं, धपनी एग्जिक्यटिव में बात करते हैं भीर सरकार के सामने लाते हैं। जो हमारी पार्टी के स्पोक्समैन हैं, हमारे प्रधान मंत्री जी, उन के रोज के क्वानों को घाप धनर

देखें गे घीर पढें गे तो घाप को पता चलेगा कि वह पूरी तरह से भवगत हैं इन समस्याभों से भीर उन को हल करने के लिये वह किस तरह से लगे हुए हैं। हर रोज प्रखबारों में जो निकलता है या पालियामेंट में जो बहस होती है उस में भी घाप को देखने को मिलेगा कि वह क्या कर गहे हैं और देण को भी परी तरह से मालुम होता रहता है। इस लिये इस तरह से डामा करना या नाटक करना ग्रीर लोगों को बतलाना कि वेही लोग सब के ठेकेदार हैं, मुनासिब नहीं है ।

भी भोंकार लाल बेरवा (कोटा) : देश भृखों मर रहा है भीर भाप कहते हैं कि तमाशा हो रहा है।

भी प्र० प्र० शर्मा: तमाशा प्राप करते हैं भीर शामा वे करते हैं। इस लिये मैं निवेदन करना चाहता हूं खास तौर से उन पार्टियों से जो धपने को नेशनलिस्ट पार्टियां कहते हैं. देण भक्त पार्टियां बनने की कोशिश करते हैं. कि इस संकट के समय में हम सभी को मिल कर काम करना चाहिये।.

भी रामेण्डरानम्ब : प्राप जिस को संकट काल कहते हैं उसे विरोधी पार्टियों ने बनाया है या घाप ने बनाया है जिस में घाप ने देश को फंसाया है भौर भव भाप उस से निकलना चाहते हैं।

भी चं ला वीचरी : ग्रप बोलने की क्या जरूरत है, घाप तो सन्यामी ₹ 1

भी भ्र० प्र० शर्माः स्वामी जी स्वयंम सब कुछ जानते हैं, उन से मैं क्या कह सकता हं। मेरे जैसा घादमी इस को लाने के लिये जिमेशार नहीं हो सकता है, स्वामी जी हो सकते हैं क्योंकि वे स्वामी जी हैं। इस लिये मैं निवेदन करूगा कि हम सब को मिल कर इन सवालों को हल करने की कोशिश करनी चाहिये, न कि इस तरह से श्रविश्वास का प्रस्ताव यहां लाकर के। इस को पेण करने का मतलब यह है कि तथ्यों से लोगों की भाष हट जाये, क्यों कि विरोधी पार्टियों को मालम 1311

है कि उन के ग्रविश्वाम प्रस्ताव का क्या नतीजा निकलने वाला है। ग्रगर वह इस तरह की हरकतें करेंगे तो उन को उस का फल भोगने के लिये तैयार रहना चाहिये। इन शब्दों के साथ मैं इस प्रस्ताव का विरोध करता है।

Shri Karni Singhji (Bikaner) Mr. Deputy-Speaker, Sir, I think this is a highly inopportune moment for the opposition to have brought about no-confidence motion. And it is because of this that the Members of the Independent Parliamentary have not associated themselves with it, although we sit in the opposition. The reasons are of course obvious. At this particular juncture our country is faced by an invasion and attacks from Pakistan. In a situation like this it behoves a nation like us to to our opponents a house united, and not a house disunited. These no-confidence motions which really amount to nothing, for the simple reason that opposition has not enough strength, are something that is only making us and our Parliament laughing stock in the eyes of the country. I would therefore request my friends in the opposition that if they want to table no-confidence motions, the correct thing would be for them to move them from a position of strength. At the present moment, all the opposition put together is like a small baby kitten trying to stand up to a lion. I myself would like to see two powerful parties emerging in this country to safeguard and guarantee democracy. But right now, Sir, the situation does not exist, and therefore when we try to censure the Congress Party I would also feel inclined, as an Independent to censure the Members of the Opposition for allowing such a situation to come about.

I have said it in the past that Congress Party or the Congress Government is there by the grace of the opposition, and that stands true today; because the Congress would never have been here otherwise, because we

know that they have won on a minority vote. Even then all of us in the opposition have not realised that fact and still continue to quarrel and quibble among ourselves. Three elections have gone by, and yet the strength of the parties more or less remains (Interruption). Mr. Masani says that the strength of his party is likely to increase. Well I will very happy to see that. But my forecast is that the Swatantra Party will either remain static or return one or two more persons. And that will be of no particular use.

Motion

Shri M. R. Masani: Wait till 1967; you will have a very unpleasant surprise.

Shri Karni Singhji: I will be delighted to see that. (Interruption). Do not keep it on a personal level.

Sir, I have been blamed very ofen that I have been extremely pro-Congress. But, quite frankly, I am not pro-Congress. I have admired Congress for many things, and mainly because it has produced men Gandhiji and Nehru. All of us who belong to my generation and were at college when India became independent were influenced by the freedom struggle, and the Congress had become a symbol of the freedom struggle. But as matters stand today, not many people have the same faith or the same confidence in the Congress Party, and I would like to censure the Government on a few counts myself.

Independence, there Ever since has been a gradual movement towards complete lethargy and inertia in our government. And the man in street knows perfectly well now that any legitimate claim of his will never go through the red tape of Delhi or the States. Such a situation should never have been allowed. But our administration has grown so big that all of us are quite unable to control it, and you would probably find if you speak to the Ministers across the floor, that they themselves plead helplessness in many cases which are absolutely genuine and true. The internal quarrels of the Congress

Party, both at the State level and at the various levels in he party hierarchy are something that the nation feels is only weakening the party. The only problem before the country is, who is the alternative they can vote for. The man in the street today, who is absolutely fed up with the Congress Party, wants to look around for a change. We all want a change, and I am sure a change will do the Congress good. But how is a change going to come about when every seat is contested by five different people and the Congress wins on a minority vote? You cannot blame the Congress for using this strategy. They have used the military type of strategy, and they have succeeded. And if anybody is to blame it is the opposition for allowing these fivecornered contests to take place three elections. Therefore, Congress Party adorns the benches over there, it is not their fault; they are there because the people voted them, even on a minority vote.

Mr. Masani has dealt at some length with the food situation. I would only like to say this much, that the food situation and the population increase are two entirely related subjects; and unless we plan our agricultural economy in such a way and our family planning programmes in such a way that we can get our food output to be equated with the increase in the population every year, the Congress Party and the country is certainly in for the high jump. I am afraid that most of our Ministers today are in the sixty to seventy age bracket, hence not all of them have the conception of looking far enough to see what will happen when India's population reaches ninety crores by turn of the century. We know per-fectly well that all this talk about socialism and all this talk about trying to wipe out poverty in the country will only be hollow talk until such time as you control the population and create plenty and a higher standard of living for all. But if matters go on as they are today you will never accomplish that. And while on the

subject of family planning-and have been one of the strongest supporters of this ever since 1957-I would like to say this much that the Government has to intensify its programme of family planning, but at the same time it must realise the dangers that lie before the country. If some communities are allowed to have large families because of their religious reasons and some communities more or less, by their own instinct, limiting their families, you may easily have a situation created in the country where another partition may become necessary at the end of thirty years. The Government has to take strong steps to abolish polygamy in the communities in which it is allowed today. Every community stands equal in this country before the law. think it is a matter of much shame to us that this same government stands for equality of rights of women, should allow polygamy to exist in this country and have two different yardsticks for different Communities of the same nation. I hope a Bill will be brought forward seeking to abolish polygamy altogether for all communities. I hope my friends in the Congress benches would not be looking to Pakistan to see how they will take such a move. We are not concerned with what Pakistan thinks. We want to bring uniformity of law in our country.

Shri M. R. Masani: They have already got monogamy.

Shri Karni Singhji: I know.

Another important thing is this. In view of the fact that unil you have a dictatorship, which I hope we will never have, you will never be able to coerce a citizen to limit his family to a size of three, which we consider to be the optimum, the only possible way would be to bring about a deterrent taxation applicable from certain date which can be announced now and all those people who do not fall in line must contribute semething for the upkeep of these additional mouths to be fed.

As an admirer of the Congress Party, I felt very hurt when I read [Shri Karni Singhji.]

in the papers that a certain Maharaja was offered a package deal by the Congress. The deal consisted of, I believe-I am subject to correctionthat he would be made an ambassador provided he stepped out of politics and his wife left the Parliament. I admire the Congress and I would like to see the Congress Party strong, because it is only a strong party that can give the country a stable administration. I would have applauded the Congress Government had this offer been made before the Maharaja got The moment he began into politics. to make it hot for the Congress in his own State, he was offered an am-This bassadorship. package may or may not be true, but I sincerely hope that the Manaraja will have the guts to turn it down, because the way in which it was done. One thing, I am sure of His wife, the Maharani who sits in this House will certainly have the guts to turn it down. admire her for her conviction and for what she stands, though I do not always support her ways of political thinking.

Another point on which I wish to censure Government is the question of unemployment being allowed to continue as it is. Admittedly, unemployment is directly connected with population increase. Nevertheless, the immense frustration that is taking place in our country today in the minds of the youth is resulting in a sort of impasse. Something has to be done to see that the youth is not frustrated and they are utilised for the good of the country.

I would now briefly dwell on the language bungle. I am not against what was settled by the Prime Minister in the Parliament about this, but I see a danger in it. That is, that for the next 20 years, while we bring about an adjustment, a generation or two will only be half-baked and half-educated, because the average student today is unable to get books and periodicals and reading material in the local languages and in Hindi. Until such time as this need has been completely fulfilled, you will find that

the university and college coming out will only be half-educated. You only have to compare the students coming out of the St. Stephen's College, for instance, who turn out 100 per cent results in the IAS, IFS etc. with the students coming out of the colleges, for example, in Rajasthan and Punjab and see the difference in qualitative education. Surely, our Education Minister could see that the same qualitative education is given to everybody in this country. We have to realise that the time is not far off, no matter what Mr. Shastri will say, when India will have to build the atom bomb not because we believe in war, but because it is a deterrent. In a situation like that, I would like to know whether second-rate man-power would ever be able to accomplish this feat. Or, are we going to wait, allowing other countries to become stronger than us?

Motion

I would also like to censure Government, joining hands with the Opposition, for the callous and the non-chalant way in which they have been imprisoning members of parliament. It reminds me of my boyhood days, when in the former States certain rulers were known to the imprisoning Praja Parishad members and the congress rierarchy from top bottom yelled from housetops deprecating this. Yet, 20 years later, when we have more freedom and democracy has advanced, this same government is putting members of the opposition parties into jail, as if they were people of ordinary calibre. If they can legislature like treat the sovereign this, I doubt if their belief in democracy is genuine.

Coming to the question of no-alignment. I do not want to get entangled in the question whether we should be in one bloc or the other. I am going to ask my friends across one question: From the morning papers, I find that the Prime Minister is reported to have said that if Pakistan continue with their agressive tactics against India, we would attack them.

An hon. Member: Why not?

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Shri Thirumala Rao (Kakinada): Can we take money from ex-rulers who have joined the Congress?

strings. (Interruptions).

such a stage that nobody can ever accept aid from anybody else without

Shri Karni Singhji: I am not speaking here as the Maharaja of Bikaner; I am speaking as Mr. Singh. I have been here for three terms and I am not bothered about what you say.

Shri Shashi Ranian (Pupri): others' statements, the Congress Party cannot be held responsible.

Shri Karni Singhji: I want a statement from the Congress Party that they will not accept money from big business in the next elections.

Very briefly I want to say something about the estate duty for armed forces and the police personnel killed in action and duty. I have been mainly responsible, ever since for fighting the battle of the soldiers and policemen who are killed in action against an enemy for being exempted from estate duty, I admit there are a lot of difficulties. When Shri Morarji Desai was Finance Minister in 1958 he showed great wisdom in exempting the army personnel from estate duty if they are killed while fighting an enemy. That time the question of exempting the police personnel aid not arise with the same urgency. But today our police personnel are spread out on the vast borders of India defending them with their lives in the same way as the army is doing. I want to know from Finance Minister whether he thinks the lives of police personnel any cheaper than those of the army

Shri Karni Singhji: Yes: I would like him to do it. But my reading of the problem is that the Prime Minister has made that statement with his tongue in the cheek, because knows it perfectly well that if we attack Pakistan, immediately its elder brother, China, will swoop down on us and we will be in a dilemma. us face the situation. The more squarely we face the situation, better it is for the country. alignment is all very well if you have the strength. If you don't have the strength, wisdom lies in making friends with people who think in your way. I am quite sure that this complex of not attacking Pakistan, in spite of whatever the Prime Minister might say, is a sign of weakness. It weakness because we are not prepared to come to grips with the situation. Prime Minister Nehru have been pledged to non-alignment; it was perhaps necessary at that time. But we have to live with he Chinese and Pakistani menace for the next hundred years. Are we going to be afraid of Pakistan, because China is there or are we going to get ourselves strong enough? Let us take the hypothetical case: We attack Pakistan and China swoops on us. We have war on two fronts. Which country do you think will come to our help? I think the Prime Minister would be kind enough to answer that and enlighten the House.

Shri J. B. Kripalani (Amroha): He will tell you "Russia".

Shri Karni Singhji: I also wish to censure Government for their accepting money to fight elections from big business. This morning's tells something about Mr. Kirloskar, the President of the Federation Indian Chambers of Commerce and Industry, who said that they will only support those individual members of the Congress Party "who can appreciate our point of view and champion our cause". I can understand their point of view, but I cannot understand how the Congress. which stands for socialism and talks

[Shri Karni Singhji]

people. Does he accept the fact that the army and the police, both of them, are brave Indians doing a fine job? I think it would behove the Government today to come up with just a gesture and exempt them from Estate Duty equating the army and the police.

Having taken the Congress Party to task, it is my unpleasant duty to take the Opposition parties to task also. Being an Independent Member I think most of us can look at this controversial issue dispassionately, and if I am a little harsh to my friends in the Opposition more than what I have been to the Congress, I hope they forgive me. (Interruption). The Congress Party is there because the people voted them so. The Congress Party is there because they won on a minority vote. The Opposition is here in such small numbers because they failed to unite when the country wanted them. The 1967 elections are only two years off. The man on the street today is asking a question. He asks: "If we do not vote for the Congress, whom do we vote for?" Are we prepared to supply them with an answer? Is the Opposition prepared to give them a united front? Cannot a democratic socialist Opposition emerge out of that on the basis of the two-party system which necessary? My answer is "No", because everybody here wants to the Prime Minister. In this august House I had the honour to sit for three terms. I have seen that number of the Opposition remains static. I make a forecast that these figures may very well remain staticit may increase by one or two-and for ten years the Congress Party will rule. Then the Communist Party will come up, whether we like it or not. If you want to avoid that situation, it is better the Opposition put their house in order. I am not a believer at any stage in a coalition or nationalist government, because I can never forget that we in our country are essentially too obsessed about our own importance. We are never prepared to co-operate and work together. Therefore, whichever party is in power it has to be a party which is homogeneous and strong enough to deliver the goods. It is for that very reason that I have been asking my friends in the Opposition, for God's sake unite and bring about an altogether new political party of the democratic socialist forces. The man on the street today is greatly bothered about hunger and poverty. They are not interested in your fancy manifestoes any more as was the case in the 1952 and elections. I am quite sure, if these problems continue in this country, the food situation gets worse, living standards remain static and the cost of living goes up, all your manifestoes will be good enough to paper the walls. The country needs, again, as I said, the Opposition parties to unite and bring about a merged new party. Alternatively, they stand to be censured as much as the Congress for allowing such situation to exist.

Mr. Deputy-Speaker, I should conclude by saying that I oppose the Noconfidence Motion, and until such time as the Opposition is strong enough I as a citizen will cast my vote for the Congress because I believe Congress is united big party in the the only country as of today which can deliver the goods. When my friends in the Opposition will unite themselves and merge into a new party, I shall delighted to vote for them because feel the country needs a change. But I fear that situation is not coming about for another ten years.

I will just conclude by saying this much, that all these No-confidence Motions mean nothing until you can press it to a logical conclusion. The logical conclusion is to oust the party in power and form a government. If Shri Masani and his friends bring about a No-confidence Motion which appear to have the support of only 50 or 60 members, I repeat once again that it is like a little kitten trying to

Sight a lion. This is not the way of achieving the end for which a No-Confidence is usually moved. If the Opposition want to do something, let them take this unification pledge here and now so that the man in the street will be prepared to vote for the Opposition and not be in a dilemma as to which of the five or six parties to wote for.

Sir, I hope that in the years to come we will achieve prosperity and self-sufficiency in every field, and right now I think it is the Congress Party which can deliver the goods.

श्री राष्ट्रेसाल ब्यास (उज्जैन): उपा-प्यक्ष महोदय, कुछ हमारे विरोधी दल के सदस्यों ने एक परिपाटी सी गुरू कर दी है कि प्रति वर्ष वह प्रविश्वास का प्रस्ताव लायें। प्रविश्वास के प्रस्ताव को रखने वाले माननीय ससानी साहब ने कहा कि साल भर पहले वह ऐसा समझले थे कि धाज नई गवनेंमेंट है भौर इस को मौका देना चाहिए। बड़ी मेहरबानी की कि एक साल का मौका दिया। एक साल के धन्दर वह फिर धविश्वास का प्रस्ताव लाये।

मभी मेरे से पूर्व वक्ता महाराजा बीकानेर ने बतलाया कि प्रविश्वास का प्रस्ताव एक बडे महस्य का प्रस्ताव होता है धौर लाने वाले की यह जिम्मेदारी होती है कि वह जिस समय धविष्वास का प्रस्ताव लाये तो उसकी शक्ति होनी चाहिए कि ग्रविश्वास का प्रस्ताव पास होते ही वह राष्ट्र की बागडोर को प्रपने हाथ में ले सके। मैं विरोधी दल के सदस्यों से यह पुछना चाहता है कि मान लीजिये कि यह गवनंमेंट हटती है तो विरोधी दल में से क्या कोई ऐसी पार्टी है जो कि णेप सभी विरोधी दलों का विश्वास प्राप्त कर मकती है भीर जासन कार्य सुचारू रूप से चला सकती है ? मैं ऐसा मानता हूं कि स्वतन्त्र पार्टी को कम्युनिस्ट पार्टी, पी० एस० पी० या इसरी पार्टियों का समर्थन प्राप्त नहीं हो सकता ! इसी तरह मगर कम्यनिस्ट ण

गवर्नमेंट बनाती है तो दूसरी बाकी पार्टियों, एक, ग्राध को छोड़ कर, कोई उसका समर्पन नहीं कर सकता ।

एक ऐसे समय में जब कि हमारे सोमा-क्षेत्र पर पहले से चीन का माकमण मौजूद है भीर घभी पाकिस्तान ने कच्छ का समझौता करने के बाद माकमण किया है भीर तीसरे देश के मन्दर जलवृष्टि न होने से जो खाद्याभ की स्थित का निर्माण हो गया है भीर एक भयंकर स्थिति पैदा होने जा रही है, ऐसे समय में हमारे विरोधी दल के भाई घिषण्यास के प्रस्ताव को लायें भीर देश में स्थिति जो बिगड़ती जा रही हो उसको हल करने में मदद देने के बजाय वातावरण को भीर बिगाई इससे ज्यादा देश के लिए धातक भीर कोई चीज नहीं हो सकती है ।

श्रीमती रेण चकवर्ती ने ग्रमी पाकिस्तान ने जो हमला किया है उसके बारे में उन्होंने बतलाया लेकिन मैं उनसे पुछना चाहता हं कि उन्होंने चीन का नाम क्यों नहीं लिया जब पहले से वह यहां धा गये थे? कारण स्पष्ट है। उन से उनकी मित्रता, मेलजोल है भीर उसकी विचारधारा से वे हमेशा सहमत रही हैं, भ्रन्दरूनी उनके लिए रेण चक्रवर्ती जी को सहानभृति है। मैं यह पूछना चाहता हं कि ऐसा कौन सा कारण हचा कि इस साल भर के ग्रन्दर ही उनको ग्रविश्वास के लिये गंजाइण मिली? एक तो कहा जाता है कि खाद्य समस्या खराब हो गई भ्रौर ऊपर से गोलियां चलती हैं। कोल्हापुर में चली, बिहार में चली । तोड़-फोड प्रगर हुई तो हमारी पार्टी को क्यों कंडैम करते हो? उन्होंने कहा कि गांधी जी ने सन 1942 में प्रान्दोलन शुरू किया था तो उसके बाद क्या तोड़ फोड नहीं हुई थी ? क्या कांग्रेस उसके लिए जिम्मेदार है भीर भगर कांग्रेस जिम्मेदार नहीं है तो उसी तरीके से हमारी पार्टी भी जिम्मेदार नहीं कही जा सकती है। महातमा गांधी का नाम उन्होंने

[श्री राधेलाल व्यास]

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लिया लेकिन मैं उनसे पूछना चाहता हं कि क्या यह सत्य नहीं है कि भले ही देश में किसी बडे से बडे देशभक्त ने यहां पर श्रहिसात्मक कार्यवाही की है तो गांधी जी सब से पहले श्रादमी होते थे जो कि उस हिसात्मक कार्यवाही के प्रति अपना विरोध प्रकट करते थे धौर उसकी भत्संना करते थे? ब्राज कोल्हापुर में 70 दुकानें लटी जायें, 10 दुकानों को आग लगाई जाये तो मैं पूछना चाहता हूं कि विरोधी दल के क्या किसी एक भी सदस्य ने उस की भत्संना की?

भी जी० भ० कृपालानीः क्या कांग्रेस वालों ने उसकी भत्संना की ?

श्री राष्ट्रेलाल ब्यास : कांग्रेस वाले स्या भत्मंना करेंगे?

भी सरज् पाण्डेय (रसड़ा) : दक्षिण भारत में जो लैंग्बैज ईश्यू पर तोड़ फोड़ हई उस पर भ्रापने क्या किया?

श्री राषेलाल व्यास : ग्रपोजीशन वालों की यह बादत व तरीका रहा है बौर बाभी भी वह उसको बदल नहीं रहे हैं। हमने उनके एक, एक शब्द को बडी शान्ति से सना. जितनी भी गन्दी से गन्दी बातें कही जा सकती यीं उन सबको धैयंपूर्वक बर्दाम्त किया लेकिन जब हमारी तरफ से कोई बोलना चाहता है तो बीच में गडबड़ी करते हैं। यह बन्द होना चाहिए धौर उनमें सहन करने की व दूसरों की बात सुनने की शक्ति व आदत होनी चाहिए ।

एक मामनीय सदस्य : बन्द हो गया । 15 hrs.

भी राधेलाल ज्यास : मैं ग्रापसे यह निवेदन करना चाहता हं कि यह जो खाद्य समस्या को लेकर कहा जाता है तो यह कोई गवनेमेंट की पैदा की हुई नहीं है भीर यह गवनं मेंन्ट की पालिसी का परिणाम नही है। भगर देश में भाज बड़ी से बड़ी स्टेट में.

मध्य प्रदेश में जहां ग्रनाज काफी होता है वहां भी वर्षा नहीं है, बिहार में नहीं है, उत्तर प्रदेश में नहीं है, राजस्थान में नहीं है, दक्षिण में हमारे मैसूर के मित्र कहते हैं कि वहां नहीं है और ग्रान्ध्र में नहीं है तो यह कोई मन्ष्य की बनाई हुई नहीं है, यह कोई राज्य की पालिसी की वजह से नहीं हुई है। यह एक विकट समस्या है । ग्राज हम को क्छ बुदेदीख रही हैं धौर क्छ पानी के ग्रासार नजर ग्रा रहे हैं। ग्रच्छा हो कि पानी बरस जाये। ग्रगर पानी न बरसा. तो खाना तो दरकिनार , पीने का पानी मिलना भी दश्वार हो जायेगा, लाखों मवेशी मर जायेंगे। ऐसी समस्या देश के सामने ग्राने वाली है । हमें उस समस्या का मकाबला करना है। अपर हम सब मिल कर उस के बारे में विचार करेंगे. तभी वह समस्या हल हो सकती है। लोगों को यह कह उभाइने में कोई समस्या हल नहीं होने वाली है कि ग्रनाज नहीं मिल रहा है धनाज कहां से मिलेगा ? जितना धनाज गये साल ग्राया, उतना कभी ग्रमरीका नहीं ग्राया था. लेकिन फिर भी स्थिति बिगड रही है । हम सब को मिल कर उस पर विचार करना चाहिए ग्रीर उसको सुधारने का उपाय सोचना चाहिये। केवल डिमांस्ट्रेशन करने या गवर्नमेंट को कन्डेम करने से यह बराई हल नहीं होने वाली है। ग्रगर विरोधी दल ग्रौर कांग्रेस मिल कर . परस्पर विचार कर के, लोगों को सही ढंग से ग्रीर सहयोग से काम करने भ्रीर शांति से रहने की चेतना और प्रेरणा नहीं देंगे, तो स्थिति को कोई भी काबुमें नहीं रख सकता है. चाहे कांग्रेस गवनंमेंट हो और चाहे कोई भ्रीर सरकार यहां पर बिठा दी जाये। यह गम्भीर प्रधन है। इस सम्बन्ध में हम सब को मिलकर काम करने की जरूरत है। यह सभस्या बड़ी विकट हो सकती है।

इस लिए ऐसे ममय में प्रविश्वास का वाता-वरण पैदा करने, लोगों की भावनाश्रों को उभाइने , ग्रशांति पैदा करने ग्रीर जगह-जगह तोड-फोड की कायंवाहियां करने से बाज धाने की जरूरत है । मैं समझता हं कि ऐसे समय में बड़ी शांति से ग्रौर बड़ी गम्भीरता से काम करने की जरूरत ह।

थी मसानी की घोर से यह भी कहा गया है कि हमारी मीमा पर खतरा है। मैं पूछना चाहता हं कि मागर हमारी सीमा पर खतरा है, तो स्या इस गवर्नमेंट ने साहस से काम नहीं लिया, क्या उस ने दृढ़ता के साथ स्थिति का मकाबला नहीं किया, पिछले सालों में गवन मेंट की जो पालिसी रही है, क्या उस से कुछ कदम धारो बढ कर उस ने हिम्मत नहीं दिखाई है।

भी घोंकार लाल बेरवा: दो मील पीछे भाग गण।

भी राघेल: ब भ्यास : मेरे मित इस तरह की बात करते हैं। लेकिन जब मौका भाषेगा, तब मालुम नहीं, वे कहां भागेंगे। णायददीखेंगे भी नहीं। वे यहां पालियामेंट में बड़ी बड़ी बातें करते हैं, लेकिन धगर उन में हिम्मत है, नो वे जायें. ग्रीर पाकिस्तान के इलाके में घसें, जिस तरह से पाकिस्तान के रेडर्ज आये हैं ? वे भी वहां पर घमपैठ क्यों नहीं करते हैं?

एक माननीय सबस्य : क्या सरकार जाने देगी ?

भी राधेलाल स्थातः सरकार उनको भेजेगी ।

भी हुकम चन्द कछवाय (देवाम) : यह सरकार की जिम्मेदारी है।

भी राघेलाल व्यात: यहा पर यह कहा गया है कि हम को ऐसे समय में मित्रों की

तलाण करनो चाहिए ग्रीर देखना चाहिए कि कौन हमारी चदद कर सकता है । मान-नीय सदस्म के कहने का स्पष्ट भाव यह हैं कि हमें भ्रमरीका से दोस्ती करने भीर उस से ज्यादा मदद लेन की जरूरत है। मैं बताना चाहता हं कि हम ग्रमरीका के दोस्त हैं। श्र4रीका हमारा दश्मन नहीं हें। उस ने हमारी मदद की है भीर उस के लिए हम उस के श्रामारी हैं। हम उस में मित्रता रखेंगे, लेकिन साथ ही हम दूसरे देशों में भी मित्रता रखना चाहते हैं। इसरे देशों ने भी हमारी मदद की है। हम इस पालिसी को नहीं छोडना चाहते हैं । माननीय सदस्य ने इनडायरेक्टली इस तरफ इक्षारा किया कि हम को नान-एला-इनमेंट की पालिमी को छोड़ देना चाहिये ग्रीर चंकि ग्रमरीका हमारी मदद कर रहा है, इस लिए हम उस के पिटठ ग्रीर जिल्लाम् बने रहें । लेकिन हम ऐसा नहीं कर सकते हैं।

इस सम्बन्ध में हमें यह याद रखना चाहिए कि दूश्मनों से स्काइला केश्व हथियारों से नहीं हमा करता है । यह ठीक है कि हथियार जरूरी होते हैं, लेकिन हथियारों के द्वारा ही कोई जीत सके, यह यह संभव नहीं है।

भी हरूम चन्द रुखनाय : तालियों से म्काबला होता है ।

उपाध्यक्ष महोदय : ग्रार्टर, ग्राहेर ।

भी राष्ट्रेलाल भ्यास : उपाध्यक्ष महोदय, ये प्रादत में लाचार है।

इस बारे में जुलसीदास जी ने कहा है, मैं उस को प्राप के सामने रखना चाहता है। जिस समय रावण ग्रीर राम का यद हो रहा था भीर रावण भ्रपनेरथ परमञ्जू ग्रीर हरप्रकार केहियार लेकर द्याया

[श्री राघेलाल व्यास]

था, तो उस समय विभीषण को बड़ी जिन्ता हुई — जैसे कि इस समय हमारे मित्रों को हो रही है — कि भ्राप कैसे भ्रपनी रक्षा करेंगे, क्योंकि भ्राप के पास तो रथ भी नहीं है, भ्राप के भरीर पर भ्रौर पैरों में रक्षा करने के लिये कवच वगैरह भी नहीं है । मुलसीदाम जी के भन्दों में

> "रावनु रथी विरथ रघुबीरा । देखि विभीषन भयेउ ग्रधीरा ।। अधिक प्रीति मन भा संदेहा । बंदि चरन कह सहित सनेहा ॥"

विभीषण ने कहा था :

"नाथ न रथ नींह∴तन पद वाना । केहि विधि जितब बीर बलवाना।।"

इस के उत्तर में राम जी ने कहा :

"सुनहुसस्त्रा कह क्रुपानिधाना । जेहि जय होइ सो स्यंदन ग्राना ।।"

जिस से जय होती है, यह रच दूसरा ही है।

''सौरज धीरज तेहि रथ' चाका । सत्य सील दृढ़ घ्वजा पताका ।।''

शीर्यभीर धीर्य उस रथ के पहिये हैं।

मैं समझता हूं कि धगर हिन्दुस्तान में शौधं थीर धैयं है— यह कोई कांग्रेस पार्टी का सवाल नहीं है —, तो हम जीत सकते हैं। धाज कोई भी, यह नहीं कह सकता है कि हमारे देश में उन की कभी है। पिछली दक्षा जिस समय बाइना ने हमारे देश पर हमला किया था, उस समय हिन्दुस्तान ने बता दिया था कि हिन्दुस्तान में शौधं धौर धैयं है। इस ध्रवस्था में में पार्कस्तान या बाइना क्या, धगर वे दोनों मिल भी आयें, तो भी वे हिन्दुस्तान को नहीं हरा सकते।

हमारे मित्र कहेंगे कि हमारी फ्रीजें पीछे क्यों हटी थीं। मैं उन को बताना चाहता हूं कि जिस समय जमंनी ने पहले पोलैंड पर धौर फिर फांस पर, बैलजियम धौर हालैंड पर हमला किया, तो इंग्लैंड को दो साल तक पीछे हटना पड़ा था। लेकिन उस में शौर धैयें था, जिस के कारण प्रन्त में विजय उस की हुई। चाहे हम कहीं पीछे हटे होंगे, लेकिन यह निष्टित्त वात है कि धगर हममें धौर्यं, धैयें, दृढ़ता, सत्य धौर शील है, तो हिन्दुस्तान को न पाकिस्तान हरा सकता है धौर न चीन हरा सकता है।

श्री ग्रोंकार लाल बेरवा: सब्रह साल से पीछे हट रहे हैं।

श्री राषेलाल व्यास : तुलसीदास जी ने ग्रागे कहा है :

"बल विवेक दम परहित घोरे। छमा कृषा समता रज् जोरे ॥ ईस भजन सारवी सुजाना बिरती बर्म संतोष कृपाना । दान परसूब्द्धि सक्ति प्रचंडा। बर बिग्यान कठिन को दंडा ।। धमल प्रचलमन बोन समाना । सम जम नियम सिलीमुख नाना ।। कबच ग्रभेद विप्रगुर पूजा । एद्रिसम बिजय उपाय न दुजा।। सखाधर्मग्रस रथ जाके जीतन कंह न कतहं रिपुताकें। महा भज्य संसार रिपु, जीतिसकइ सोबीर । जाकें ग्रस रथ होइ दुढ़, सुनह सखा मतिधीर ॥"

भी कपूर सिंह (लुधियाना) : तूलसी पर दया कीजिये।

श्री राखेलाल स्थास : माननीय सदस्य को प्रपने पर दया करनी चाहिए---उन

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को प्रपने पर दया धानी चाहिए कि ऐसे समय में उन को मजाक सूझता है। हमारे मित्र धौर भी न मालूम किन किन बातों में साथ देने वाले हैं। धभी धनशन होने वाला है।

श्री श्रोंकार सास वेरवाः जल कर मरने वाले हैं।

श्री रावेसास व्यास : मैं निवेदन करना बाहता हूं कि हिन्दुस्तान को प्रपने बल पर भरोसा होना चाहिए, धपने घर को वेखना चाहिय । ऐसे समय में , जब कि दुश्मन दरवाजे पर खड़ा है, हमारे विरोधी मिल कांग्रेस को कमजोर बनायें, गवर्नमेंट को कमजोर बनायें, गवर्नमेंट को कमजोर बनायें, दश में घशांति धौर गड़बड़ फैलायें, इस से वे धपने देश की शक्स करने के बाजाये देश के शलुघों की शक्स को वढ़ायेंगे, उन को शक्सिशाली बनायेंगे धौर उन के हाथ मजबूत करेंगे । इस लिए देश की धाजादी का तकाजा है कि उन को ऐसे कदम से बाज धाना चाहिये।

इस बहस में चन्द ग्रीर भी बातें कही गई हैं। श्रीमसानी ने फुड प्रावलम के बारे में कहा कि हम की पंद्रह साल इस बात का फ़ैसला करने में लग गए कि हमारे लिए फ़ार्मोसा का बीज मैक्सिको का। मैं निवेदन करना चाहताहं कि पिछले पंद्रहसाल में जो कुछ भी हो सकता था, वह गवनैमेंट ने किया है । उस ने सब स्टेट गवर्नमेंट्स की सलाह से, विशेषकों की सलाह से काम किया है। उस ने करोडों रुपये कृषि पर खर्च किये है, लेकिन दुर्भाग्य है कि ग्रभी तक वह समस्या हल नहीं हो पाई भौर हमारेप्रयत्नों के जो सामने ग्राने चाहिए वे. वे नहीं प्राए हैं। लेकिन इस के लिए किसी को दोष देना मुनासिब मालुम नहीं होता

है। इस गवर्नमेंट ने कम्युनिटी डेवलपमेंट प्रोग्राम इसी लिए शरू किया कि देश का कृषि उत्पादन बढ़े, किसानों की घाय बढ़े। उस ने नई नई प्राजेक्टस, इरिगेशन की प्राजेक्ट्स, बिजली की प्रोजेक्ट्स, फ़र्टलाइजर फ़ैकटरीज, प्रारम्भ की । वैज्ञानिक द्वंग से कृषि करने के लिए किसानों को जो साधन जुटाए जाने चाहिए थे, उसने बहुत कुछ जुटाए । लेकिन हमें यह भी नहीं भूलना चाहिए कि हमारे सीमित साधन है भीर हम हर प्रकार से पिछड़े हुए हैं। घमी सब क्षेत्रों में हमने विकास करना है। पंच-वर्षीय योजनायें भी हमने इसीलिए शुरू की हैं। हम अपने सीमित साधनों से ही काम करते हैं। मित्र-देशों से जितनी मदद हमें मिल सकती है, वह हम लेने की कोणिश करते हैं और रात दिन देश में कृषि की प्रगति के लिए प्रयत्न करते हैं । इसलिए गवर्नमेंट को इस बारे में दोष देना मुनासिब नहीं मालम होता है। इस बारे में जो कुछ भी हो सकता है, बह किया जा रहा है।

मैं यह भी निवेदन करना चाहता ह कि हर समय एक मी फुड पालिसी नहीं चल सकती है। माननीय सदस्य ने किदबई साहब का नाम लिया भीर कहा कि उन्होंने डीकंटोल किया था। मैं समझता है कि प्रगर माज किदवई साहब होते, तो माज वह उस पालिसी पर न चलते । फुट पालिसी में भ्रापको बार बार परिवर्तन करना होगा । भ्रापको देखना होगा कि जैसी परिस्थित है, उसके धनसार ही इस पालिसी को कैसे ढाला जा सकता है। एक पालिसी कभी चल नहीं सकती है। फूट पालिसी के बारे में यह बात निश्चित है कि समय ममय पर धापका इस पर विचार करना होगा ग्रीर जब कथी जरूरत महसूस हो उसमे परिवर्तन करना होगा। ग्राप जो कुछ भी पिछले एक दो माल से कर यहे हैं.

भी घोँकार लाल बेरवा : गलब कर रहे हैं।

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श्री राधेलाल ब्यास : विल्कुल ठीक रास्ते पर हम जा रहे हैं। एक तरफ हमारे मित्र प्रपोजीशन पार्टीज के हैं जो कहते हैं कि कंट्रोल नहीं होना चाहिए और दूसरी तरफ दूसरे मित्र ग्रपोजीशन पार्टीज ही के हैं जो कहते हैं कि पूरा कंट्रोल होना चाहिये, पूरा राष्ट्रांनग होना चाहिये, मौनोपोली प्रोक्योर-मेंट होना चाहिये सारे देश में । मैं कहना चाहता हं कि अपोजीशन पार्टीज वाले जो हैं उनको तो पहले उनके बीच जो मतभेद है, उसको मिटा लेना चाहिये ग्रीर उसको मिटाने के बाद ही कांग्रेस को कहना चाहिये कि वह गलत है या सही । कांग्रेस बीच का रास्ता निकालती है। पूरा कंट्रोल करने के बजाय जितना जरूरी हो, उतना कंट्रोल वह करती है। इनफार्मल राशनिंग भी उसने किया है। इनफार्मल राशनिंग के बजाय ग्रगर स्टेचुटरी राशनिंग शहरों में कर दिया जाए तो इसका ग्रथं यह हो जाता है कि उतना ग्रनाज मुहैया करने की जिम्मेदारी सरकार की हो जाती है। सरकार को अपना स्टाक देख कर ही ऐसा करना पड़ता है।

मसानी साहब ने मध्य प्रदेश के बारे में एक बात कही जिस को सुन कर मुझे बड़ा दुख हुन्ना । उन्होंने बहुत ही गलत बात कही है । मैं उसका प्रतिकार करता हूं, उसका प्रतिरोध करता हूं। उन्होंने यह कहा है कि मध्य प्रदेश गवर्नमेंट मुनाफाखोरी करती है उस में जो कोर्स ग्रेन वह दूसरे प्रदेशों को बेचती है। उन्होंने कहा है कि मध्य प्रदेश सरकार ने चालीस प्रतिशत गुराफा उस में कमाया है। मैं उनकी इस स्टेटमेंट को चेलेंज करता हं । मध्य प्रदेश गवनंमेंट पहले तो कोर्स में ज में कोई व्यापार ही नहीं करती है...

भी पु०र० पटेलः मध्य प्रदेश गवने मट ने प्राफिट लिया है।

भी राधनाल व्यासः इस साइडके कुछ मित्र घौर उस साइड के भी कुछ महाराष्ट्र

के मित्र हमारे साथ नाराज हैं। लेकिन मैं यह बतलाना चाहता हूं कि मध्य प्रदेश गवर्न-मेंट ने कोई प्राफिट उस में नहीं लिया। जो वे कहते हैं गलत है। यहां फुड मिनिस्टर साहब बैठे हुए हैं ग्रीर मैं चाहता हू कि वे बतायें कि क्या यह मही नहीं है कि मध्य प्रदेश में से उन्होंने साढ़े चार लाख टन चावल बाला वाला खरीदा है भ्रौर स्टेट गवनंमेंट बीच में नहीं ब्राई है। इन्होंने ही पैसा दिया है ब्रौर इन्होंने ही बाला बाला व्यापारियों ग्रौर उत्पादकों से खरीदा है ग्रीर खरीद कर महाराष्ट्र श्रीर गुजरात को दिया है। हमारे मसानी साहब ने कोर्स ग्रेंज की बात की है। मध्य प्रदेश गवर्नमेंट इन में डील नहीं करती है। वहां पर कोई प्राक्योरमेंट कोर्स ग्रेंज का नहीं होता है। जहां तक गेहं का सवाल है गेहं में हम ख्द डिफिसिट हैं, हम ख्द दूसरों पर इसके लिए निर्भर करते हैं। जो मध्य प्रदेश साढ़े चार लाख टन पर एक पैसा भी म्नाफे का नहीं लेती है उसके लिए यह कहना कि वह मुनाफाखोरी करती है, बहुत बड़ा **भ**न्याय है, बहुत ही संगीन इल्जाम है भौर मैं उसका पूरी शक्ति के साथ विरोध करता हुं। यह इल्जाम बिल्कुल झुठ है, गलत है, निराधार है। मेरे मिल्लों को नाराजगी हो सकती है। वे मालदार हैं। बम्बई भीर महमदाबाद में करोड़पति काफ़ी रहते हैं। वे चाहते हैं कि मध्य प्रदेश बढिया गेहं उनके यहां देता रहे भीर खद वे कैश काप्स बोते रहें। उनको क्या मालुम कि हमारे यहां इन ग्रेंज के बाहर जाने पर रोक क्यों लगी है ? मैं उनको बतलाना चाहता हूं कि हमारे यहां ग्रस्सी रुपये किवंटल से कम के भाव पर कहीं गेहूं नहीं मिलता है । हमारे बड़े साहब यहां बैठे हुए हैं, उन से घाप इस बात को पूछ सकते हैं। यह स्थिति तब है जब रोक लगाई गई है। भ्रगर मध्य प्रदेश संखुला गेहुं बस्बई भीर ब्रहमदाबाद ब्रादि गया होता तो शायद हमारे यहा गेहूं झावेवाले को मिलना भी मुक्किल हो जाता। हमारे यहां गरीबी है।

उनके यहां जैसे लाग मालदार है, वैसे हमारे यहां नहीं हैं। गरीबों के हित मे ग्रगर वहां की गवनं में ट कोई प्रतिबन्ध लगाती है तो वह ठीक ही लगाती है। दूसरे प्रदेश हैं जहां स ग्राप खरीद सकते हैं। ग्राप तो कैंश काप्स बोना चाहते हैं, तम्बाक, मंगफनी सादि बोना चाहते हैं स्रीर चाहते हैं कि हमारे यहां का किसान गेहं भीर चावल ही बोता रहे। यह कहां तक न्यायांचित है। उनको भी गेहें. चना, जी, बाजरा भादि बोना चाहिये बजाय इसके कि कैश काप्स ही वे बोते रहें। जब तक कैंश काप कंट्रोल ब्रार्डर ब्राप लागुनहीं करेंगे और जितनी भ्रापको धनाज की जरूरत है, ज्यादा से ज्यादा उस हद तक पैदा करने की कोशिश नहीं करेंगे, तब तक यह जो फड प्राव्योग है यह साल्व नहीं होगा। केवल एक या दो या तीन प्रदेशों के भरोसे ग्राप बठे नहीं रह सकते हैं। अगर आप चाहें कि मध्य प्रदेश, उडीसा, ग्रांध्य में पैदा हुए ग्रन्न पर सारा देश जिन्दा रहे तो बह जिन्दा नहीं रह सकता है। हर राज्य को प्रयस्न करना होगा कि वहां ज्यादा से ज्यादा ग्रन्न पैदा हो ग्रीर उनकी ग्रावश्यकताग्री की पूर्ति जहां तक हो सके, उनके ही यहां उत्पादित ग्रश्न से हो । कैश काप्स कम बोयें ग्रीर ग्रगर किसान नहीं मानता है तो काप कंट्रोल ग्राडर लाग करना चाहिये ग्रीर इंटेंसिक कल्टीवेशन से ध्रपने राज्य को ग्रात्म-निर्भर बनाने की कोणिण करनी चाहिये। तभी फुट पालिसी सफल होगी। इस तरह के धविश्वास के प्रस्तावों के द्वारा फड प्राब्तिम को कभी साल्ब धाप नहीं कर सकते हैं।

श्री राम सहाय पाण्डेय (गृना) : उपाध्यक्ष महोदय, प्रविश्वास का प्रस्ताव जो श्री मसानी ने यहां पर उपस्थित किया है भीर उस पर जिस प्रकार उन्होंने देण की भाषिक स्थिति की समीला की है, उससे ऐसा ग्राभास होता है कि उन्हें बड़ी निराणा है भोर निराणा हो नहीं भ्रपिनु भ्रयकार हो भंग्रकार उनके सामने छाया हु श्री है भीर इस मंत्रकार में कोई स्वर्णिम रेखा उनके सामने नहीं है, उनको दिखाई नहीं देती है।

उन्होंने हमारे प्लान का, हमारी योजना का, हमारे उत्पादन का, हमारी विदेशी मद्रा का, हमारी खाद्य नीति का, हमारे खाद्य उत्पादन का जो चित्र उपस्थित किया है उसकी बोर मैं चिकि मसानी जी इस समय यहां नहीं हैं भीर श्री दांडेकर जोकि यहां बैठे हए हैं, आहा ध्यान भाकवित करना चाहता हं। धापने एक बार नहीं, न जाने कितनी बार इसी सदन में विदेणी मद्रा के सम्बन्ध में कहा है, विदेशों से ब्यापारी यहां बायें, उसके सम्बन्ध में कहा है, फारेन कैपिटल यहा धार्य, इसक सम्बन्ध में न जाने कितनी बार कहा है और इसकी वकालत की है। जिम प्रकार का ग्रापने निराणापूर्ण चित्र देश के सामने उपस्थित किया है इस ग्रविश्वास के प्रस्ताव के माध्यम से क्या यह उस साहकारी के पक्ष में जाएगा जिस साहकारी की ध्राण वकालत करते हैं या उसके विरुद्ध जायेगा ? हम ग्राज भी विदेशों मे कडिट लेते हैं ग्राज भी विदेशों से हमें पैसा मिलता है उद्योगों के बद्धिकरण के लिए, क्या यह चित्र उसके पक्ष में जाएगा। भ्रापने यह भी कहा है कि हमारी विदेशी महा और हमारा उत्पादन सब समाप्त हो गया है। भाप इसकी एक साधारण जो व्यापार का मिद्धांत है, उस पर कमें। मार्किट में धगर कोई यह कहने लगे कि हमारे पास पैसा भी नहीं है, उत्पादन भी नहीं है, नियोजन भी नहीं है, प्रायोजन भी नहीं है, खाद्यान्न भी नहीं है भीर इन तमाम ग्रमफलताग्री की श्रेणीबद रूप में बयान करने के बाद किसी बैंक के पास जा कर क्रेडिट वह मांगें इमलिए कि उसे भ्रपने व्यापार को रिहैबिलिटेट करना है तो क्या वह बैक उसको कर्जा देगा ! इस बात को ब्राप भस गये कि म्रापकी यह स्पीव मन्तर्राष्ट्रीय जगत में, तमाम स्वतंत्र देशों में, तमाम ऐसी इंस्टी-ट्यूनंत्र में जहां से हमें मदद मिलती है, जहां

[श्री राम महाय पाण्डेय]

से हम पैसा लाते हैं भीर जहां हमारी साहकारी भ्राज भी एस्टेबलिश्ट है, भ्राज भी कायम है, कोट की जाएगी, हमारे मसानी साहब का नोम लिया जाएगा । क्या इमका बुरा प्रभाव नहीं पड़ेगा

एक माननीय सबस्य : कोई ग्रसर नहीं होगा ।

श्रीराम सहाय पाष्ट्रोय: देखने की बात तो यह है कि जैसी स्थिति उन्होंने प्रविश्वास प्रस्ताव के माध्यम से इस देश के सामने रखी है, वह स्थिति क्या सचमूच वैसी ही है ? सच बात तो यह है कि वह वैसी नहीं है। उनका नाम बैलट में चा गया इस वास्ते उनको इस भविश्वास के प्रस्ताव को रखने की अनुमति मिल गई। बहुत से दलों ने श्रीर बहुत से माननीय सदस्यों ने प्रविश्वास का प्रस्ताव रखा था लेकिन चंकि बैलट में उनका नाम निकल गया इसलिए उन्होंने इसको यहां पेश किया । लेकिन जो चित्र उन्होंने उपस्थित किया है उससे मैं समझता हूं कि उन्होंने भपनी ही साहकारी की भपनी ही कुल्हाड़ी से काटा है। बन्तर्राष्ट्रीय जगत के सामने जो विषम चित्र उन्होंने उपस्थित किया है जिस में सिवाय निराशा भीर ग्रंधकार के भीर कुछ नहीं है उस में वह कैसे यह भाशा करते हैं कि प्राइवेट एंट ग्प्राइज, फी एंटरप्राइज बाहर से यहां भ्राए, यहां भ्रा कर कैपिटल इनवैस्ट करे ? भपने इस सिद्धांत को, भपनी इस बात को यह कैसे चरितार्थ करेंगे ? मैं पूछना चाहता हूं कि क्या इस तरह की बातें कहना यह साबित नहीं करता है कि उनके दिमाग का दिवाला निकल गया है, वह दिमागी तौर पर बैंकरण्ट हो गए हैं भौर ग्रपने पांच पर खुद कुल्हाड़ी मार रहे हैं? क्या इस तरह से बदनामी करना प्रच्छा है, उचित है ? मैं यही कह सकता हूं कि भगवान उनको सदबद्धि प्रदान करे । उनको चाहिये वा कि देश की स्थिति की वह स्वस्य भौर स्वच्छ भाव से समीक्षा करते। लेकिन वह इस सबा को भूल गए।

हम योजना के माध्यम में ग्रागे बढ़ना चाहते हैं ग्रीर ग्रन्तनीयत्वा जो साधारण श्रादमी हैं, जो कामन मैन हैं समाज का, उसकी स्थिति को सामने रखते हुए ग्रुपनी योजना के लिए साधन जुटा कर मुधारना चाहते हैं, उत्पादन बढ़ाना चाहते हैं । मसानी जी ने कहा कि एक योजना पूरी हुई, दूसरी पूरी हुई, तीसरी पूरी होने को है लेकिन खाद्य उत्पादन नहीं बढ़ा है। तृतीय योजना कं ग्रन्त में खाद्य उत्पादन सी मिलियन टन होना चाहिये था लेकिन हमने सौ मिलियन टन द्मनाज पैदा करके नहीं दिखाया । लेकिन इस संदर्भ में वह एक बात को भूल गए कि चीनी श्राक्रमण हम पर हो गया श्रीर डिफेंस पर, प्रतिरक्षा पर हमको दौसौ करोड़ के बजाय म्राठ भी करोड़ रुपया व्यय करना पड़ गया । इसके लिए टैक्स लगाये गए हैं। जब राष्ट्र रक्षा के लिए टैक्स लगाये जाते हैं तो बड़े तीखे गब्दों में, की एंटरप्राइज के नाम पर वह हमारी मालोचना करते हैं ग्रौर मालोचना करते हैं हमारे वित्त मंत्री की, हमाी सरकार की । ऐसा करते समय वह यह भूल जाते हैं कि देण की रक्षासर्वोच्च है, देण की रक्षा करना प्रत्येक भारतीय का सर्व प्रथम कर्त्तव्य है। इस कर्त्तब्य को, इस फर्ज को पूरा करने के लिए प्रगर हम साधारण जनता के पास जाते हैं श्रीर टैक्स लगाते हैं, तो उसका भी यह विरोध करते हैं।

इस के बाद इस बात को भी लोग भल जाते हैं कि ध्राखिर योजना के ही माध्यम से हम आगे बढ़ सकते हैं। ऐसी परि-स्थिति में योजना में जो भी हमारे साधन हैं उन को बटोर कर के, उन का सन्तुलन कर के, उन को अलग अलग विभागों में बांट कर के ही हम धागे बढ़ सकते हैं। हमें इस को कहने में कोई संकोच नहीं है ग्रौर न हम में इस के लिए कोई क्षमायाचना की भावना है कि हमारे यहां धनाज कम हमा है। 100 मिलियन टन मगर होना चाहिये था तो केवल 88 मिलियन टन हुआ है। यह जो 12 मिलियन टन का शाटंफाल है उस से ग्रनाज के भाव बढेंगे। उसके भाव बढ़े भी हैं। हमारे यहां धनाज की कमी भी है, लेकिन जिस प्रकार से राजनैतिक रंग दे कर मनोवैज्ञानिक दृष्टि से इस कमी को रक्खा जाता है उस से लोगों में थोड़ी सी चिन्ता होती है, उन में होडिंग होती है। मैं भापका ध्यान भाकवित करना चाहता हं कि यदि हम बोहा सा संयम से भपने भौकड़ों को देखते हुए, जो भी हमारे साधन हैं उनको भागे बढ़ाते हुए एक मनोवैज्ञानिक ढंग का प्रभाव लोगों पर डालने की कोशिश न करें कि हमारे यहां ग्रनाज की कमी है तो मैं समझता हूं कि यह बड़ा भारी काम हम इस राष्ट्र के हित के लिए कर सकेंगे। ग्रगर ऐसा किया जायेगा तो भाज जो मनोविज्ञान चल रहा है उस में अन्तर आयेगा और जो भादमी भाज खाने के लिए इकटठा कर के चाहता है वह शायद नहीं रखना रक्खेगा ।

हमारे साम्यवादियों का एक ग्रजीब नारा है। वह माथी कृषकों के बीच में जा कर कहते हैं कि तुम्हें गवनेमेंट भ्रच्छी कीमत नहीं देती है भीर उसके बाद शहरों में भाते हैं तो यह नारा लगाते हैं कि भरे भाई, मजदूरी, देखी, तुम्हारा महंगाई भत्ता बढ़ना चाहिये क्योंकि खाने की और दूसरी चीजों के दाम कितने बढ़ गये हैं। तुम से बहुत ज्यादा पैसा लिया जाता है। उन को हडताल के लिये उकसाया जाता है। एक तरफ तो किसान को इसलिये उकसाया कि उस को लाभदायक मृत्य नहीं मिल रहे हैं भौर दूसरी तरफ शहर के लोगों को उकसाना कि खाने की इसेज बहुत बढ़

गई हैं इस लिये तुम हडताल करो। जो इन्द्रात्मक विचार है, जो षड्यन्त्र है वह हमारे आधिक आयोजन में बाधा पहुंचाता 8 1

Motion

प्रबद्माती है प्रविभ्वास (प्रस्ताव की बात । प्रगर ग्राज की धान्तरिक प्रौर वाह्य स्थिति को मामने रखा जाता तो बहुत सम्भव है कि यह प्रस्ताव श्री मसानी न रखते। ग्राज जब सीमाभ्यों पर चारों धोर धाकमण हो रहा है, एक तरफ चीन है, दूसरी तरफ पाकिस्तान है, तब इस प्रकार का प्रस्ताव भाषा है। हमने कंजर-कोट के सन्दर्भ में एक समझौता किया । उस समझौते की यहां पर बडी मालोचना की गई। हम ने इस बात को ध्यान में रखते हए समझौता किया, इस भावना को धारमसात् करते हुए समझौता किया कि जितनी हमारी रेखायें हैं सीमाकी उन पर गान्ति स्थापित होगी। लेकिन यहां उस की बड़ी भारी ग्रालोचना की गई, शायद प्रविश्वास प्रस्ताव में भी वह बात ग्रायेगी। लेकिन में एक बात की स्रोर सदन का ध्यान ग्राकर्षित करना चाहता हं कि यहां पर विरोधी दलों के सदस्यों की संख्या 133 है, लेकिन कच्छ के मामले में पानी पी पी कर कोसने के बाद जिस समय मत लिये गये तो केवल 27 सदस्य उन में से उपस्थित श्रीर 110 मदस्य धनुपस्थित थे। इसी प्रकार से जब जब यहां संसद का प्रधिवेशन होता है उस समय प्रविश्वास प्रस्ताव मा जाता है। दादा कृपालानी बोलते हैं, बढ़ी भावना में ब्रा कर मरकार की निन्दाकरते हैं। धव की श्री मसानी साहब ने प्रविश्वास प्रस्ताव रख दिया। इसी तरह से कभी जनसंघ के नेता, जिन में योडी माम्प्रदायिक भावना है, ऐमा प्रस्ताव रखते हैं, कभी कभी राब्दीय एकता के नाम पर, साम्यबाद के नाम पर, समाजवाद के नाम पर साम्यवादी सदस्य सामने घाने हैं। लेकिन उन को मानूम है कि प्रविश्वास

श्रि[?] राम सहाय पाण्डेय]

प्रस्तावों को देश के विवेक की तुला में ग्रीर सदन के विवेक की तुला में जब रक्खा जाता है तो दो या तीन दिन की बहस के वाद सदन उन का निरस्कार कर देता है ।

ग्राज सदस्यों को सोचना चाहिये कि हमारा एक दश्मन चीन है, दूसरा दश्मन पाकिस्तान है, तीसरा दश्मन हमारी श्रान्तरिक गरीबी है। इन तीनों का समन्वय करते हुए उन को एक ऐसा वातावरण निर्माण करने में योग देना चाहिय जिस में शान्ति, संकल्प और काम करने की क्षमता पैदा हो देण में। यह नहीं होना चाहिये कि एक तरफ तो कम्यनिस्टों द्वारा हडतालें कराई जा रही हैं और दूसरी तरफ हमारे ग्राधिक ग्रायोजन की ग्रालोचना की जा रही है, जैसा कि श्री मसानी ने किया। तीन रोज इस ग्रविश्वास प्रस्ताव पर बहस होगी। क्या ग्रच्छा होता कि हम तीन रोज तक एक रचनात्मक दिशा में सारे के सारे दलों के लोग बैठ कर इस बात पर विचार करते कि जिस के हाथ में सत्ता है. जिस के नेतत्व में देण की सरकार का संचालन हो रहा है, उस को सहयोग देने की अया क्या प्रवित्यां हो सकती है, कौन कीन से कार्य हो सकते है, कौन कौन स सुझाव हो सकते हैं जिन को देकर के हम देश के विकास में गत्यावरोध पैदा हो रहा है, धनाज की कमी घीर मृख्यों में वृद्धि हो रही है, उस में सहायता पहुंचा सकते हैं। एक दृष्टिकोण यह भी हो सकता है श्री मसानी ने भ्रपने भ्रांकड़ों के भंडार भर दिये. लेकिन भीर किसी दिशा में उन्होंने कोई रचनात्मक सझाव नहीं दिये कि खाद्य के सम्बन्ध में जो कमी है वह कैसे पूरी हो। हम ने यहां पर श्री मसानी की भालोचना मुनी लेकिन भपने भाधे घंटे के भाषण में उन्होंने कोई राय नहीं दी कि किस प्रकार से भनाज की वृद्धि हम कर सकते हैं, कैसे 125 मिलियन टन म्रप्त का उत्पादन देश में हो सकता है, इसी प्रकार से उन्होंने इस बात को नहीं सुझाया कि कैसे हम विदेशी मुद्रा के सम्बन्ध में घ्रागे बढ़ सकते हैं, कैसे निर्यात को बढ़ा सकते हैं, उत्पादन कैसे बढ़ा सकते हैं घ्रौर रुपये का मूल्य जो 14 पैमा रह गया है वह कैसे बढ़ा सकते हैं। क्या यह स्वाभाविक नहीं है कि बजाय इसके कि विरोधी दल सरकार की घ्रालोचना करे कोई रचनात्मक मुझाब, कोई विकल्प उपस्थित करे। मैं समझता हूं कि घ्रगर विरोधी दल मेरी यह राय मान ने तो हम लोग काफी वार्ते कर मकेंगे।

रही जन संघ की बात । खाली जन संघ का ही यह कहने का एकाधिकार नहीं है कि देश में चीजों के भाव बढ़े हैं। हम जानते हैं कि भाव बढ़े हैं। जुन, 1964 से ले कर जन 1965 तक के जो हमारे इंडेक्स हैं उन के अनुसार दाम थाडे से बढ़े हैं किन्तु हम देखते हैं कि वह बढ़ते घटते रहते हैं। कभी कुछ बढ़े और कभी कुछ घटे। अभी श्री सुब्रह्मण्यम ने यह आयोजन किया है कि चौथी पंच वर्षीय योजना में कृषि पर पंजीगत व्यय 4300 करोड रू० का हो। उस से उत्पादन बढ़ाने के जितने माधनिक ढंग हो सकते हैं उन के सम्बन्ध में कहा कि मेक्सिको सीड लाया जायेगा । श्री मसानी ने इस का मजाक उडाया। हमारे सामने यह प्रश्न है कि हाइविड सीड से जो खेती की प्रक्रिया है उस के लिए ग्रगर हम मेनिसको सीड लेते हैं तो हम उस से चार गना ज्यादा धन्न पैदा कर सकते हैं, इसी तरह से धगर हम शार्टर पैडी काप्स की जो प्रक्रिया है जिस में फसल 150 दिनों में पैदा हो जाती है जापान से उसे सीखें तो मैं नहीं समझता कि इस में कुछ धनचित बात हो सकती 8 1

श्री मी० रू ० मसानी: दस साल पहले करना चाहियेथा।

श्री राम सहाय पाण्डेय : श्री सुब्रह्मण्यम ने अपने आयोजन में इस बात को कहा है कि देश में कम से कम दसवें भाग जमीन के लिये खेती के साधन उपलब्ध किये जा सकते हैं, धर्यात पानी का, खाद का, भूसंरक्षण का प्रबन्ध और जहां पर वर्षा निश्चित रूप से होती है वहां पर पैकेज प्रोग्राम की उन्नति की जासकती है। भ्रगर चौथी पंच वर्षीय योजना में यह भ्रायोजन सफल होता है तो जो कमी है हम उसे पूरा कर लेंगे ग्रीर ग्रधिक उत्पादन कर के पी० एल॰ 480 के भ्रन्तर्गत हम जो भ्रनाज बाहर से मंगाते हैं उसे भी बन्द कर देंगे। यह हमारा संकल्प है ग्रीर चौथी पंच वर्षीय योजना में हम 22 या 23 प्रतिशत पूंजीगत व्यय करके उस कमी को पूरा कर लेंगे। जैसा श्री शास्त्री ने एक बार कहा था हमारे देश का स्राधिक ढांचा ऐग्निकल्चर स्रारियेन्टेड होगा । श्री मसानी को बतलाना चाहये था कि ग्रगर चौथी पंच वर्षीय योजना में 4300 करोड़ ए० में कुछ कमी पहती है तो हम उसे कैसे पूरा कर सकें। आरज भावश्यकता इस बात की है।

स्वाभाविक है कि जब हम को पैसा ज्यादा चाहिये तो हम की कर बढ़ाने पडेंगे। लेकिन जब कर बढते हैं तो श्री मसानी नाराज होते हैं। धव बताइये कि श्री मसानी नाराज हो जायें, साम्यवादी नाराज हो जायें, भावों के बढ़ने की वजह से, अन संघ नाराज हो जाये, दूसरे जो दल है वह नाराज हो जायें तो कैसे काम चलेगा। माखिर कुछ न कुछ तो सिद्धान्त की रेखा रखनी चाहिये भीर रेखा में रह कर यदि हम भालोचना करें भौर कुछ वैकल्पिक सुझाव न दें, तो इस से यह होता है कि भविस्वास प्रस्ताव की जो एक राजनीतिक गरिमा होनी चाहिये, संमदीय प्रतिष्ठा होनी

चाहिये, वह नहीं होती है। ग्रास्त्रिर यह क्या है कि श्री कृपलानी जी भाषण दे दें ग्रीर वह ग्रखबारों में छप जाये। ग्रब भाज श्री मसानी ने भी जो भाषण दिया वह कल ग्रखबारों में ग्रा जायेगा । इससे राष्ट्र को कोई उपलब्धि नहीं हो सकती। सब से बड़ी उपलब्धि राष्ट्रको यह होगी कि कुछ विकल्प दे कर कहा जाये कि हम सहयोग करने के लिए तैयार है। योजना में इस प्रकार की कमी है धौर उस की पूरा करने के लिए हम द्वाप को यह बतलाते हैं। ग्रगर ऐसा होता तो भाप की राय का स्वागत किया उपता ।

हम समझते हैं कि हमारी सरकार बड़ी चिन्ता के साथ एक तरफ रक्षा कर रही है हमारी सीमाघों की, दूसरी तरफ गरीबी के निराकरण का उपक्रम कर रही है और तीसरा काम योजना बनाने का कर रही है। इन तीनों का समन्वय करते हुए हम चाहते हैं कि संकल्प के साथ धारो बढें। कोई कारण नहीं है कि इस ग्रवस्था में हमारी खाद्य नीति में सुधार न हो भीर भावों में जो बुद्धि हो रही है उस में कमी न हो, भीर हमारा जो संकल्प है देश की एकता भीर प्रमुसत्ता को भ्रक्षणण रखने का ग्रीर उसे शक्तिमान बनाने का उस को हमपूरान कर सकें।

श्री मसानी ने कहा कि हमें नानएलाइंड न रह कर मन्तर्राष्ट्रीय मैत्री करना चाहिये। ग्रन्तर्राष्ट्रीय मैत्री का क्या मर्थ होता है ? उसका ग्रयं होता है कि हम ग्रपने ग्राप को मारगेज कर दें। हम समझते हैं कि नान-एलाइनमेंट के सिद्धान्त का जो हमारे स्व० प्रधान मंत्री ने प्रतिपादन किया था उसके पीछे एक बात थी । हमारा देश बहुत बड़ा है, उसमें एक बड़ी भारी जन मक्ति है। हां, हमारे देश में थोड़ी गरीबी है, पर उसको हम भ्रपनी योजनाओं के द्वारा दुर करेंगे। इस दणा में कोई कारण

[श्री राम सहाय पाण्डेय]

नहीं है कि हम अपने आप को वैस्टन कंट्रीज के हाथों मारगेज कर दें ग्रीर ग्रमरीका से एलाइन हो जाएं। हम समझते हैं कि ग्रगर कम्यनिस्ट लोग हम से रिणया के साथ एलाइन होने का प्रस्ताव करें, तो उसको भी हम भ्रस्वीकार करेंगे। इसी तरह से हम को मसानी साहब का पश्चिमी राष्ट्रों से एलाइन होने का प्रस्ताव भी ग्रस्वीकार कर देना चाहिये।

हमको ग्रपने देश की शक्ति को बढ़ाना चाहिये. ग्रगर हमारी शक्ति बढ़ेगी तो धन्य देश हम से मित्रता करने के लिए स्वयं दौंडेंगे. न कि हमको उन से मित्रता करने के लिए दी हना होगा। मिलता तभी होती है. जब भपने में शक्ति होती है। भीर उस शक्ति को बढने के लिए यह धावश्यक है हम संकल्प के साथ भागोजन में सहयोग करके उसको पूरा करें। धाज देश के सामने जो संकट है, उसमें हम चाहिय कि हम कन्धे से कन्धा मिला कर, संकल्प के साथ उस संकट का सामना करें भीर टेश की एकता को सुदृढ़ करने का प्रयस्त करें, यह राष्ट्र के प्रजातंत्र की बात है। इस राष्ट्र के प्रजातंत्र के प्रति बड़ा भारी वड़यंत्र चीन ने किया और चीन के समर्थ क भौर भी हैं ग्रीर उन समर्थकों को ग्राज भी यह विश्वास है कि षड्यंत के माध्यम से वे हमारे जनतंत्र की जड़ें हिला सकते हैं। मसानी साहब को यह सोचना चाहिये कि भगर कहीं जनतंत्र की जड़ें इस देश में हिल गयीं तो न श्री मसानी रहेंगे, न स्वतंत्र स्यापार रहेगा भ्रोर न स्वतंत्र दल ही रहेगा।

15.32 hrs.

[Dr. SAROJINI MAHISHI in the Chair]

कांग्रेस वैडेड है प्रजातंत्र से । यह उसका भादशंहै भौर इसकी रक्षा के लिए जो भी रचनात्मक सुझाव माप दे सकते हैं ग्रापको देना चाहिये, ग्रीर जिन लोगों ने इस सरकार के विरुद्ध चीन का समर्थन किया है उन से भी मावधान रहना चाहिये ।

Motion

अन्त में हमारा जो ब्रिगेडियर काइमीर में मारा गया उसके प्रति मैं ग्रपनी श्रदांजलि प्रर्पित करता हुं भ्रौर हमारे जो जवान चौदह चौदह हजार फीट की ऊंचाई पर चढ़ कर शत्रु के स्नाक्रमण को स्रपने प्रत्याक्रमण से विफल कर भारत की रक्षा कर रहे हैं उनके प्रति हमारा मस्तक श्रद्धा से झुक जाता है। भौर उनके साथ ही हमारा मस्तक श्रद्धा से उन काश्मीर के लोगों के प्रति भी झुकता है जिन्होंने बड़े प्यार घौर सहयोग से हमारी सहायता की।

हम भ्रपने रक्षामंत्रीके उस संकल्प को जिसको हमारे प्रधान मंत्री ने भी दूहराया है, कि हम तब तक चैन से नहीं बैठेंगे जब तक एक एक इनफिलट्टेटर को देश से बाहर नहीं निकाल देंगे, पूरा करेंगे। देश की प्रभूसत्ता की रक्षा के लिए हम सब एक हों भीर एक हो कर ही हम ग्रपने देश का कल्याण कर सकते हैं। ग्रगर ग्राज हमारे अन्दर कुछ कमी है तो यह कल दूर हो जाएगी, भगर कुछ दिलाई है तो वह कल दूर कर बी जायेगी; अगर आज हम एकता के माध्यम से, ग्रायोजन के माध्यम से, शक्ति के माध्यम से भ्रपनी प्रभसत्ता की रक्षा कर सकेंगे । यदि हम ऐसा कर सकेंगे तो संसार हमारी तरफ दौड़ेगा। हम को उससे मिल्रता की याचना करने की म्रावश्यकता नहीं रहेगी।

इन शब्दों के साथ मैं निवेदन करता कि सदन से धौर विशेष रूप से श्री से कि धगर उनमें कर्त्तंब्य पालन की भावना जाग्रत हो गई हो, तो वे ग्रपना प्रस्ताव वापसलेलें।

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Shri P. R. Patel: This is a censure motion moved by the Swatantra Party, and since they could not muster a strength of 50 by themselves, it has been supported by the Communist Party, the Jan Sangh and other groups. It is a funny thing in democracy. The ideologies of these four or five groups or parties differ. They are minussing each other; they do not make additions, but they divide each other. And yet on this censure motion, they have all stood up. censure motion is always to oust the Government in power and to show readiness to shoulder the responsibility? which group is there opposite which can shoulder the responsibility? Neither the Swatantra Party nor the Communist Party nor any other group is in a position to do so now. So, a censure motion in such circumstances is really most undemocratic.

My hon, friend referred to the fact that the Congress had been in power for the last fourteen or fifteen years or more and should, therefore, be ousted. I would say that it is for the people, and not for Shri M. R. Masani or the Swatantra Party. I am sure that considering the way in which the Swatantra Party works to-day perhaps the people will oust the Swatantra Party from the sphere of politics altogether.

My hon, friend the lady Member from the Communist Party was very critical of detentions under the Defence of India Act, the DIR and so on. We do not like detentions. We are for the liberty of one and all.

Shri J. B. Kripalani: Who does not like it?

Shri P. R. Patel: We do not like detentions. Even the Congress people do not like detentions. But there are certain circumstances when we have to put restriction on the liberties of individuals, because there is no other way out. You know that in our country the Communist Group wanted to create such a stuation as would

help them to capture power. So, they imitated the Viet Cong.

Shri J. R. Kripalani: Why do you not ban the party?

Shri P. R. Patel: The Viet Cong are used by North Viet Nam and they want to capture power and put end to the democratic rule in South Viet Nam. My hon, friends from the Communist Party wanted to do same thing here, but the shrewd Home Minister saw the game and put them behind the bars. And now they clamour that they must be given liberty. Liberty to do what? To invite China here? To create trouble here? create disturbances here? What should they be brought out from the prisons?

Shri J. B. Kripalani: Who invited China?

Shri P. R. Patel: I think that it was a wise step on the part of Government to have put these people in jail. Today, the rightists amongst the communists clamour for the liberty of the Leftists. Whether inter se quarrel between themselves or not or whether it is a game between them, I do not know. But if the Rightists are really opposed to the actions. workings and ideologies of Leftists Group, why should they try to see the Leftists free from prisons? It seems that they are one and the same. After all, the colourright or left-does not make any difference. A communist is a communist and the loyalty of a communist naturally is not to this country. They were never loyal in 1942 and even today if there are some communist groups trying to capture power here and to have a dictatorship here then those people would say that they are for liberty and those persons are freedom-fighters liberators. I would submit that those liberators deserve to be in cells and not outside,

I have every respect for my hon. friend His Highness from Bikaner.

[Shri P. R. Patel.] His was a studied speech and I must admit a rational speech. He refurred to detention of Praja Parishad workers by the ex-rulers in our country. I was detaind in 1942 by the ex-ruler of Baroda. So many others were also detained. But those rulers were the country just to give long life to British rule; we wanted to end the British rule.

Shri Karni Singhii: Not in all cases.

Shri P. R. Patel: 99 per cent. If one per cent was there, it was helpless, it could not do anything. So naturally that fight was different. That was a fight for the freedom of the country. But today what did they do in Patna, Kolhapur, Sholapur, Calcutta or any where else. Well, to compare that fight with today's arson, rioting and looting, to compare these acts to the acts of 1942-I say there cannot a more stupid thing than that. 1942, we were fighting the foreigners for our freedom. Today, who are the people who are instigating the people and want to create troubles in the country? And at what time? When we are fighting Pakistan. When we have to face China. At this time, they are resorting to strikes and all those things. Are these patriotic acts? People know it,

I want to say a word of praise for the Jan Sangh members' demonstration of one lakh. It was a peaceful credit to demonstration. I give them.

Shrimati Yashoda Redy (Kurnool): But they are not so orderly in the House.

But there is one Shri P. R. Patel: For staging a demonstration of one lakh, what amount of money must have been spent? Leave aside the question of money. If at all they wanted to demonstrate against Pakistan or against anything done by the Government in that connection, the best course for them would be to march to Kashmir and help people of Kashmir to drive out infiltrators. That would have been the best patriotic work they could do. Instead of that, they are staging demonstration here and slogans. Will this in any way help?

Motion

श्री हकम चन्द कछवाय : ग्राप भी पहले यही करते थे।

Shri P. R. Patel: Will this help in any way to beat Pakistan or any other enemy of the country? I would request my friends to give strength to the defence of the country in removing the infiltrators.

Shri Masani referred to international things. You know agriculture is my But my friend referred to subject. the international situation and suggested that we have to face China Pakistan and now in the western countries Pakistan is not liked and so we must have friendship with western powers. I am not opposed to friendship with the western powers. whoever At the same time, friendly to us, we should be friendly to that country. If Russia is friendly to us, there is nothing wrong in our being friendly with Russia. does he say that we should be friendly only with the western countries? am not, as I said, opposed to friendship with western countries. see America. We were attacked the Rann of Kutch. What weapons were used? American weapons. brought this fact to the notice of the US Government. They were helpless.

An hon. Member: Why halpless?

Shri P. R. Patel; Whatever be the reasons-after all, there are political reasons—they may not have any control over the weapons they So instead of depending on given. America, England or Russia, I am of opinion that we should be militarily very strong. We must manufacture our own arms and ammunition and see that we are self-sufficient in that also. That is the only way we can go about the problem.

Then my hon, friend referred to the rural situation and rural poverty.

श्री हकम चन्द कछवाय : ऐटम बम बनाम्रोगे कि नहीं?

Shri P. R. Patel: I know that the income in the rural side is about 68P. per capita. If the income of those persons like contractors, teachers, lawyers and other professional people, artisans and so on living in rural areas, is calculated and then the income of persons living on agriculture is calculated it would be much below 40P. My friend says that after all these 17 years of independence this poverty is there. But what was the condition of these people in 1947? Was their income 40P then or much less? Has it increased or decreased? I would not say they have prospered because of having an increase in income by 10 paise. If they earn just 10P more, one cannot say that they have become prosperous. But the fact remains that the income has increased. To that extent, Shri Masani should give credit to the Government. But I am sure he won't

Then he said that we are importing foodgrains and objected to it.

Shri M. R. Masani: I did not.

Shri P. R. Patel: I thought he objected to our spending money on importing foodgrains. Anyway, it very good that he does not object. But if we look into our agricultural production, we see that it has increased. How far it has benefited agriculturists is a different question. I am not going to discuss it now. But agricultural production has increased. Even with that, to feed our people, we have to import foodgrains. We are helpless. We cannot allow people to die of hunger. If we import, naturally our economic position would

be bad. It is only the import of foodgrains that has affected our economic position. Our economy become worse because of it. So only way out is to have more production. Our Minister of Agriculture is trying his level best to have more production

Then Shri Masani referred to Mexican wheat seeds...

Shrimati Renu Chakravartty: And Formosan paddy seeds.

Shri P. R. Patel: If it gives more yield, if Mexican wheat seeds yield more, what is wrong?

Shri M. R. Masani: My only point was that it took you fifteen years to do this sensible thing.

Shri P. R. Patel: The British were ruling us here at that time. He was here. He did not suggest it uptill After all, you are more intelnow. ligent than the Government. should have suggested, but you did not suggest and this suggestion has come from the Government. The Government now wants to increase food production by importing this Mexican seed to overcome our deficit. What is wrong about it?

Shri M. R. Masani: Nothing wrong. It took you fifteen years.

Shri P. R. Patel: Maybe after 15 or 17 years, but what is wrong with it? So, my submission is that we are trying our level best to meet food deficit.

He said that the Agricultural Prices Commission fixed the minimum prices and then left it to the States to fix the maximum prices. Under the circumstances that had to be done, and that was done, and that is in the interests of the farmers. What is wrong in that?

So, my submission is that whatever steps the Government takes should not be criticised. Whatever is good should be praised.

My hon, friend Shri Vyas referred to the Madhya Pradesh Government.

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[Shri P. R. Patel]

My information is that the Madhya Pradesh Government indulged in profiteering.

Shri Bade: That is wrong.

Shri P. R. Patel: The profit was not only 50 per cent, it went up to about 100 per cent. I think a Commission should be appointed to enquire into this. That advantage was taken by the Madhya Pradesh Government of the zonal system, and the zonal system is there because the States make a profit.

श्री स० मो० बनर्जी (कानपुर) :
सभापित महोदय, मैं इस श्रविश्वास-प्रस्ताव
का समर्थन करने के लिए खड़ा हुन्ना हूं।
ग्राज से काफ़ी दिन पहले हम लोग यह
सोचते थे कि हमारे देश के सामने जो सवालात
हैं, शायद हमारी सरकार उन को हल करने
की कोशिश करेगी, लेकिन इस बारे में हमें
निराशा ही हुई।

सब से पहले मैं कच्छ के समझाते की तरफ ध्यान धाकवित करना चाहता है। जिस समय युद्ध-विराम की घाषणा हुई, उस समय हमारे देश के ग्रत्यसंख्यक भाइयों के दिल्लों में जो उत्तेजना ग्रीर ग्राशंका थी. वह कम हुई धीर उनको कुछ सन्तोप हुछा। लेकिन बाद में इकरारनामें में दिब्यनल श्रीर श्रारबिदेशन की बात पढ़ कर हम लोगों को बड़ा दुखर्े भीर श्राप्त्रमयं हमा । इस मामले में धारबिट्रेशन का केवल हम ही बार बार विरोध नहीं करते थे, बस्कि सत्तारूक दल के काफी शोहरत वाले वक्ता लोग भी इस सदन में कहते थे कि सावरेन्टी धाफ विस कन्टी इस नाट घारबिटेबल । मैं समझता था कि 1959 श्रीर 1960 के समझौतों का परिणाम देख कर, जिन की थाकिस्तान ने बार बार ध्रवहेलना की, शायद हमारी सरकार को कुछ धक्ल था जाये थीर वह ऐसा समझौता न करे । लेकिन मैंने देखा कि इस सरकार ने धंग्रेजों या धमरीकियों के दबाब से या भपना मनोबल दुर्बल होने की वजह से द्रिब्यूनल की बात भी मान ली ।
मैं भ्रालोचना की दृष्टि से नहीं कह रहा हूं,
लेकिन भ्रगर भ्राज देश के लोगों से—-भ्रक्तियत
भीर भ्रक्सरियत दोनों से—-भ्रष्ठा जाये, तो
मैं समझता हूं कि हर एक भ्रादमी यही कहेगा
कि हिन्दुस्तान ने जो भ्रपनी रजामन्दी से
भ्रपने देश की भूमि के बारे में ट्रिब्यूनल या
पंच-निर्णय की बात मान ली है, वह मिसाल
किसी भी देश की तारी कु में नहीं मिलेगी।

हम दुर्बल हो सकते हैं—हो सकता है कि दूसरे देश शायद हम से ताकतवर हों, लेकिन शाज दुनिया के इतिहास में यह धनोखी मिसाल है कि रजामन्दी के साथ, घर में बैठे हुए हम लोगों ने कहा कि हमारी धरती का मामला ट्रिब्यूनल के हाथों में दे दिया जाये, जिस में दो सदस्य होंगे, जो न हिन्दुस्तानी होंगे और न पाकिस्तानी, जो कि श्रपने वेयरमैन का चुनाव करेंगे। उस ट्रिब्यूनल के हारा हमारी भूमि के बारे में पंच-निर्णय होगा। हमें झाणा नहीं थी कि यह सरकार देश के साथ इतना बढ़ा विश्वासधात करेगी।

भ्राज सत्ता की बागडोर जिन लोगों के हाथ में है, वे इस देश में ग्राजादी की लडाई लडे थे। मैं यह दावा नहीं करता हं कि मैं उन से ज्यादा देशभक्त हं। न मेरी देशभक्ति उन से ज्यादा है भीर न मेरा त्याग या बलिदान उन से ज्यादा है। लेकिन एक नागरिक होने के नाते मैं यह महसूस करता हूं कि कच्छ के समझौते में पाकिस्तान को बढावा मिला, जिस का नतीजा यह हमा कि पांच छ: हथियारबन्द पाकिस्तानी वादिए काश्मीर में घस बाये, उन्होंने वहां पर सैबोटेज करने की कोशिश की और काश्मीर की जनता को आतंकित किया । मुझे याद है कि जिस दिन समझौते की घोषणा की गई, उस दिन भखबार वालों ने जब मुझे पूछा कि इस बारे में मेरी क्या राय है, तो मैंने कहा था कि पाकिस्तान का निशाना काश्मीर है।

माज कहा जाता है कि काश्मीर में जो पाकिस्तानी लोग घुस आये हैं, उन को हम लोगों ने मारा है, पीटा है, निकाल दिया है। उस के लिए मैं सरकार ग्रीर ग्रपने जवानों को बधाई देना चाहता है । मैं प्रपनी श्रद्धांजित प्रणित करना चाहता है उस विगेडियर, दूसरे पफ़सरान भीर उन जवानों को, जिन्होंने हिन्दस्तान को धरती की हिफाजत करते हए ग्रपनी ग्राहति दी । लेकिन मैं सुरक्षा मंत्री महोदय और गृह मंत्री महोदय से यह पूछना चाहता हं कि एक साल पहले सेंट्रल इन्टेलिजेंस ब्यरो ने जो यह रिपोर्ट दी कि काश्मीर की हालत बिगड रही है, काश्मीर में सरका रखना मश्किल हो जायेगा, पाकिस्तानी कभी मजा-हिंद की शक्ल ं भीर कभी किसी दूसरी शक्ल में धीरे धीरे अमीर में घसने की कोणिश कर रहे हैं. तो उस पर उन्होंने क्या कार्यवाही की। पंद्रह दिन या एक महीना पहले हमारे सुरक्षा मंत्री जी ने भाषण दिया--जेनेरल चौधरी भी गये हुए थे-—िक काश्मीर में कोई डर की बात नहीं है, लेकिन बाद में ग्रचानक हमें माल्म हुआ कि पांच हुजार हथियारबन्द पाकिस्तानी काश्मीरियां के कलेजे में छरा घोंपने के लिए चले ग्राये ग्रीर उन्होंने वहां पर भातंक फैला रखा है।

यह नादानों नहीं, ध्रमावधानी नहीं, ध्रगर जान-वृश कर इन्टेलिजेंस की रिपोर्ट पर एक्शन नहीं लिया गया, तो चाहे कोई हमरी बात न भी हो, केवल इसी बात पर कि काश्मेर में हजारों की नादाद में इन्किल्ट्रेटर थ्रा गए, मैं समझता हूं कि ध्रगर सरकार में थोड़ी मी भी धर्म हया होती, तो वह खुद ही इस्तीफा दे कर गही में हट जाती। ये दो बात ऐसी है, जिन में हर एक हिन्दुस्तानी के गर्व भीर ग्रमिमान पर ठम नगी है। इसलिए मैं समझता हूं कि यह सरकार काफी निकम्मी हो बुकी है भीर ध्रव इसे नहीं रहना चाहिए।

माज हमारे देश की हालत क्या है ? जब 1947 को देश माजाद हुमा था, तो सारे देश में एक खशी की लहर दौड़ गई थी। लोगों ने सोचा था कि हमारे घरमानों की जो किस्ती भवरों में लडखंडा रही थी, शायद धव उस को साहिल मिल जाये। लेकिन हमा क्या ? भ्रमीर भीर भ्रमीर हो गया, लखपति करोड-पति हो गया । करोइपति घरवपति हो गया । इस के मकाबले में जिसकी सौ रुपये घामदनी थी, महंगाई की वजह से उन सौ रूपयों की कीमत साठ रुपये रह गई भौर साठ राये पाने वाले की तनस्वाह की कीमत चालीस रुपये रह गई । जो बेकार है, वह एम्पलायमेंट एक्स-वेंज--हालांकि वेयर इस नांचन ट वि एक्स-चेंउड डेयर-में चक्कर लगाता लगाता घर बापस मा जाता है। जो मामली मकान में रहता था, महंगाई ने उस की कमर तोड दी भीर वह झोंपड़ी में रह रहा है। झोंपड़ी में रहने वाला सडक पर लेटने लगा भीर महक पर लेटने वाला मरघट की तरफ जाने लगा । हम लोग भाजाद हिन्दुस्तान का यह नजारा देख रहे थे, जिस में मरने की भाजादी है, भखमरी की धाजादी है। घाज पन्द्रह मोलह सालों के बाद भी यह कहा जाता है कि हम क्या करें, हिन्दस्तान का पाप्लेशन काफी बढ़ता चला जाता है। फैमिली प्लैनिंग होनी चाहिए । मैं समझता हूं कि सन् 1947 में. जब हिन्दस्तान घाजाद हुआ, जो बच्चा पैदाह्मा उस वक्त चार या पांच सेर का भ्रनाज था, भ्राज जब वही बच्चा 18 माल का जवान हुआ, तो चीन से लड़ने के लिए वह नैयार, पाकिस्तान से लड़ने के लिए वह तैयार, इंजीनियर बनने के लिए वह तैयार, डाक्टर बनने के लिए वह तैयार, लेकिन ग्रगर उसकी दो वक्त खाना न मिला तो उस की जवानी किम चीज में बदल जायेगी, इस का प्राप निर्णय करें। ब्राज धगर ब्राप देखें तो ऐसे मौके पर जब हम यहां बहस कर रहे हैं कोल्हा पर में लोगों ने रोटी मांगी तो उन को गोली दी गई। मेरे मित्र, मांच्रज्जिज दोस्त पटेल साहब न कहा कि लोगों ने घनाकी फैला रक्खी है,

[श्री स॰ मो॰ बनर्जी]

लुट होती है। लेकिन क्यों लुटा लोगों ने कि रोटी दो। लोगों को खाना नहीं मिला। हम लोग 1943 नहीं होने देंगे । यह नहीं होगा कि इस्फतानी भीर सोहरावदीं ने दस दस पन्द्रह पन्द्रह करोड रुपये कमा लिये नर नारियों की लाशों के ऊपर । यह हम नहीं होने देंगे कि डस्ट बिन पर इन्सान ग्रीर कुते की लड़ाई का नजारा देखाने को मिले या यह देखाने को मिले कि पन्द्रह साल की बहुन ने ग्रंपनी ग्रसमत बेच दी दो मट्ठी ग्रन्न पर। यह नहीं हो सकेगा। माज ग्रगर लोगों को खाना नहीं मिला तो हम लोग उसे देखेंगे, चाहे डी० म्राई० म्रार० लगे या गोली लगे। यह जरूर देखेंगे कि खाना मिले तो सब को मिले वर्ना संविसंहल को भी खाना न मिले । सीबी बात है । रोटी के बदले गोली, चावल के वदले गोली, ग्राज हिन्दस्तान में यह तमाम चीजें देखी जा मकती हैं।

16 hrs.

मैं एक मिनट के लिए ग्रपील करूंगा ग्रपने मित्रों से कि हमारी उन की लड़ाई षाखिर ग्राज कैसी है। क्या हमारे भाई वह नहीं हैं, क्या हम लोगों ने उन से राजनीति नहीं सीर्धा थी. क्या तालीम नहीं पाई थी। क्या वाकई हमारी लडाई महाभारत की लडाई नहीं है। जम कीरवं भीर पाण्डव हैं भीर हमारी पांच गांव की लड़ाई है। रोजी, रोटी, कपड़ा, मकान धीर धस्पताल यह पांच गांव हम को मिलने चाहिये। ग्राम लडाई कुरूक्षेत में हो या न हो लेकिन इसके लिए दिल्ली की पालिया-मेंट और लखनऊ की ग्रसेम्बली में, सहकों पर, गलियों में कीरव धीर पाण्डवों की लडाई जरुर होगी। भौर इस लड़ाई नें जीत हमारी होगी। भगवान कृष्ण जो जनतः है हम उस के चरणों पर बैठे हैं ग्रीर ग्राप उसके सिर पर बठे हए हैं, इसलिए जीत हमारी होगी यह मैं बतलाना चाहता हं।

ग्राज हमारे मिल्लों को कम्यूनिस्टों से सड़ाडर है। लेकिन उन की पालिसी माज वया है । ग्रमरीका से व्हीट थोर सोवियट यूनियन से वीटो । ग्रजीब पालिसी है । क्या इस तरह की पालिसी चल सकेगी । चाहे राष्ट्रीय नीति हो चाहे ग्रन्तर्राष्ट्रीय नीति हो, हमारी एक नीति होनी चाहिए । लोगों को भूखा मार कर किसी भी हालत में कोई भी सरकार चल नहीं सकती है ।

माप बर्कसं की झयवा मजदूरों की बात को लीजिए। बोनस बिल घाप लाये। बोनस कमिशन बैठा। बड़ी खुशी हुई हम लोगों को। लेकिन श्री दांडेकर ने ऐसा डंडा मारा इस सरकार को कि उस की हिम्मत ही नहीं होती। एक तरफ बैठे हैं लीडर, मरकार के नुमाइन्दे और मजदूरों के नुमाइन्दे लेकिन दांडेकर साहब ने ऐसा डंडा मारा कि बिल में उस की मलक तक नहीं नजर धाई। उस का घसर सरकार तक गया नहीं।

इसी तरह से महंगाई के बारे में भी एक कमिशन बैठा, दास कमिशन । सुप्रीम कोर्ट के एक जज को कमिशन की शक्ल में बिठलाया गया । उन्होंने कहा कि डियरनेस ग्रलाउंस का फार्मला रिवाइज होना चाहिये। 22 लाख सरकारी कर्मचारियों में से साबे चीदह लाख की तन्हवाह 100 रु० से कम या 100 रुपये तक. 2 लाख. 74 हजार की तन्छ्याह 109 रु० से 250 रु० तक । इस तरह से 22 लाख सरकारी कर्मचारियों के भाग्य का निर्णय श्री क्ररणमाचारी ने कर दिया। वादा किया कि हां, कमिणन की रिपं।र्ट को मानेंगे, लेकिन डियरनेस ग्रलाउंस का फार्मला रिवाइज नहीं हथा । मारटरी से पछिये उन की झाज बया हालन है। उन की तन्हवाह बलास 4 एमलाईज से भी कम है। डाक्टर परेणान हो कर मरीजों को छोड़ कर धपनी सर्विस कंडिशन्स की बात कर रहे हैं. इंजीनियर परेशान हैं। फिर भी सब से धाश्चर्य की बात है, मेरे लिए ग्रष्टम ग्राप्टवर्य है कि कोई नहीं चाहता तब भी यह सरकार चल रही

है। मैं भ्राप से कहता हूं कि भ्राज भी भ्राप कांग्रेस के सदस्यों से पुछिये। वह भी मेरे जैसी बात करते हैं, हम से ज्यादा उले हए दिल की पुकार उन में है, लेकिन क्या किया जाये, वह कह नहीं सकते । उस के लिए घगर कोई ग्रावाज उठाना भी चाहे तो उस के लिये र्डा ब पाई व पार व मौजद है। मैं श्री नन्दा से निबेदन करना चाहता हं जिन को मैं समझता हं कि बहुत ईमानदार भीर योग्य व्यक्ति हैं कि ग्रगर वाकई वह लेफ्टिस्ट कम्यनिस्ट्स से लड़ना चाहते हैं तो सिद्धांत के झाधार पर लडे। उन को जेल में बन्द कर के उन से नहीं लड़ा जा सकता । इस सम्बन्ध में कुछ लोगों का कहना है कि गलत तरीके से उन को जेल में डाला गया है। ध्रगर श्री नन्दा सिद्धांत के पक्षेत्र हैं, गांधी जी के चरणों में बैठ कर के धगर उन्होंने राजनीति सीखी है. धगर उन की राजनीतिक आगति भीर राजनीतिक चेतना गम्भीर है, मजबत है, तो मैं समझता हं कि एक लेपट कम्युनिस्ट नहीं, दो लेफ्ट कम्युनिस्ट नहीं, सब उन से टकरा कर चरहो जायेंगे। लेकिन यहां सवाल यह है कि भाज सरकार लोगों को डी०धाई०धार० में क्यों गिरफ्तार कर रही है। डा॰ लोहिया गिरफ्तार हए, मनीराम बागड़ी गिरक्तार हुए, ग्रौर भी गिरफ्तार होने वाले हैं, इसलिये कि बोट बाफ नो काफिडेंस की कोई बात ही न रहे। इन गिरफ्तारियों से कभी-कभी खयाल द्याना Ř . . .

एक माननीय सबस्य : भ्राप भी गिरफ्तार हो जाइये ।

श्री स० झो० बनर्जी : ग्रगर ग्राप को तकलीफ हो तो हम भी हो जायें। मैं जानता हूं कि चूंकि घविण्वास प्रस्ताव ग्राया हुआ है इसलिए ग्राप की हरचन्द्र कोशिश होगी कि गलन या सही ढंग से सरकार को वचाया जाये। लेकिन एक दफे ग्राप ध्रपने दिल को टटोल कर देखिये कि क्या बाकई में देश की उन्नति हुई है। ग्रगर ध्राप ग्रांकडों के दलदल में फंस गये तो ग्राप का वही हाल होगा जो कि एक पुराने द्योवरसियर का हुन्ना था। उस को मपने जपर बड़ा भरोसा था। हमेशा मौसत निकाला करता था । जब रिटायर हो गया तब एक नदी को पार करने लगा। लोगों ने कहा कि देखों इब जामोगे, नदी गहरी है। उस ने कहा नहीं ऐसा नहीं हो सकता, मैं गहराई का धौसत निकास संगा। उस ने मोचा कि उस का बच्चा साढे तीन फीट है. बीबी पांच फीट है भीर यह पांच फीट माठ इंच है। भौसत साढ़े तीन फीट घाता है इस-सिए बच्चाभी इब नहीं सकता। उस ने बच्चे को पहले भेजा, बच्चा इब गया, बह कहने लगा कि इब नहीं सकता, भीसत साढ़े तीन फीट है। इस के बाद उस ने घपनी बीवी को भेजा। बीवी भी इब गई। वह कहने लगा कि भगवान, भेरा भौसत ज्यों का त्यों कनबाडबाक्यों। उसी तरह से सरकार मोचती है कि भीसत तो ठीक है फिर देश वयों डूब रहा है। इस का पता उसे माज तक नहीं चला । सरकारी मांकडे बतलाते है कि चीजें देश में बहुत है। गेहं बहुत, चीनी बहुत है, चावल बहुत है, लेकिन तब भी हिन्द्रतान में भवामरी क्यों है।

में दो बातें कहना चाहता हुं। मैं भाहता हं कि बार-बार यह प्रविश्वास प्रस्ताव न धाये । धगर बार-बार प्रविश्वास प्रस्ताव ग्राता है तो यह सरकार को शोभा नहीं देता कि यह गहती रहे। मैं चाहता हूं कि झाज इन चीजों को ले कर देश में दूबारा चुनाव हो । माखिर हम कोई खानदानी एम० पी० नहीं हैं। हमारे पिता एम॰ पी॰ थे इसलिए हम भी एम० पी॰ बने रहें यह हमारा दावा नहीं है। इसलिए तमाम की तमाम बीजों को देख कर बाज इस बारे में फैसला करना है कि देश की उन्नति हो रही है या नहीं। भगर देश की उन्नति नहीं हुई तो क्यों नहीं हुई । पहली पंच वर्षीय योजना से लोगों को बहुत उम्मीबें थीं। लोगों ने कहा कि सब कुछ, मिलेगा। खाना मिलेगा, धनाज मिलेगा, दूसरी पंच वर्षीय योजना में कहा गया कि एक मिलियन

[श्री स॰ मो० बनर्जी]

न्य जाब होंगे। कम से कम 80 लाख लोगों को नौकरी जरूर मिलेगी, लेकिन उस के बाद रिट्रंचमेंट हुन्ना । लोगों ने पूछा कि रिट्रंचमेंट क्यों हुआ तो कहा कि यह होसियोपैथिक दवा है, बीमारी को बढ़ा कर फिर घटाया जायेगा । तीसरी पंचवर्षीय योजना चल रही है, चौथी पंच वर्षीय योजना भाने वाली है, लेकिन मैं समझता हं कि देश की हालत गम्भीर है, देश की हालत खराब है। इस मौके पर सरकार को चाहिये कि वह खद देखे ग्रीर फैसला करे कि क्या वाकई वह गही के योग्य है या नहीं। ताकत उन लोगों के हाथ में है, डी॰ खाई॰ घार॰ उनके पास है, वह दशभूजा है। ग्राज वह चाहे जिस तरीके से चले लेकिन जमाना बार-बार कह रहा है, लोग कहरहे हैं कि :

> "तुम्हारी पालिसी घपने खंजर से ग्राप ही खदकशी करेगी,

जो शास्त्रे नाजुरू पर श्राणियाना बनेगा, नापायेदार होगा।"

Shri Kappen (Muvattupuzha): Madam Chairman, in a parliamentary form of democracy, the no-confidence niotion is a powerful weapon in hands of the opposition to bring down the Government and take up the administration but it is a weapon which is rarely used and used only for the purpose of taking up the administration. But here in India, every now and then we have to confront a no-confidence motion. Simply because there are 50 Members to support a motion. it is neither fair nor proper to move such a motion. And who are these 50 Members? They are drawn from parties and groups who have divergent views, whose ideals and are different, and that is reflected in the speeches delivered here While Shri Masani was for removing all control my hon. friends of Communist party were for control. Which of the opinions is the Government to accept? This reminds me of

the story of a rather greying young man who had two fiancees. One of the flancees did not like his white hair; the other flancee did not like his black hair. So, when he went to one of them, she plucked out all the white hairs and when he went to the other she plucked out all his blackhair. (Interruption). Finally, what happened was that he had nothing left on his head! Therefore, if this Government is to follow the advice of the Opposition, its position will be that of the young man.

Now, what are the reasons that prompted the Opposition to move this no-confidence motion? The two main reasons advanced are, firstly, difficult food situation which the Opposition cared to call the food crisis and secondly, the high prices, is there really a food crisis in India to day? (Interruption). The fact is so long as foodgrains are available at reasonable prices most of us would not think of a food problem even though the available food may not be sufficient to meet the minimum food demands of the entire population. Thus, in 1955 with the availability only of 67 million tons of foodgrains. we never talked of a food situation or of a food crisis. Even the Planning Commission thought that the increase in production would help to stop inflation and stabilise the economy. This view obtained support from the fact that the index of cereal prices which stood at 100 in 1952-53 came down to 76 in the year 1955. In 1959, with a record production of 77 million tons of foodgrains, a team of agricultura! experts from foreign countries telling us that India was facing a food crisis. How do we account for shift in view? It cannot be so simply because of the increase in population only. Because, within this period. the population increased by eight per cent, while food production had Evidently. creased by 12 per cent. therefore, it is not the availability of food that matters, but it is the price. If people have not got the purchasing power, then, the availability of only 67 million tons of foodgrains does not cause us any concern, but if the peoply-have the purchasing power, if their standard of living is high, if they have got the money, with a record availability of 77 million tons, we are again confronted with a food crisis.

In the current year also, the case is the same. With a record estimated production of 88.8 million tons and an import within the last seven months of 4.3 million tons, we are again faced with a food crisis. We must remember that the target fixed for the end of the third Five Year Plan is only a 100 million tons. Therefore, there is availability, within seven months of the year, of 93 million tons of Another two million tons are going to be imported. Yet, we are facing food crisis. It is not because food as not available. It is because the people's standard of living has gone up. They have got the money to purchase the food they want. Not only that. Money in the hands of producers has another effect on the availability of When the producers foodgrains. have got money, they have a tendency to hold on to the stock in the expectation of better price. Also, 1t gives inducement to the rate of consumption. So much so, the marketable surplus is less even though the production is high. This has clearly brought out in the pamphlet prepared by the Ministry of Food and Agriculture on page 2, para 2, I am not reading it out for want of time

Five years ago, our late beloved Prime Minister told the House that in villages, he found the people were better fed, better clothed better housed. A survey conducted by the National Council of Applied Economic Research showed that between 1951 and 1961, savings by individuals increased from Rs. 617.43 crores to Rs. 1013.43 crores. а In country like India, where saving is not made by cutting the current consumption, it is a clear indication that the people's standard of living had gone up between 1951 and 1961. Another indicator of this fact is the investment in assets like houses. ween 1951 1961, investand

 b_v individuals in house construction in rural areas has gone up very much. Similarly the investment on vehicles has trobled during this period. Investments in cycles. radio sets and other things have increased so much, showing that the people's standard of living has gone up. Therefore, Mr. Masani's conten tion that the people have become poorer is not based on facts. He is an economist. He has either purposely misread things or has not cared to read things properly.

Much has been said here about the arrest and detention under DIR and various provisions of the Cr.P.C. It was said by Mrs. Renu Chakravartty that 10,000 people were arrested. It is wrong. Up to date the number of people arrested is only 3500. Even they have not been arrested only under DIR, but under various other provisions also.

The leaders of the Left CPI have been arrested because they were preparing for a revolution in this country. In proof of this I wish just to read out one portion:

"The extremist sections in the party feel that the conflict with Pakistan would create conditions which would facilitate plans for an armed revolution to achieve peoples' democracy. Ganesh Ghosh, who is in-charge of the underground organisation of the party, stated at a secret meeting in Calcutta on April 28th that war between India and Pakistan could help in the promotion of civil war in both the countries, which would ultimately lead to the victory of the proletariat in view of the help which could be expected from the world revolutionary forces under the leadership of Mao Tse-tung and the Chinese Communist Party."

This is what has been said in a secret meeting.

Sir, it is very clear as daylight what they were preparing for.

Dr. U. Misra (Jamshedpur): What is that thing from which you are quoting?

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Shri Kappen; This was said secretly in a secret meeting by a Left Communist leader-you may be a Right-

Now Sir, I am asking Shrimati Renu Chakravartty whether the Students Federation of India has not received a directive from the Students Federation of China to create a revolution here. I have got with me a pamphlet that has been circulated. Under these conditions, what is this Government to do? When Chinese and Pakistani forces are facing us at the border, is the Government to keep quiet for these people to create revolution inside and let China to come Sir, the Government has acted wisely. If the Government had not arrested them the country would have been put in danger. Shrimati Renu "You put shack-Chakravartty said: les on our feet". I am asking the Government to do it, to put shackles not only on the Left but also on the Right, because there is no difference between the Right and the Under these conditions, the Government could only arrest them. But the Government has made a mistake. The Government is feeding them in Trirandrum. They have gone on hungerstrike from today because they have increased five pounds in weightmost of them-since they were arrested. The Government have given them all that they have asked forallowances, newspaper, radio what not. Many of us have not any of these conveniences in our houses. This is a mistake made by the Government.

Now, there was an allegation that the Government did not proceed against the hoarders and fiteers in this country. I do not krow whether Shrimati Renu Chakruwartty is aware of the facts. During the seven months of this year 39,000 people have been proceeded against. All of them are food traders. Of them 3000 have been convicted and more are going to be convicted immediately. In 1964 anly 13000 people have been proceeded against. I asic,

is the Government on the side of the people or on the side of the hoarders. 39000 people have been proceeded against within the course of seven monuns for hoarding, profiteering etc. Therefore, the Government have been taking effective steps to see that hoarding and pofiteering in the country is stopped.

Motion

But this work requires the co-operation of the people. Unless the Government gets co-operation of all the people it cannot succeed in its task and go ahead with its policies and procedures. Instead of giving cooperation, what is being done? happened in Andhra, in Kolhapur, in Calcutta and other places? this country is facing a crisis, these people doing? were creating trouble in this country, utilising the students-the Communists and their allies. I charge them as traitors of this country.

16.24 hrs.

[MR. DEPUTY-SPEAKER in the Chair]

When the country is facing a crisis, when the country is in danger of being attacked by not one but two enemies, is it proper for the people who love the country to create trouble? They shed crocodile tears over 3500 miles in Kutch. They do harm to the country by creating these troubles.

Now, these are our real enemies. Let us understand that. Let us put shackles not only on their hand and feet but, if possible, on their neck also.

श्री उ० मु० त्रिवेदी (मंदसीर) उपाध्यक्ष महोदय, पिछले एक साल में तीन दफ़े ऐसे मौके झा गये कि हमें यह भविस्वास का प्रस्ताव गवर्नमेंट के विरुद्ध लाना पड रहा है। हम जिधर निगाह डालें उधर ऐसा प्रतीत होता है कि हमारी मौजुदा गवर्नमेंट सफलता को प्राप्त नहीं कर सकी है। कृषि की तरफ़ नज़र डालते हैं तो पता चलता है कि ग्रटर फेल्पोर है । विलकुल निकम्मी निकली गवर्नमेंट । हुनर, उद्योग की तरफ नजर डालने हैं नो ऐसी बुरी हालत हमारी है कि जो मोटरें 3000 धीर 4000 में दूसरी जगह मिल सकती हैं वह यहां 18,000 में प्राप्त होती हैं । जो धीख हम प्राप्त करना चाहते हैं वह हमें मिलती नहीं है । इस दिशा में भी फैल्योर है ।

विदेशों से जो हमारा सम्बन्ध है वह किस तरीके से सुधर सका या नहीं सुधर सका धगर उस की तरफ निगाह डालते हैं तो पता चलता है कि यहां सम्पूर्ण विफलता का हमें सामना करना पड़ा है। हम धौर तरफ निगाह दौड़ाते हैं तो उधर भी हमें धसफलता ही नजर धाती है। हमारी फाँज बढ़ाई जाय, हमारी फाँज को ताकत बढ़े, हमें जो एक चांटा मारे उसे हम दो चांटे खींच कर मार सकें, वह शक्ति पैदा करने में भी हम धसफल रहे हैं धौर जहां देखिये हमें मार खानी पड़ रही है।

चवती डिप्लोमैस का तरफ नजर डालें तो पता चलता है कि हमारी कोई नहीं सुनता है। वहां भी हम बिलकुल श्रसफल रहे हैं। जब हम प्रपने घर की तरफ देखते है कि कम से कम हमारे 9 लिस वाले हमें सच्ची खबर देते हैं या नहीं तो पता चलता है कि उधर भी हमें ग्रसफ नता का सामना करना पड़ा है। यह ब्या पुलिस भीर इंटैलिजैस है कि हमारे प्रपने घर में 5, 5 फ्रीर 6, 6 महीने से बोर इसे हए हैं लिकन पता नहीं चलता है माज सुबह हम लोगों को यह मालम पड़ा कि डेइ साल से पत्थर उखाड़े जा रहे हैं लेकिन इस से पहले हम को पता नहीं चल पाता कि हमारे पत्थर उखाडे जा रहें हैं या नहीं। मिलैटरी इंटैलिजैंस की यह हालत है भीर यह उनकी ग्रसफलता है। सवाल यह भाकर पड़ता है कि झाखिर वह क्या करते हैं और उन के पास क्या क्या साधन हैं और क्या कहीं हमारे ऊपर हमला होने को होता है तो वह उसके बारे में पूर्व सूचना दे पाते हैं या नहीं ?

मिलैटरी इंटैलिजैंस इस दिशा में **ग्रसफल सिद्ध** हुई है ।

इसी तरह यदि हम उस से प्रागे बढ कर स्टंट्स की इंटैलिजैंस को देखें, छोटे छोटे प्रदेशों की जो इंटैलिजैस हैं उनकी तरफ निगाह डालते हैं तो उधर भीर भी हानत खराव है। मिनाल के लिए मैं बतनाऊ कि हमारे यहां गुजरात का भाई। जी। पी। यह रिपोर्ट करता है कि हमारी कोई जमीन नहीं ली गई ऐसा हम से कहा गया लेकिन हक़ीकत यह रही कि कंजरकोट में वह घम गये और 13,400 एकड जमीन हमारी दबा ली गई है। धाखिर हम कहां नजर डालें जहां कि हम को यह संतोप हो सकता है कि हमें सफलता मिली या हमारी गवर्नभेंट किसी तरीक़े से सिक्य मालुम पड़े ? धाज देखते हैं कि पूरव में वे घुमे भा रहे हैं। पाकिस्तानियों को यहां भारत में से निकालने के लिए प्रयत्न करना पडता है, उन के वास्ते कानन बनाना पड़ता है। यह भी खूब मजाक रहा कि पराय ब्रादिमयों को हमारी सरकार मार कर नहीं निकाल बाहर कर सकती भीर उसके बास्ते उसको कानून बनाने की धावण्यकता पहती है। घार्टिकिल 19 जो कि इंडियन सिटीजंस को स्पीच की फीडम धीर टुमुव फीली धु भाउट दी टैरीटैरी भीफ़ इंडिया वगैरह की भाजादी गारन्टी करता है वह यहां के सिटीजंस को भले ही न दिये जायं लेकिन पाकिस्तानियाँ का जहां तक ताल्लुक है वे धवश्य फीली इंडियन टैरीटैरी में घूम रहे है। उन पाकि-स्तानी युसपैठियों को यहां से निकालने के लिए हम को न्याय की गरण लेनी पढ़ रही है यह बढ़े समं की बात है। भगर हम कश्मीर में जो पाकिस्तानियां द्वारा इन्यलेट्रेशन हुमा है उस की तरफ़ नजर डालें तो हम को बाकर्ड शर्म के मारे झक जाना पड़ता है। आख़िर इन इन्फ्लेटेटर्स ने कौन मी तरकीब लगाई जो यह इतनी बड़ी तादाद में हमारे देश के प्रन्दर ष्स बाये बौर हमें काफ़ी मुद्दत तक पता नहीं लग पाया ? घाज इतिहास इम बात की

[श्री उ० मू० त्रीवेदें] गवाही दे रहा है कि गुरिल्ला बार का नतीजा क्या होता है ? यह इन्फिल्ट्रेटर्ज गुरिल्ला वारफेयर से काम ले रहे हैं। ये लोग भारत के कट्टर णतु हैं। यह लोग मुतवातिर 17 साल से हम से कहते हुए चले घा रहे हैं कि हम तुम्हारे जानी दुश्मन हैं। वे तब से बरावर यह कहते चले मा रहे हैं कि यहां पाकिस्तान का हर एक रहने वाला मुसलमान महमूद गजनवी है भीर वह मौका मिलते ही महमूद गजनवीकी तरह हिन्दुस्तानियों परकृद पड़ेगा। प्रब ऐसे लोगों के साथ जो कि हमारे जानी दुश्मन हैं क्या उन के झाथे हम दोस्ती का हाथ बढ़ा सकते हैं ? -या उन के साथ बैठ कर हम सलाह मशविरा कर सकते हैं? लेकिन यह बड़े दुःख सौर शर्मकी बात है कि हमारे नेता वहां झकते चले जा रहे हैं। नतीजा यह होता है कि हमें हमेशा नीचा देखना पड़ता है जिसके कि कारण शर्म से हमारा सिर नीचे झुक जाता है। स्राज हम देख रहे हैं कि हमारे यहां धाकिस्तानी घुस-र्पैठिये मीलों घुस भाए हैं, लेकिन हम यह राह देख रहे हैं कि सीज फायर लाइन पार कर के इधर धा जायें तब उन्हें मारें। हम यह सोचने पर मजबूर हो जाते हैं कि ऐसी कौन सी दिल्लगी हमारे दिल में है, ऐसी कीन सी बात हमारे दिल में है कि हम इस प्रकार से दबे हुए हैं कि हम उन भादिमयों को खदेड़ कर इंटरनेशनल लाइन के उस पार नहीं पहुंचा श्कते ? सीज फ़ायर लाइन पर यु० एन० घो० के जो घाबजर्वर्ज बैठे हुए हैं, ये हमारे किस काम के हैं? वे कहते हैं कि ग्रगर उधर से सिविलियन हथियार ले कर घा जायें, तो कोई बात नहीं है, लेकिन तुम हथियार ले कर उधर नहीं जा सकते हो। इस तरह पक्षपात करने वाले यू० एन० ग्रां० के प्रावजर्वर्ज के बारे में हमारी तरफ़ से कोई पब्लिसिटी नहीं हो रही है। इसका एक ही कारण है। हमारे जो भ्राफ़िसर बाहर भेजे जाते हैं, वे वहां पर ऐसे मौज-शौक में मुब-

तिला हो गए हैं कि वे भपनी संस्कृति को

तो भूल गए हैं भीर उन्होंने पाश्चात्य देशों की संस्कृति को प्रपना लिया है। गराब पीना, नाचना-गाना, ग्राज-कल यही संस्कृति में शुमार होने लग गया है। इसी में वं दिन भर व्यस्त रहते हैं। परिणाम यह है कि इमारे देश के हित की बातों ग्रीर हमारी भावनाम्रों को दूसरे देशों में व्यक्त नही किया जाता है। ग्राज संसार में हमारा मजाक उड़ाया जाता है। लोग कहते हैं कि यह बड़ा भारी मुल्क है, यह छोटे मुल्कों को दबा देगा। उलटा चीर कोतवाल को डांट, यह बात प्रत्यक्ष रूप से यहां दिखाई देती है।

Motion

प्रठारह साल से हम लगातार ेह चिल्ला रहे हैं कि काश्मीर हमारा देश है, वह कोई जीता हुन्ना मुल्क नहीं है, यह हमारा ही श्रंग है। लेकिन भाज यह कहा जा रहा है कि काश्मीर में दो तरह की रियाया रहेगी— वहांपर दो तरह के सिटिजन्ज रहेंगे। काश्मीर के रहने वाले एक प्रकार के सिटिजन्ज हैं भीर हम भारतवर्ष के रहने वाले दूसरे प्रकार के सिटिजन्ज हैं। काश्मीर का रहने वाला सिटिजन बाफ़ काश्मीर भी है धौर साथ ही सिटिजन ब्राफ़ इंडिया भी है, लेकिन बाकी भारतवर्षं में रहने वाला सिटिजन ग्राफ़ इंडिया तो है, लेकिन वह सिटिजन माफ़ काश्मीर नहीं हो सकता है। यह भेद कब तक चलता रहेगा? इस भेद की क्या जरूरत है? भ्रगर यह भेद मिटा दिया गया होता, तो ध्राज किसी की जुरेंत न होती कि हम को कह सके कि हम काश्मीर वैली में नहीं जा सकते हैं। धगर यह भेदन रखा गया होता, तो इन्फिल्ट्रेटजंको कब का मार कर भगा दिया गया होता। लेकिन इस देश की बद-किस्मती यह है कि उन भ्रादिमयों को उत्साहन दिया गया, जो खुले-धाम हमारे विरुद्ध प्रचार करते ये ग्रीर हम उन ःर विश्वास करते चले गए । उस का नतीजा माज हम को भुगतना पड़ रहा है। माज वहां _पर हमारी मोटरें नहीं चल सकतीं, लोग

Motion

बाहर नहीं निकल सकते । यह कितने शर्म की बात है कि 1500 गांवों में हम ने कपर्यू लगा दिया है और लोग रात के 8 बजे से ले कर मुबह के 6 बजे तक अपने घरों से बाहर नहीं निकल सकते । यह किस तरह का राज्य है ?

काश्मीर का मसला किसी व्यक्ति या पक्ष का मसला नहीं है, यह सारे देश का मसला है। हमारे कांस्टीटयुशन का धार्टिकल 1 इस पर एप्लाई होता है, जिम का धर्ष यह है कि काश्मीर हमारे देश का एक भाग है। भ्रव तो हम ने वहां पर धपना गवर्नर मुकरेर कर दिया है। सारा कांस्टीट्यूशन वहां पर क्यों नहीं लागू किया जा सकता है। मैं वार-वार गवर्नमेंट से यह प्रार्थना कर खुका हं कि यह काम जल्दी से जल्दी होना चाहिए भीर हमारा सारा कांस्टीटयुशन काश्मीर १४ लागू कर देना चाहिए, ताकि भाज हम को जो तकलीफ़ महसूस हो रही है, वह खरम हो जाये।

मुझे इस बात का बहुत गवं है कि हमारे फीजी धफ़सर धीर हमारे जवान काश्मीर में बडे खोर से, बडी ताकत भीर हिम्मत से लड रहे हैं। उन्होंने इन इन्फ़िल्टेटर्ज को मार कर हटाया है, यह हमारे लिए, गौरव का विषय है। हमारी मेना ने कारगिल को बापस ले लिया है, यह भी हमारे लिए गौरव का विषय है। लेकिन शर्म की बात यह है कि हमारी जो गवर्नमेंट इस का संचालन करने वाली है. वह ब्रुदिल है। वह इस बात का हक्म नही देती कि पाकिस्तानियों को मारो, ठोंको, निकालो । माखिर यह कब तक होता रहेगा कि जब वे लोग हम पर हमला करेंगे, हम मार खायेंगे, तब हम हाथ उठायेंगे ? धव हम को यह नीति अपनानी चाहिए कि जो कोई हम पर हाच उठाने की इच्छा व्यक्त करता है, उस पर हमला कर के उस को पीछे हटा दिया जाये। यह कैसी नीति है कि भगर कोई हम को मारेगा,तभी हम उस के विकाफ हाच उठायगे ? धाज हम सीज फायर लाइन

कास क्यों नहीं कर सकते हैं ? क्या यह सरकार कारगिल ले कर ही मंतूष्ट हो गई है। कारगिल तो बोड़ी दूर ही है। उन लोगों को उस में भी पीछे हटा देना चाहिए । पाकिस्तान को मीज फायर लाइन के बाहर भाने का कोई प्रधिकार नहीं है। पाकिस्तान ने जिस क्षेत्र को बाजाद काश्मीर बना रखा है, वह खले-ग्राम, बेशमं भीर बेह्या हो कर वहां पर भपनी फीओं को भेज रहा है। क्या इस पर भी हम उस के विरुद्ध यद्ध नहीं कर सकते ? क्या हम को उन की कोई कमजोर जगह दिखाई नहीं देती, जिस को हम भाकपाई कर लें ? क्या केवल हम ही कमजोर हैं ? ग्रगर हम लाहीर ग्रीर कराची माकृपाई कर लें, तो वह ग्रपने ग्राप दहस्त हो जायेगा ।

यह सिर्फ काश्मीर का मसला नहीं है। जहां नजर डालो, वहां एक ही चीज नजर धाती है कि पाकिस्तान हमारे साथ यद करता है, झगड़ा पैदा करता है. उस के बाद सीज फायर होता है भीर मशबरा होता है। चारों तरफ यही बात चल रही है। हम को बैठ कर यह मोचना होगा कि पाकिस्तान को सबक सिखाने के लिए हम को क्या करना चाहिए । जब तक हम यह नहीं कर पाते हैं, हमारे सिर पर यह एक बोझ रहेगा । जब तक पाकिस्तान की बीमारी हमारे साथ लगी हुई है, हमारी प्रगति में बाधा पडती रहेगी । इसलिए पाकिस्तान की बीमारी हम को दर करनी ही होगी। पाकिस्तान का द्वेष-भाव हम को हटाना होगा । वह द्वेष-भाव या तो प्रेम से हटाया जा सकता है या डर से । पिछले सब्रह सालों में इस मरकार ने प्रेम के वह द्वेष-भाव दूर करने की कोशिश की है--धब ज्यादा कोणिण करने की जरूरत नहीं है। घब उस देव-भाव की डंडे से, इर से भीर मार कर हटाना

[श्री उ० मू० शिवेदी] होगा—-उस के झलावा ग्रीर कोई तरीका नहीं है ।

जब मैं इस सरकार की ग्रमफलताओं की तरफ देखता हं तो मेरी निगाह रीहैबिलिटेशन की तरफ जाती है। माज इस विभाग में हमारे दोस्त, श्री महाबीर त्यागी, हैं, जो ध्रच्छे सज्जन हैं, धच्छे मिनिस्टर हैं, हमददें हैं, बड़ी मीठी बात करते हैं, बड़ा जोर लगाते हैं। लेकिन श्राज स्थिति यह है कि रीहैबिलिटेशन के क्षेत्र में कोई प्रगति नहीं हुई है--स्थिति बिल्कुल वैसी की वैसी है। यह स्थिति कब तक बनी रहेगी ? ग्राज निकोबार में लोगों को क्यों नहीं बसाया जाता है ? दो लाख लोगों को काश्मीर में क्यों नहीं बसाया जाता है ? इस में क्या रुकावट है ? यह मसला हम को हल करना होगा. नाकि हमारे देण की शान्ति कायम रहे।

मेरे सामने यह भी प्रश्न द्वाता है कि पूर्वी पाकिस्तान से हमारे भादिमयों को खदेट कर, मार कर निकाला जा रहा है। द्याज उन की संख्या 120 लाख से घट कर 70 लाख रह गई है। पचास लाख म्रादमियो का क्या हम्रा ? ग्रगर इस को जेनोसाइड नहीं कहते हैं, तो फिर किस को जैनोसाइड कह सकते हैं ? धाप य. ऐन. भ्रो. के चार्टर में दी गई जेनो-साइड की व्याख्या को देखिए । इस के बावजद हम ने पाकिस्तान में हो रहे इस जैनोसाइड के विरोध में घव तक एक णब्द भी नहीं कहा है । बदिकस्मती यह है कि जेनोसाइड का रेजोल्युशन दम्भ-पूर्वक पाकिस्तान ने पास कराया । क्या उस दम्भी को हम खले-प्राम नहीं बता सकते हैं कि तमने हमारे भादमियों का सत्यानाण कर दिया है ?

हम ने वहां पर रहने वाली माइना-रिटीज के साथ उन की मुरक्ता के बारे में बादे किये थे । दे आर ब्लड आफ आवर ब्लड । वे हमारे खून का खंश हैं । आज उन धादमियों को मारा जा रहा है, काटा जा रहा है, वर्बाद किया जा रहा है, उन की औरतों और लड़कियों की लज्जा लूटी जा रही है, लेकिन हम यहां पर धाराम से बैठे हुए हैं । भारतवर्ष में एक एक स्त्री के बारे में जबदेंस्त अगड़े हुए हैं । प्राज हम इतने संतोधी और मुखी हो गए हैं कि लाखों भौरतों की लज्जा लूट रही है और यहां पर हम लोग धानन्द से बैठ कर मिनेमा देखने जाते हैं या संस्कृति का प्रचार करते हैं—वह कीन सी संस्कृति है, यह भगवान जानता है ।

जहां तक प्लानिंग का सम्बन्ध है, क्या हम उस में किमी भी प्रकार से फलीभत हुए हैं ? प्लानिंग ने हमारे देश को गड़ते में डाल दिया है, हमारा सत्या-नाण कर दिया है। ग्राज कोई भी चीज सस्ती नहीं मिलती है, कोई चीज प्राप्त नहीं हो सकती है। दो रुपये मन के गेहं का भाव बढते बढते 100 रुपये विवटल तक हो गया है। ग्रगर यह सरकार एक रुपये सेर का गेहं देगी, तो कौन उस को खा सकेगा । यही स्थिति हर एक चीज की है। यहां पालियामेंट हाउस में भाठ रुपये किलो के हिसाब मे घी मिलता या, लेकिन भाज वह ग्यारह रूपये किलो हो गया है। श्रास्त्रिर कब तक इस बात की इजाजत दी जायेगी कि ऐसा प्लानिग होता रहे भीर हमारा देण बर्बाद हो जाये। धाज गरीब लोंगों को खाने के लिए नहीं मिलता है। फिर भी लोग कहते हैं कि सब कुछ खाने के को मिलताहै। कहने से क्या होगा बाजार में जा कर देखना चाहिए कि क्या चीज मिलती है ग्रीर किस भाव पर मिलती है ?

भीमती सक्मी बाई (विकाराबाद) : भान ए: प्वायंट भाफ भाडर । भानरेबल

मेम्बर का बहुनों और ग्रीरतों के बा इस तरह बोलना ठीक नहीं है।

थी हरूम चन्द कछबाय रहा है वह बोला है। पाकिस्तान जो कर रहा है, वह बोला है।

Mr. Deputy-Speaker: It is not for Shri Kachhavaiya to give the ruling. There is no point of order.

Shrimati Laxmi Bai: Sir, you do not know Hindi.

अं; उ० मृ० त्रिवेदी : मैं कह रहा था कि जन साधारण के लिए अपना निर्वाह करना कठिन हो गया है। उपभोक्ता वस्तुए बहुत महंगी हो गई हैं भीर गरीब भादिमयों को ये प्राप्त भी नहीं हो सकती हैं। बहुत कोशिश करने के बावजद भी स्थिति ऐसी है कि खाने पीने की चीजें मिल नहीं रही हैं भीर महंगी होती जा रही हैं। जो उपभोक्ता वस्तुएँ हैं वे भी भ्राज बड़ी मश्किल से प्राप्त हो रही हैं। महंगाई कहां जा कर रुकेगी, इसके कोई लक्षण दिखाई नहीं देने हैं।

मुद्रा-स्फीति किस स्थिति तक पहुंच गई है, इसको भी भाप देखें । रुपये के मृत्य को भी भाग देखे । जहां हमारे एक रुपये के बदले हेढ रुपया मिलता था, पाकिस्तान में जहां एक रुपये के बदले डेट रूपा मिलता था वहां हमारे रुपये की स्थिति बहुत ही खराब हो गई है। हमारे रुपये की कीमत कहीं कम हो गई है। हमारे रुपये की कीमत पाशियन गल्फ की पोर्ट स में बहुत प्रधिक यी वहां भी उसकी कीमत कम हो गई है। सिंगापुर में ज्यादा थी, भ्रव कहां कम है, मलेशिया में ज्यादा थी. वहां कम है, होगकांग में ज्यादा थी, वहां कम हो गई है। सभी तरफ हमारी मद्रा की स्थिति गिरती जा रही है जिसका जबदेस्त नक्सान देश की हो रहा है। ध्रगर इसका कारण पता लगाया जाए तो जो भी भ्रष्ययन करेगा, उसको उस

कारण का फौरन पता चल जाए गा। कारण यही है कि हम कर्ज में इबते चले जा रहे हैं. किसी मुल्क को हम पर विश्वास नहीं रह गया है, हम पर कवं की मात्रा इतनी प्रधिक हो गई है कि वह हमारे लिये चटा करना मुश्किल हो रहा है। जब हमने राज्य की बागडोर सम्भाली थी उस बक्त हमारे पास 1800 करोड़ रुपये सोने के रूप में जमा या वह 1800 करोड रुपया समाप्त हो गया है घौर इसके घतिरिक्त घाज हमारे ऊपर 2100 करोड़ रुपये का कर्जाहो गया है। कुल सोना सिर्फ दो सी करोड हमारे पाम रद्र गया

"the minimum that is available to keep up our currency"

ऐसी बरी स्थिति श्राज देश में हो गई है। किसी भी तरफ द्याप निगाह दौडायें, भारत में किसी कोने में ग्राप निगाह दौडायें, किसी फंट को भ्राप देखें, हमें कहीं कोई दिला दिखाई नहीं देती है, कहीं कोई धाशा की किरण नजर नहीं धानी है. हमें कहीं ऐसा मालुम नहीं पडता है कि हमने किसी भी प्रकार की कोई उन्नति की है। ग्रगर किसी इंसान ने सफेद कपड़े पहनने गरू कर दिये हैं, रेडियो बजने लग गए हैं हम एयर कंडिजंड में चलने लग गए हैं या लोगों के यहां एयर कंडियनर लग गए हैं तो इसका मतलब यह नहीं है कि लोगो की. धाम जनता की स्थिति सुधर गई है। स्थिति मुधरी हुई तब मालुम पड़े जब यहां का जो नौकर है, जो लेबरर है वह यह कहने के लिए तैयार हो जाए कि हम चुन्ना हैं। माज लेबर यह कहने को राजी नहीं है। वह तो भाज कहता है कि 18 रुपये जब तनक्वाह मिलती थी तब वह ज्यादा मखी थी बनिस्बत प्राज के जबकि उसको 120 या 150 रूपये मासिक मिलते हैं। इतना पाने के बावज़द भी वह प्राज दखी है, वह ध्रपने बालबच्चों का पेट नहीं पाल सकता है, उसको धनाज प्राप्त नहीं होटा है, जितना कपड़ा उसको बाहिये वह प्राप्त नही होता

[श्री ७० मू० त्रिवेदी]

है। सब प्रकार के ग्रंक्श उसके ऊपर हैं, कं;ोल से वह बहुत तंग है।

मुझं यह कहते हुए शर्म आती है कि एमरजेंसी के नाम पर जिस डिफेंस ग्राफ इंडिया रूल्ज को सरकार ने देण पर लाग किया है, उसका भ्राज खल्लमखल्ला दृष्पयोग किया जा रहा है। ग्राज हम देख रहे हैं कि इसका दुरुपयोग राजस्थान में खलेग्राम हो रहा है, बंगाल में खलेग्राम हो रहा है, पोलि-टिकल पार्टीज को दबाने के लिए इसका उपयोग किया जा रहा है। इस तरह से इसका उपयोग नहीं होना चाहिये । यह शोभा की बात नहीं है। मैं हाल का किस्सा भ्राण्को बतलाता हूं। कलकत्ता भ्रोर बंगाल में मारवाडी सेठों को पकड :कड कर बिना टायल के म्राज जेलों में बन्द कर दिया गया है भीर इसलिए बन्द कर दिया गया है कि....

श्री रचन। य सिंह : प्रगर ब्लैकमार्किट करते हैं तो बन्द ही किया जायगा।

भो उ० म० त्रिवेदी: वे बाहर के रहने बाले हैं, उनके हक में वहां कोई बोलने वाला नहीं है। पिछले दिनों राजस्थान में क्या हुन्ना, उदयपुर में क्या हुन्ना, यह भी मैं न्नापको बतलाता हं। एक छोटे से मामले को लेकर कुछ गडबडी वहां हुई । शान्ति स्थापित करने के लिए जन संघ के लोगों ने, वहां के म्युनिसिपल प्रेजीडेंट ने खुद कर्लंक्टर के साथ घुम घुम कर, एस० पी० के साथ घुम षम कर लोगों को शान्त किया। उसके बाद बहां मिनिस्टर साहब ग्राए । उन्होंने कलैंक्टर को बुला कर यह कहा कि तुम यह रिपोर्ट लिखो कि इस भादमी ने गरारत की है। जब कलैक्टर.ने इनकार किया और कहा कि मैं कैसे लिख सकता हं जब वह धादमी दिन भर मेरे साथ रहा है भीर ऐसी मुठ

रिपोर्ट में कैसे लिख् तो उस कलैक्टर का वहां से तबादला कर दिया गया। जब एस० पी० को कहा कि इस तरह की रिपोर्ट वह लिखे और जब उसने भी इन्कार किया और कहा कि वह ब्रादमी उनके साथ घम रहा था भीर उसने शान्ति स्थापना के काम में सहायता दी है तो उसको भी टांसफर कर दिया गया श्रीर अब डी॰ ग्राई॰ जी॰ को टांस्फर कर रहे हैं। घरपताल के मैडीकल कालेज का जो प्रिसिपल इंचार्ज था उसके बारे में भी कहा कि उसने बहुत मदद की है भीर उसकी भी ट्रांसफर कर दिया। यह जो नीति भाज हम भ्रम्बत्यार कर रहे हैं, क्या उचित है ? क्या राजनीतिक दलों को दबाने के वास्ते इसका उपयोग होना चाहिये ?

Motion

जो बातें मैंने कही हैं यदि वे सही हैं तो इसका धर्य यह है कि लोगों को सन्तुष्ट करने में भाप सफल नहीं हुए हैं पर्याप्त माता में श्रीर श्रापको कोई श्रधिकार नहीं है कि श्राप यहां पर बैठ कर राज्य का संचालन करे। में निवेदन करता हं कि झार बाइज्जत धौर बड़ी खुशी के साथ, ढोल पीटते हुए नहीं बल्कि बिना ढोल पंटे हुए यहां से तशरीफ ले जाइये भौर दूसरों को यहां भाने दीजिये।

Shri Khadilkar: Mr. Deputy-Speaker, the no-confidence motion in this House has become almost a hardy annual. Nobody in this House, nor anyone outside in the country, takes all these Opposition parties who ally themselves in bringing forward such a motion, with any seriousness. But on this occasion when we are passing through a serious crisis, a crisis of confidence, there are on the one side, prophets of despair and doom like Shri Masani who are trying to undermine the economic stability of this country; there are others like-unfortunately, he is not here-Dr. Lohia, who is preaching that anarchy is better and he is waiting to celebrate the day of deliverance. He would

like to see this country pass through a period of anarchy to find out a new solution to the problems facing us today.

What Shri Masani and his other friends are saying we must very closely examine. A few days back in Bombay he said this-all the time the Plan is the main target of attack-'our economy is stagnant, we are not growing at all, our international credit is at the lowest ebb.' I would like to take serious exception and ask the Home Minister whether attack of this nature on the economic stability and credit in the world of this country should be tolerated. Is it not treasonable to say this kind of thing? I would like to quote only two small passages for your information.

Shri Surendranath Dwivedy (Kendrapara): Which paper?

Shri Khadilkar: This is from the Swantra Party's March of the Nation. This is from his speech in Bombay. He said 'that we are going bankrupt, that TTK is going to lead this country to bankruptcy'. I have nothing to say against that particular thing. That is legitimate. But I am going to refute every other thing that he said. What he has said in the House is legitlmate. But what he has stated outside is treasonable and treacherous. I am going to quote it. I quote from the 'March of the Nation of July which has reported Mr. Masani's speech. He has advised other countries this way. One is this:

"He welcomed the West German Government's recent decision not to give any more government loans to India and other developing countries except for the legitimate purpose of building roads, bridges, dams and power stations. For everything else, those who wanted capital must go to the money market and raise foreign equity capital".

The second is more important:

"Mr. Masani hoped the US Government would also similar economic discipline on the Indian Government withholding further economic aid unless inflationary policies were abandoned, the proposed Fourth Plan was scrapped, the towards heavy industry climinated and agriculture given the priority that it badly needed".

Now whatever arguments he has made on the floor of the House I will deal with them in a democratic way that is legitimate. But is it proper for a responsible Member of a party and a responsible Member of this House to advocate in the wide world that India is going bankrupt because of this Plan and therefore 'do not come forward with any aid'.

Shri J. P. Jyotishi (Sagar): He has more sympathy with America.

Shri Khadilkar: Nandaji has taken, on the basis of good evidence, certain action against the left communists because they were showing sympathy with the Chinese. There was suspicion that they were inspired by Chinese in their activities in this country. And we defended it in the House. I specifically refer to it because when the World Bank Mission came here, its leader, Mr. Wood, advocated-he has every right as a creditor to do sodemonetisation of our currency, raising of import duties, devaluing our Plan and tying our economy to the free market economy once and for all. The Prime Minister and the Planning Commission recently have taken a decision, a right decision, a bold decision, a correct decision, that even while facing a crisis, there is a constitutional directive placing certain social objectives before our country which cannot be abandoned, that we cannot cut our Plan to please our foreign creditors.

Shri Masani has said that whatever the Prime Minister said in the past

[Shri Khadilkar]

casually has been debunked completely, and about the Finance Minister he has said that he is leading the country to bankruptcy. I shall show now what has happened during the last Plan and the previous Plans, how far we have advanced. But before coming to that, is it proper for a Member of this House. . . .

Shri Ranga: Why not?

Shri Khadilkar: ... to argue this way and canvas opinion outside the country, asking other countries not to advance us credit, not to help us, to bring this Government to their knees? Is it honourable for the Swatantra Party spokesmen? Have they got the face to go to the people and say that they are being inspired by the world creditors who want to bring this country to its knees, to humiliate it? Is that the way?

Shri D. C. Sharma (Gurdaspur): No.

Shri Khadilkar: Do they realise that planning in this country has become part of the State apparatus, that planning in this country is not done at the top? When I go to my district, to the villages, people are crying. They want wells, they want drinking water, they want education, they want roads, and above all, they want employment, better life and higher education. So, it is not a process which can be switched off and on according to the decision by some technocrats at the top at some pragmatic level. This is not going to help this country, the poor of this country to better their lot. Sometimes pragmatism is bandied about. Pragmatism is a method, it cannot be a substitute for a policy. That must be borne in mind. During the last Plan has industrial production really stagnated or gone down? Let us examine it. There is some time at my disposal, I will plead for a little more time for the economic argument. we leave aside the old, established industries like textiles, jute, tea and sugar, which constitute 50 per cent, and go to the chemical, engineering and metallurgical industries, it is a record performance. We have surpassed the targets of the Plan in some cases. This is a phenomenon about which I am prepared to argue with facts and figures, but it is difficult to do if here just now. I am stating it. I say with a little pride that though China has advanced in the industrial sector at a faster rate, on the agricultural sector our rate of growth of 34 per cent or nearabouts is comparable with China's rate of growth with all their monolithic structure, with all the greater social and economic discipline in that country.

Therefore, in the economic when people like Shri argue like this, we need not become apologetic and think that we are committing some mistake. I know of weak spots. I would like to do a little self-reapprisal and self-analytical, not because there is a no-confidence motion but because they have lost confidence in themselves. They are a frustrated lot and have been left out from the big current of national politics in this country and those who had been out from this current are in a frustrated mood and have now come forward trotting out a no-confidence motion of this nature and I do not take them very seriously. The only sensible speech worth considering and which was critical of the Congress Party came from an independent Member, Maharaja Karni Singh. He made some good contribution. I can understand him because it was more to the point. The other criticisms were absolutely beside the point. What is the state of affairs in the communist party? I am surprised at them... (Interruptions.) If you read the latest policy statement, what is the struggle that goes on among them? One section is very eager to share power with the Congress, not actually sharing power but is ready to come closer and form

a united front. That is one Another section is there which is supposed to have an extremist line: no. no: do not show softness to Shastriji o. Nandaji; now you must take cudgels; the condition in the country has changed; food situation is very criti-cal; this is the time when we must forge a new front and attack. Have they resolved this conflict? Have they the sanction of the party? Let them go to their comrades. Let them join hands with the reactionaries like Acharya Ranga. (Interruptions.) Even in dream if you imagine that in this country this Government and the party is defeated, you will be shocked the next morning to find that there would be no alternative and the forces which Acharya Ranga represents will come with bended knees to Shastri and will say: please stay on; we have a greater stake in the stability. in the peaceful progress of this country; for heaven's sake, carry on the Government; whatever weakness may be there, we will stand by you. That is their position because they have a greater stake in this country and they have got a lion's share and it cannot be gainsaid that those who have got the lion's share will not do so. This Government is carrying on whatever progressive policies are possible in the given situation and you have no right to trouble them by bringing in this frivolous motion of no-confidence of one line, seeking an omnibus type of support and a contradictory and opportunistic alliance which is not going to improve party politics nor will the Indian politics tolerate this type of non-sense any longer.

I have got to apply my mind a little. . . .

Shri J. B. Kripalani: Have you a mind?

17 hrs.

Shri Khadilkar: Yes, certainly; I have a healthy mind, not a frustrated mind. If I were to apply my mind a little objectively what do I find around? The foreign colonial rule left all the

contradictions and problems of this country bundled together and hung on a peg. In the changed context of the situation, that bundle is unfolding itself and there are the problems of State reorganisation, language problems, border problems and all sorts of problems which have crept up and the Government, whatever its colour, will have to face these problems in a realistic manner. In such a situation, we are mainly concerned with the minimum that a poor man should get. On the agricultural front, I must confess that we have done well so far as foodgrains are concerned compared to other things. There also, I would like to remind Acharva Ranga that there is a shortfall in fertilisers. The fertiliser licences issued to private parties have remained infructuous during the third Plan. Let him check the figures. Who is responsible? We want fertilisers; we are in need of them. Though licences were issued to their party henchmen, even then, they were not honoured and nothing was done. You are responsible for keeping the agricultural production at this level.

Sir, in this country, unfortunately, at the Centre, we see a different phenomenon, a phenomenon which is causing concern. Our Food Minister is trying to evolve a national food policy; it is a commendable effort.

Mr. Deputy-Speaker: The hon. Member's time is up.

Shri Khadilkar: I will take some more time, Sir. This is an important issue.

Mr. Deputy-Speaker: He may continue tomorrow.

17.02 hrs.

The Lek Sabha then adjourned till Ebeven of the Clock on Tuesday, August 24, 1965/Bhadra 2, 1887 (Saka).